

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 571 OF 2022**

IN THE MATTER OF:

Lakshmana Guntreddi

...Applicant

VERSUS

State of Andhra Pradesh & Ors.

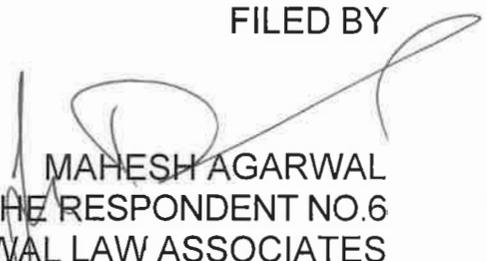
... Respondents

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FILED BY


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PLACE: NEW DELHI
DATED: 22.03.2023

f) Storage Area requirement for Container Cargo:

Sl. No.	Cargo	Storage area Required (Sq. M)		
		Existing	Proposed	Total
1	Container cargo	Container parking yard - 2,00,000	---	Container parking yard - 2,00,000
		Container freight station - 96,000	---	Container freight station - 96,000

2. As per the application, the above expansion activity is to be located within the existing premises located at Gangavaram (V), Pedagantyada (M), Visakhapatnam District in an area of 1800 Acres.
3. The above site was inspected by the Environmental Engineer and Asst. Environmental Engineer, Regional office, Visakhapatnam, A.P. Pollution Control Board on 14.02.2012 and observed that the activity is surrounded by

North : Gangavaram (V) & Yarada hills
 South : Steel Plant
 East : Sea
 West : Pedagantyada (V)

4. The Board, after careful scrutiny of the application and verification report of Regional Officer, hereby issues **CONSENT FOR ESTABLISHMENT FOR EXPANSION** to your activity Under Section 25 of Water (Prevention & Control of Pollution) Act 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 and the rules made there under. **This order is issued to the activity as mentioned at para (1) only.**
5. This Consent Order now issued is subject to the conditions mentioned in Schedule 'A' and Schedule 'B'.
6. This order is issued from pollution control point of view only. Zoning and other regulations are not considered.

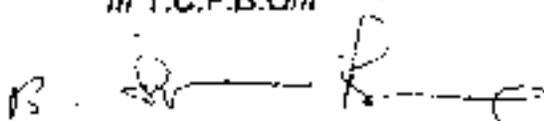
Encl: Schedule 'A'
 Schedule 'B'

Sd/-
MEMBER SECRETARY

To,
 M/s. Gangavaram Port Ltd., (Expansion),
 Gangavaram (V), Pedagantyada (M)
 Visakhapatnam District.

- Copy to: 1. The JCEE, Z.O., Visakhapatnam for information and necessary action.
 2. The E.C., R.O., Visakhapatnam for information and necessary action.

/// T.C.F.B.O ///


JOINT CHIEF ENVIRONMENTAL ENGINEER (CFE)

SCHEDULE - A

1. Progress on implementation of the project shall be reported to the concerned Regional Office, A.P. Pollution Control Board once in six months
2. Separate energy meters shall be provided for Effluent Treatment Plant (ETP) and Air pollution Control equipments to record energy consumed
3. The proponent shall obtain Consents for Operation (CFO) from APPCB, as required Under Sec.25/26 of the Water (P&C of P) Act, 1974 and under sec: 21/22 of the Air (P&C of P) Act, 1981, before commencement of the activity.
4. Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves its right and power Under Sec 27(2) of Water (Prevention and Control of Pollution) Act, 1974 and Under Sec 21(4) of Air (Prevention and Control of Pollution) Act, 1981 to review any or all the conditions imposed herein and to make such alteration as deemed fit and stipulate any additional conditions by the Board.
5. The consent of the Board shall be exhibited in the factory premises at a conspicuous place for the information of the inspecting officers of different departments
6. Compensation is to be paid for any environmental damage caused by it, as fixed by the Collector and District Magistrate as civil liability.
7. Floor washing shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas. The industry shall maintain a good housekeeping. All pipe valves, sewers, drains shall be leak proof. Dyke walls shall be constructed around storage of chemicals.
8. Rain Water Harvesting (RWH) structure (s) shall be established on the plant site. The proponent shall ensure that effluent shall not enter the Rain Water harvesting structure.
9. The rules and regulations notified by Ministry of Law and Justice, GOI, regarding the Public Liability Insurance Act, 1991 shall be followed.
10. This order is valid for period of 5 years from the date of issue.

SCHEDULE - BWater:

1. The source of water is VIWSCO (Visakhapatnam Industrial Water Supply Co) and the maximum permitted water consumption after expansion is 1504.18 KLD.

S. no	Purpose	Existing Quantity	Proposed Quantity	Total quantity
1	Gardening / Irrigation	---	25 KLD	25 KLD
2	Dust Suppression	500 KLD	786.032 KLD	1296.32 KLD
3	Domestic	40 KLD	70 KLD	110 KLD
4	Ship supply	---	32.54 KLD	32.54 KLD
5	Miscellaneous	---	40.608 KLD	40.608 KLD
Total		540 KLD	964.18 KLD	1504.18 KLD

2. The maximum Waste Water Generation (KLD) shall not exceed the following after expansion:

S. no	Source	Existing Quantity	Proposed Quantity	Total quantity
1	Domestic	40 KLD	60 KLD	100 KLD

Treatment & Disposal:

Source of Effluent	Treatment	Mode of Final disposal
Domestic effluents	STP	Dust suppression / Green Belt development / Industrial use within the Port area

3. All the units of the STP shall be impervious to prevent ground water pollution. The treated waste water shall be reused or recycled to the maximum extent possible.
4. The domestic sewage shall be treated to the Onland for Irrigation standards, stipulated under Environment (Protection) Rules, 1986, notified and published by Ministry of Environment and Forests Government of India as specified in Schedule VI vide G.S.R.422 (E), dt.19.06.1983 and its amendments thereof.
5. The industry shall provide settling pond for collecting the storm water runoff from the proposed coal berth in addition to the existing settling pond.
6. Separate meters with necessary pipe-line shall be provided for assessing the quantity of water used for each of the purposes mentioned below
 - a) Domestic purposes
 - b) Processing, whereby water gets polluted and pollutants are easily bio-degradable.
 - c) Processing, whereby water gets polluted and the pollutants are not easily bio-degradable.

Air:

7. The Air pollution Control equipment shall be installed along with the commissioning of the activity.
8. The proponent shall comply with the following for controlling fugitive emissions.
 - > Fully mechanized handling equipment for loading & unloading operations for dusty cargo.
 - > Closed conveyor belt with water sprinkling arrangement for suppression of dust while conveying dusty cargoes like Coal, Iron ore & Alumina.
 - > Vehicle movement shall be minimized / eliminated by implementing mechanical operation.

- All the vehicles involved in transportation of cargo shall be covered with tarpaulin.
 - Traffic management measures shall be adopted to avoid traffic congestion and shall provide empty dusting vehicle washings / dry cleaning system to clean all out going cargo vehicles
 - Based on traffic density/ vehicular movements anticipated from the port, parking facilities shall be provided.
 - Automated mechanical water sprinkling shall be provided on roads and at dusty cargo storage areas, for suppression of dust.
9. The proponent shall implement the following measures in the cargo handling and stacking area:
- i) The ship unloader shall be provided with insitu water sprinkling system and unloading hoppers shall be provided with covers on three sides to control fugitive emissions.
 - ii) Mechanical stackers cum reclaimers for staking transfer and reclamation and conveyors for transfer of materials to stop manual handling and no involvement of mobile machines.
 - iii) MOSS at transfer points and stacking areas
10. All the transfer points, loading / unloading points and conveyer systems shall be housed completely with leak proof arrangements. Adequate dust suppression and containment measures shall be implemented for effective control of fugitive emissions.
11. The proponent shall ensure compliance of the National Ambient Air quality standards notified by MoE&F, GoI vide notification No. GSR 826(E), dated. 16.11.2009 during construction and regular operational phase of the project.
12. The generator shall be installed in a closed area with a silencer and suitable noise absorption systems. The ambient noise level shall not exceed 75 dB(A) during day time and 70 dB(A) during night time

Solid Waste:

13. The proponent shall comply with the following after implementation of expansion.

S.No	Type of solid waste	Quantify (TPM)	Mode of disposal
1	Domestic solid waste	10	Shall be Collected, segregated and disposed as per MSW Rules in consultation with GVMC Authorities.
2	Discarded material, Plastic material	10	Shall be disposed to authorized recyclers only
3	Sludge from STP	1.0	Shall be composted and used in green belt programme
4	Lead acid batteries		Shall be disposed to authorized recyclers.
5	Waste oil (including Bilge oil)		Shall be disposed to authorized recyclers.

14. Fire detection and fire fighting facilities with adequate water storage facility shall be provided in fire prone area in consultation with Directorate of Fire Firefighting
15. Onsite & offsite Disaster Management plan shall be prepared to meet any eventuality in case of any accident. Mock drills shall be conducted atleast twice a year and modifications required if any shall be incorporated in Disaster Management Plan.
16. The proponent shall not allow unauthorized hazardous wastes (for recycling / reprocessing) through the port.
17. The proponent shall not store any hazardous cargo containers within the premises
18. In case of any leakage container of hazardous cargo is found, permission shall be obtained from the Board for disposal after establishing type and quantity of the waste
19. The following rules and regulations notified by the MOE&F, GOI shall be implemented.
 - a) Hazardous waste (Management, Handling and Transboundary) Rules, 2008.
 - b) Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989.
 - c) Batteries (Management & Handling) Rules, 2010.

Other Conditions:

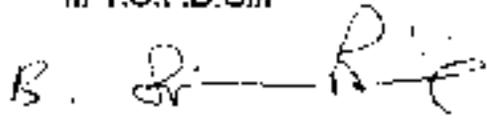
20. Thick green belt shall be developed along the boundary of the port. The proponent shall develop 100 mts wide thick green belt on road side & habitation side particularly towards north-west & west directions. The proponent shall develop green belt with three year old plants. Existing Green belt shall not be disturbed in the proposed expansion activity
21. The proponent shall not establish any other stock yards other than designated stock yards
22. The industry shall procure additional sweeping machine within three months of time as committed vide Ir.dt. 29.02.2012 and report the compliance to the L.E., R.O., Visakhapatnam.
23. The industry shall network the CAADM data to Board website within one month as committed vide Ir.dt. 29.02.2012.
24. The proponent shall restrict its cargo handling and storage of commodities permitted. In any case, the non-permitted commodities and other dusting cargo shall not be handled and stored in the proposed activity without prior permission from the Board.
25. In any case, the cargo stacking height shall not be more than 6 m from the ground level as directed by the Board vide order dt. 18.05.2011 and as committed by the Industry during CFE Committee meeting held on 29.02.2012.

26. The solid waste arises from dredging shall be disposed in Environmental sound manner. The details of actual solid waste generation and disposal mode shall be submitted to the Board before commissioning of construction activity.
27. The proponent shall implement Mechanical Dust Suppression system (MDSS) to control fugitive emissions at all potential sources in entire activity.
28. Dry fogging / water sprinkling shall be implemented and maintained effectively at all transfer points, cargo handling area and stacking areas.
29. The industry shall not stack alumina on berth and the same should be stored in silos only.
30. The industry shall provide standby centrifugal pump so as to ensure uninterrupted operation of MDSS.
31. All types of the fertilizers shall be stored in the closed warehouses only. The proponent shall ensure that there shall not be any open storage of urea or any other fertilizer materials and all urea & fertilizer material handling warehouses shall be provided with effluent treatment plant.
32. The proponent shall comply with all the directions issued by the Board from time to time.
33. Concealing the factual data or submission of false information/ fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.
34. The Board reserves its right to modify above conditions or stipulate any additional conditions in the interest of environment protection.

Sd/-
MEMBER SECRETARY

To,
M/s. Gangavaram Port Ltd., (Expansion),
Gangavaram (V), Pedagantyada (M)
Visakhapatnam District.

// T.C.F.B.O//


JOINT CHIEF ENVIRONMENTAL ENGINEER (CFE)



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
Phone. No.0866-2463200, Website : <http://pcb.ap.gov.in>

Order No. APPCB/VSP/VSP/113/CFO/HO/2020- 10/09/2020

**AUTO RENEWAL OF CONSENT AND HAZARDOUS WASTE AUTHORISATION ORDER
FOR OPERATIONS**

In response to your application dated 12.08.2020 for Auto Renewal of Consent for Operation & Hazardous waste Authorisation Order, the Board is hereby extending validity period of Consent and Authorisation order issued vide Order APPCB/VSP/VSP/113/CFO/HO/2015, dt: 13.01.2016 and valid upto 31.12.2020, issued under sections 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary, Movement) Rules, 2016 for a further period of 5 (five) years i.e., up to 31.12.2025.

The issue of CFO&HWA (Auto renewal) was placed in the CFO Committee meeting held on 02.09.2020 and the committee observed following: The facility was inspected on 30.07.2020 through computerized allocation of inspections and as per the report, it was mentioned that, "As per EC order dated 07.02.2012 and CFO order dt.13.01.2016, the Gangavaram Port Ltd., shall maintain greenbelt in 50 mtrs width. The GPL has developed 50 mtrs width of greenery towards habitation in north west direction. But, the GPL has to develop 50 mtrs width of green belt in all other three directions".

The representative of the industry attended the meeting through video conference and informed that they had developed 406 acres of greenbelt towards habitation with geo-tagging, the other three sides of the port is sea and a hill-lock and they are participating in green viskha project and developing green belt.

After a detailed discussion, the Committee recommended extending the validity of the CFO & HWA to the facility for a period up to 31.12.2025, with the following conditions:

1. All other conditions mentioned in Schedules A, B & C of the combined CFO&HWA order issued by the Board vide order dated 13.01.2016 will remain same.
2. The facility shall comply with the standards issued by MoEF&CC / CPCB from time to time.
3. The industry shall submit Half yearly compliance reports to all the stipulated conditions in Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Operation (CFO) through website i.e., <https://pcb.ap.gov.in> by 1st of January and 1st July of every year. The first half yearly compliance reports shall be furnished by the industry and second half yearly compliance reports shall be the audited through NABL accredited third party failing which the Consent Order issued **will be cancelled**.
4. The facility shall ensure that dedicated fund is allotted towards Environment Relief Fund (ERF) in the Public Liability Insurance policy and submit a copy of the policy at the Regional Office: Visakhapatnam every year.
5. In case of false certification, non compliance of conditions / directions and

- discrepancy in furnishing the information by the industry, the Board can withdraw the auto renewed consent and take action under provisions of relevant Acts & Rules.
6. The facility shall inventorize the storage quantities of hazardous chemicals as per the hazard nature of reactivity / toxicity / flammability / explosive stored/handling in the premises as defined in the Management of Storage, Import of Hazardous Chemicals (MSIHC) Rules, 1989 and the details shall be furnished to the Factories Department and to the Regional Office, APPCB on monthly basis duly certifying the same.
 7. The facility shall identify major accident hazard chemicals & list out the hazardous chemicals endangered to human health & environment and the details shall be furnished to the Factories Department and to the Regional Office, APPCB time to time duly certifying the same by the industry. Further the facility shall extend training to the working personnels while handling hazardous chemicals for prevention of accidents and necessary antidotes to ensure the safety, as per the MSIHC Rules, 1989.
 8. The facility shall submit the copy of the safety audit report and On-Site / Off Site Emergency Plans as applicable after being certified by the Factories Department/concerned authority, to the APPCB, Regional Office from time to time, if the storage quantity of hazardous chemicals is equal to or, in excess of the threshold quantities specified in schedule 2 & 3 of MSIHC Rules, 1989.
 9. The facility shall carryout calibration of safety equipments and leak detection systems at regular intervals and shall certify the same with the Factories Department/concerned authority. That certified copy shall be submitted to the APPCB, Regional Office. The facility shall install fluorescent Wind Vane at the highest point in the facility premises.
 10. The facility shall inventorize the hazardous wastes and its quantities stored within the facility premises as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and shall furnish the details to Regional Office, APPCB on monthly basis duly certifying the same by the industry.
 11. The facility shall allow import of hazardous cargoes only after the importer complies with the MSIHC Rules, 1989.

DR. B.MADHUSUDHANA RAO, JCEE(MSRB), O/o JOINT CHIEF ENVIRONMENTAL ENGINEER4-APPCB

To
**M/s. Gangavaram Port Limited, Gangavaram (V),
Pedagantyada (M),
Visakhapatnam District**

Copy to:

1. The JCEE, Zonal Office, **Visakhapatnam** for information and necessary action.
2. The Environmental Engineer, Regional Office, **Visakhapatnam** for information and necessary action.


ANDHRA PRADESH POLLUTION CONTROL BOARD

Gangavaram Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018.

Phones - 23887500, Fax No: 23815631

Website : www.appcb.ap.nic.in

**RED CATEGORY
RENEWAL OF CONSENT & AUTHORIZATION ORDER
BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE**
Consent Order No: APPCB/VSP/VSP/113/CEO/HO/2015-
Date: 13.01.2016

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 5 of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 & Amendments thereof and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') to :

M/s.Gangavaram Port Ltd.,
Gangavaram Village,
Pedagantyada (M),
Visakhapatnam District - 530 044
E-mail: vasantkumar@gangavaram.com



(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

(i) Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge KLD	Point of Disposal
1)	Domestic waste after treatment in STP	32	Shall be used for Dust Suppression / Green Belt development / Industrial use within port area.

ii) Emissions from chimneys: NIL
iii) HAZARDOUS WASTE AUTHORIZATION (FORM - II) [See Rule 5 (4)]:

M/s.Gangavaram Port Ltd., Gangavaram Village, Pedagantyada (M), Visakhapatnam District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

• HAZARDOUS WASTES WITH RECYCLING OPTION:

Sl. No	Name of Hazardous Waste	Stream	Quantity	Method of disposal
1	Waste oil including bilge oil	5.1 of Schedule -	12000 LPA	Shall be sent to authorized re-processors / recyclers.

This consent order is valid for various port activities with installed capacities as mentioned below:

a) Traffic to be handled at Gangavaram Port

Sl. No	Name of the cargo	Total Capacity (MMTPA)
1	Liquid bulk	0.5
2	Iron Ore	3.0
3	Coal	25.0
4	Agri products	0.75
5	Slag	0.75
6	Containers	0.25
7	Fertilizer	2.50
8	Lime stone	2.50
9	Steel products	0.45
10	Industrial raw material	3.50
11	Bulk Alumina	1.50
Total		40.95

b) Vessel sizes:

S. No.	Type of Vessel	Total capacities
1	Iron ore, coal, coke	2,00,000 DWT
2	Other dry bulk and general cargo	50,000 DWT

c) Berth Requirements:

S. No	Berth	No's
1	Coal berths (mechanized)	2
2	Iron ore berth (Mechanized)	1
3	Other dry bulk berth (lime stone / fertilizers etc)	1
4	General cargo berth	1
5	Multipurpose berths (General cargo / multipurpose cargo)	4
Total		9

d) Dimensions of berths:

S. No	Name of the berth	Length	Width	Draft
1	Coal berth (Mechanized)	320	25	19.5
2	Iron ore berth (Mechanized)	316	25	19.5
3	Other dry bulk berth	285	31	15.5
4	Multipurpose berth	275	31	15.5
5	General cargo berth	240	21	14
6	Dry bulk (coal) (Mechanized)	350	25	20.5
7	Multipurpose berths (General cargo / Multipurpose cargo)	285	28	15.5

e) Cargo Storage Areas:

i. Storage area requirement for dry bulk and other dry bulk cargo:

Cargo	Storage demand (T)	Storage area Req. (Sq.M)
Coal		
Iron Ore		
Fertilizers / Agri Products	60,86,000	9,05,674
Limestone		
Slag		

ii. Storage area requirement for Break Bulk Cargo:

Items	Quantity
Through put	2.0 MTPA
Storage Demand	66,000.08 T
Storage area required including aisle space factor	Open covered 2,58,600 Sq.m 51000 Sq.m

f) Storage area requirement for Container Cargo:

Sl No.	Cargo	Storage area requires (sqm)
1.	Container cargo	Container parking yard - 2,00,000 Container Freight station - 96,000

This order is subject to the provisions of 'the Acts' and the Rules' and orders made there under and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent & Hazardous Waste Authorization shall be valid for a period ending with the 31ST day of December, 2020.

Sd/-
MEMBER SECRETARY

To
M/s.Gangavaram Port Ltd.,
Gangavaram Village,
Pedagantyada (M),
Visakhapatnam District - 530 044.

Copy to :

1. The JCFE, Zonal Office, Visakhapatnam for information and necessary action.
2. The JCFE (Cess), APPCB, Hyderabad for information.
3. The JCFE (HWM), APPCB, Hyderabad for information.
- ✓ The Environmental Engineer, Regional Office, Visakhapatnam for information and necessary action.

// T.C.F.B.O. //

Cf:

(Signature)
Joint Chief Environmental Engineer
Unit Head-IV

SCHEDULE-A

1. Any up-set condition in any industrial plant / activity of the industry, which result in increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry should carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry should put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.
5. Notwithstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The industry shall file the water cess returns in Form-I as required under section (5) of Water (Prevention and Control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of water consumed in the previous month along with water meter readings. The industry shall remit water cess as per the assessment orders as and when issued by Board.
7. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
8. The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
9. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 2.. of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE-B**WATER POLLUTION:**

1. The water consumption quantities are mentioned below:

S. No	Purpose	Quantity
1	Gardening	25
2	Dust suppression	1296.0
3	Domestic	40
4	Shop supply	32.5
5	Miscellaneous	40.6
	Total	1434.1

The source of water is Visakhapatnam Industrial Water Supply Co. The following is the permitted water consumption:

Sl. No.	Purpose	Quantity (KLD)
1	Dust suppression	1296.0
2	Domestic purposes	40.00
3	Process, whereby water gets polluted and pollutants are easily bio degradable.	73.1
4	Processing, whereby water gets polluted and the pollutants are not easily bio - degradable.	-
	Total	1409.1

Separate meters shall be maintained for assessing the quantity of water used for each of the purposes mentioned above for Cess assessment purpose.

2. The Gangavaram Port Limited (GPL) shall provide separate energy meters for Sewage Treatment Plant (STP) and for Air pollution Control equipments to record energy consumption.

AIR POLLUTION:

1. The Gangavaram Port Limited (GPL) shall comply with ambient air quality standards of PM₁₀ (Particulate Matter size less than 10µm) - 100 µg/ m³; PM_{2.5} (Particulate Matter size less than 2.5 µm) - 60 µg/ m³; SO₂ - 80 µg/ m³; NO_x - 80 µg/m³, outside the port premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11 2009

Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)

Night time (10 PM to 6 AM) - 70 dB (A)

2. The Gangavaram Port Limited (GPL) shall maintain 3 CAAQMs with online connectivity to APPCB and maintain records.
3. The Gangavaram Port Limited (GPL) shall maintain wind breaking wall as along the Gangavaram village side up to a height 10 mts as wind speed is high in this area.
4. The Gangavaram Port Limited (GPL) shall not establish any other stock yards other than designated stock yards.

5. The Gangavaram Port Limited (GPL) shall maintain Telescopic chute at ship loading points.
6. The Gangavaram Port Limited (GPL) shall not stock the materials more than 10 mts height where MDSS system available and shall restrict to 6 mts for other stocking heights where tanker water spraying system is maintained in the stock yards.
7. The Gangavaram Port Limited (GPL) shall take up the cleaning of road connected to National Highway in co-ordination with GVMC and R&B Departments.
8. The Gangavaram Port Limited (GPL) shall minimize the operations during exceeding of wind velocity more than 20KMPH and all the MDSS sprinklers shall start immediately to maintain AAQ Standards.
9. The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipments for loading and unloading operations for dusty cargo to the maximum extent possible.

GENERAL:

1. The Gangavaram Port Limited (GPL) shall maintain the following records and the same shall be made available to the inspecting officers of the Board.
 - a. Cargo handling material wise details
 - b. Log Books for pollution control systems.
 - c. Hazardous/non hazardous solid waste generated and disposed.
 - d. Inspection book.
 - e. Manifest copies of hazardous waste.
2. The Gangavaram Port Limited (GPL) shall dispose solid waste (Non Hazardous) as follows:

S. No	Name of the Solid Waste	Quantity	Disposal
1.	Domestic solid waste	10	Shall be collected, segregated and disposed as per MSW Rules in consultation with GVMC Authorities
2.	Discarded material, plastic material	10	Shall be disposed to authorized recyclers only
3.	Sledge from SLP	1.0	Shall be composted and used in green belt programme
4.	Lead acid batteries	---	Shall be disposed to authorized recyclers

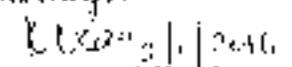
3. The Gangavaram Port Limited (GPL) shall maintain green belt in 50 meters width as stipulated in the EC order dated 07.02.2012.
4. The Gangavaram Port Limited (GPL) shall not store/handle any hazardous cargo containers within premises
5. All types of the fertilizers shall be stored in the closed warehouses only. The Port shall ensure that there shall not be any open storage of urea or any other fertilizer materials and all urea & fertilizer material handling warehouses shall be maintained with effluent collection pits for collection and treatment and then used for green belt in the premises after meeting the standards.
6. The Gangavaram Port Limited (GPL) shall store fuel oils used for construction equipment, vessels / vehicles in a well designed manner and protect them against fire hazards by maintaining the compound wall to prevent access to unauthorized

- elements. The surface run off from storage areas shall pass through oil water separator before discharging.
7. The Gangavaram Port Limited (GPL) shall maintain the Malaria control programme, Health facilities, Vector control programmes. Control of all breeding ground shall be carried out by the use of larvicide's in addition to control of adult mosquitoes. The health team shall include a trained entomologist.
 8. The Gangavaram Port Limited (GPL) shall maintain a task force to check the vehicle emissions on permanent basis.
 9. The Gangavaram Port Limited (GPL) shall constitute an Environment Management cell with qualified and trained staff.
 10. The Gangavaram Port Limited (GPL) shall maintain an onsite and offsite emergency action plan after carrying out risk analysis and hazop studies
 11. The Gangavaram Port Limited (GPL) with VLDA shall ensure that no slum development and unauthorized construction occur in the surrounding area.
 12. The Gangavaram Port Limited (GPL) shall handle alumina in completely closed enclosures. It shall also furnish an action plan to install mechanized system.
 13. The Gangavaram Port Limited (GPL) shall implement the following for controlling fugitive emissions:
 - a) Adequate dust controlling measures should be undertaken for loading and unloading operations for dusty cargo.
 - b) Closed conveyor belt with water sprinkling arrangement for suppression of dust while conveying dusty cargos like Coal, Iron ore & Alumina
 - c) Vehicle movement minimized / eliminated by implementing mechanical operations.
 - d) All the vehicles involved in transportation of cargo covered with tarpaulin
 - e) Traffic management measures adopted to avoid traffic congestion and provide empty dusting vehicle washing/dry cleaning system to clean all outgoing cargo vehicles.
 - f) Sufficient parking facilities based on traffic density / vehicular movements anticipated from the port.
 - g) Adequate water sprinkling provided on roads and at dusty cargo storage areas for suppression of dust.
 14. The Gangavaram Port Limited (GPL) shall implement the following measures in the cargo handling and stacking area:
 - a) The ship un loader maintained with in-situ water sprinkling system and unloading hoppers provided with covers on three sides to control fugitive emissions. Iron ore shall be unloaded through wagon tippers.
 - b) Mechanical stackers cum re-claimers for stacking, transfer and reclamation, Conveyors for transfer of materials to stop manual handling / mobile machines.
 - c) MDSS in stacking areas
 15. The Gangavaram Port Limited (GPL) shall ensure AAQ standards of the Board on all environmental conditions without fail.
 16. The Gangavaram Port Limited (GPL) shall maintain standby centrifugal pump so as to ensure uninterrupted operation of MDSS.
 17. The Gangavaram Port Limited (GPL) shall maintain compliance of all other conditions of CFE orders issued by the Board.
 18. The Gangavaram Port Limited (GPL) shall comply with Task Force directions and other directions issued by the Board from time to time

SCHEDULE – C*(See rule 5(4))***{CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES}**

1. All the rules and regulations notified by Ministry of Environment and Forests, Government of India under the E(P) Act, 1986 in respect of management, handling, transportation and storage of the Hazardous wastes should be followed
2. The Gangavaram Port Limited (GPL) shall not store hazardous waste for more than 90 days as per the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and amendments thereof.
3. The Gangavaram Port Limited (GPL) shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
4. The Gangavaram Port Limited (GPL) shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card
5. The Gangavaram Port Limited (GPL) shall maintain proper records for Hazardous Wastes stated in Authorisation in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.
6. The Gangavaram Port Limited (GPL) shall submit the condition wise compliance report of the conditions stipulated in Schedule A, B & C of this Order on half yearly basis to Board Office, Hyderabad and concerned Regional Office.

Sd/-
MEMBER SECRETARY

// T.C.F.R.O. //

 Joint Chief Environmental Engineer
 Unit Head-IV

To
 M/s.Gangavaram Port Ltd.,
 Gangavaram Village,
 Pedagantyada (M),
 Visakhapatnam District – 530 044.



An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APP/2022-23/003

Date: 05.04.2022.

To

Sr. Environmental Engineer, CESS
Andhra Pradesh Pollution Control Board,
D.no:33-26-14D/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet,
Vijayawada-520010.
Andhra Pradesh.

Dear Sir,

Sub: Water Consumption Cess Statement – Reg.

Please find enclosed herewith the water consumption statement in FORM - 1 for the month of March - 2022, prepared under the Water (Prevention and Control of Pollution) Cess Act, 1977.

We request you to kindly consider the same.

Thanking you

Yours Sincerely,

Authorized Signatory

Encl: As above.



Copy submitted to the Environmental Engineer, A.P. Pollution Control Board, Regional Office, Visakhapatnam for kind information.

FORM – 1

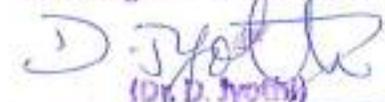
Returns Regarding Water Consumed During Month of March - 2022

Name & Address	Purpose of which water consumed	Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)	(3)	(4)	(5)*	(6)
Gangavaram Port Limited, Gangavaram Post, Peda Gatyada Mandal, Visakhapatnam.	1) Industrial cooling/ spraying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	42,005 Cum/KL	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL 4327.00	-	-

(*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.



For Gangavaram Port Limited


 (D. Jyothi)
 Vice President (Environment)



An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2021-22/045

Date: 05.03.2022.

To

Sr. Environmental Engineer, CESS
Andhra Pradesh Pollution Control Board,
D.no:33-26-14D/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet,
Vijayawada-520010,
Andhra Pradesh.

Dear Sir,

Sub: Water Consumption Cess Statement – Reg.

Please find enclosed herewith the water consumption statement in FORM - 1 for the month of February - 2022, prepared under the Water (Prevention and Control of Pollution) Cess Act, 1977.

We request you to kindly consider the same.

Thanking you

Yours Sincerely,

Authorized Signatory

Encl: As above.



Copy submitted to the Environmental Engineer, A.P. Pollution Control Board,
Regional Office, Visakhapatnam for kind information.

FORM - 1

Returns Regarding Water Consumed During Month of February - 2022

(1) Name & Address	(2) Purpose of which water consumed	(3) Quantity of water consumed	(4) If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	(5)* Qty. of water qualifying for rebate according to the assesses	(6) Remarks
Gangavaram Port Limited, Gangavaram Post, Peda Gatyada Mandal, Visakhapatnam.	1) Industrial cooling/sp reying in mine pits or boiler feed. 2) Domestic Water	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well. Cum/KL 33,292	-	-	-
	i. From Municipal water supply mains ii. From well / tube well Cum/KL 3770.00		-	-	-

(* for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.

For Gangavaram Port Limited

D. Jyoti
(Dy. P. In-charge)
Vice President (Environment)





An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2021-22/043

Date: 05.02.2022.

To

Sr. Environmental Engineer, CESS
Andhra Pradesh Pollution Control Board,
D.no:33-26-14D/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet,
Vijayawada-520010.
Andhra Pradesh.

Dear Sir,

Sub: Water Consumption Cess Statement – Reg.

Please find enclosed herewith the water consumption statement in FORM - 1 for the month of January -2022, prepared under the Water (Prevention and Control of Pollution) Cess Act, 1977.

We request you to kindly consider the same.

Thanking you

Yours Sincerely,

Authorized Signatory

Encl: As above.



Copy submitted to the Environmental Engineer, A.P. Pollution Control Board, Regional Office, Visakhapatnam for kind information.

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA,
Tel. : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.

Corporate Office : 2nd, 3rd and 4th Floors, "Hansa Plaza", Plot No. 795, Road No.36, Jubilee Hills, Hyderabad - 500 033.
Tel : 040 2351 9999, Fax No. : 040 2351 9990.
E-mail : port@gangavaram.com, Web : www.gangavaram.com

FORM – 1

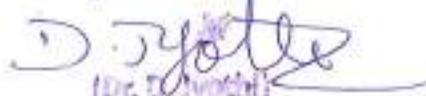
Returns Regarding Water Consumed During Month of January - 2022

Name & Address	Purpose of which water consumed	Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)	(3)	(4)	(5)*	(6)
Gangavaram Port Limited, Gangavaram Post, Peda Gatyada Mandal, Visakhapatnam.	1) Industrial cooling/sp raying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	Cum/KL 31315	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL 3172.40	-	-

(*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.



For Gangavaram Port Limited


 (Dr. D. Jayothi)
 Vice President (Environment)

GPL/ENV/APPCB/2021-22/039

Date: 05.01.2022.

To

Sr. Environmental Engineer, CESS
Andhra Pradesh Pollution Control Board,
D.no:33-26-14D/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet,
Vijayawada-520010.
Andhra Pradesh.

Dear Sir,

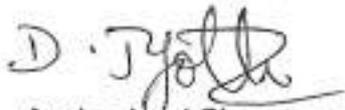
Sub: Water Consumption Cess Statement – Reg.

Please find enclosed herewith the water consumption statement in FORM - 1 for the month of December -2021, prepared under the Water (Prevention and Control of Pollution) Cess Act, 1977.

We request you to kindly consider the same.

Thanking you

Yours Sincerely,


Authorized Signatory



Encl: As above.

Copy submitted to the Environmental Engineer, A.P. Pollution Control Board, Regional Office, Visakhapatnam for kind information.

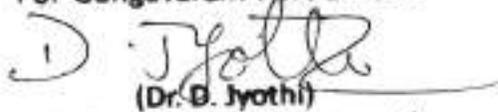
FORM – 1

Returns Regarding Water Consumed During Month of December - 2021

Name & Address	Purpose of which water consumed	Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)	(3)	(4)	(5)*	(6)
Gangavaram Port Limited, Gangavaram Post, Peda Gatyada Mandal, Visakhapatnam.	1) Industrial cooling/sp raying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	Cum/KL 30300	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL 3342	-	-

(*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.



For Gangavaram Port Limited

 (Dr. B. Jyothi)
 Vice President (Environment)



GPL/ENV/APPCB/2021-22/037

Date: 05.12.2021.

To

Sr. Environmental Engineer, CESS
Andhra Pradesh Pollution Control Board,
D.no:33-26-14D/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet,
Vijayawada-520010,
Andhra Pradesh.

Dear Sir,

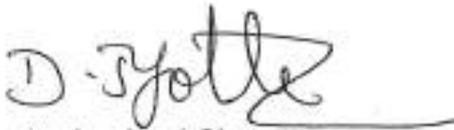
Sub: Water Consumption Cess Statement – Reg.

Please find enclosed herewith the water consumption statement in FORM - 1 for the month of November -2021, prepared under the Water (Prevention and Control of Pollution) Cess Act, 1977.

We request you to kindly consider the same.

Thanking you

Yours Sincerely,


Authorized Signatory



Encl: As above.

Copy submitted to the Environmental Engineer, A.P. Pollution Control Board,
Regional Office, Visakhapatnam for kind information.

FORM – 1

Returns Regarding Water Consumed During Month of November - 2021

Name & Address	Purpose of which water consumed	Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)	(3)	(4)	(5)*	(6)
Gangavaram Port Limited, Gangavaram Post, Peda Gatyada Mandal, Visakhapatnam.	1) Industrial cooling/sp raying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	Cum/KL 16006	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL 2983.70	-	-

(*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.



D. Jyothi

GPL/ENV/APPCB/2021-22/027

Date: 02.11.2021.

To

Sr. Environmental Engineer, CESS
Andhra Pradesh Pollution Control Board,
D.no:33-26-14D/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet,
Vijayawada-520010.
Andhra Pradesh.

Dear Sir,

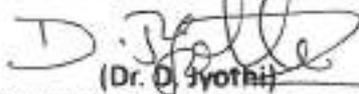
Sub: Water Consumption Cess Statement – Reg.

Please find enclosed herewith the water consumption statement in FORM - 1 for the month of October -2021, prepared under the Water (Prevention and Control of Pollution) Cess Act, 1977.

We request you to kindly consider the same.

Thanking you

Yours Sincerely,
For Gangavaram Port Limited



(Dr. D. Jyothi)

Vice President (Environment)
Authorized Signatory



Encl: As above.

Copy submitted to the Environmental Engineer, A.P. Pollution Control Board, Regional Office, Visakhapatnam for kind information.

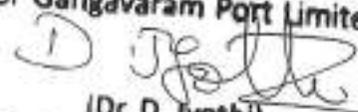
FORM – 1

Returns Regarding Water Consumed During Month of October - 2021

Name & Address	Purpose of which water consumed	Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)	(3)	(4)	(5)*	(6)
Gangavaram Port Limited, Gangavaram Post, Peda Gatyada Mandal, Visakhapatnam.	1) Industrial cooling/sp raying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	Cum/KL 13497	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL 3672.2	-	-

(*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.



For Gangavaram Port Limited

 (Dr. D. Jyothi)
 Vice President (Environment)

Email**RO Visakhapatnam**

GPL - E - Waste Annual Returns 2020-2021 - Form - 3 with attachments - Submitted - Reg.

From : jyothi@gangavaram.com

Fri, Jun 25, 2021 10:45 AM

Subject : GPL - E - Waste Annual Returns 2020-2021 - Form - 3 with attachments - Submitted - Reg. 1 attachment**To :** RO Visakhapatnam <rovsp-ee1@appcb.gov.in>, rovspappcb@gmail.com

Dear Sir,

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to E - Waste, in Form- 3, as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.

Put up for your records and consideration.

With Regards

Dr. D. Jyothi,

Vice President - Env.

 **Form - 3 - E-Waste Annual Returns.pdf**
3 MB



An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GP/ENV/APPCB/2021-22/011

Date: 25.06.2021

To

The Environmental Engineer,
A.P. Pollution Control Board,
Regional Office,
Visakhapatnam

Sir,

Sub:- Gangavaram Port Limited – Details of E – Waste generated & Disposed in Form – 3 - Submitted – Reg.

Ref:- 1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated 13.01.2016 valid up to 31.12.2020
2. Consent Order No. APPCB/VSP/ VSP/113/ CFO/ HO/2020, dated 10.09.2020 valid up to 31.12.2025.

@@@

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to E - Waste, in Form-3, as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

Dr. D. Jyothi,
Vice President/Environment

Encl: a/a

CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel. : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.
Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel. : 040 2351 9999, Fax No. : 040 2351 9990.
E-mail : port@gangavaram.com, Web : www.gangavaram.com

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13(4)(v)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates].

Quantity in Metric Tons (MT) and numbers

1	Name and address of the producer or manufacturer or refurbisher or dismantler or recycler		M/s. Gangavaram Port Limited, Gangavaram (V), Pedagantyada (M), Visakhapatnam Dist.			
2	Name of the authorized person and complete address with telephone and fax numbers and e-mail address		Dr. D. Jyothi Vice President - Environment Mobile : 9441046788 Email : jyothi@gangavaram.com			
3	Total quantity of e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list) by PRODUCERS		Total 460.82 Tons As per the details furnished below			
	Sl. No.	Invoice No.	Date	E - Waste Type	Quantity MT.	
	1.	GPL/2020-21/2119	08.09.2020	E - Waste (Tube Lights, Bulbs etc)	1.00	
	2.			E - Waste (IT) (Cartridges / SMPS/Keyboards/Mouse etc..)	23.00	
	3.			E - Waste (Scrap, Used Batteries, Electrical Miscellaneous & E-Waste - IT)	434.00	
	4.	GPL/2020-21/2596	28.09.2020	E - Waste (Tube Lights, Bulbs etc)	0.940	
	5.	GPL/2020-21/3099	28.10.2020	E - Waste (IT) (Cartridges / SMPS/Keyboards/Mouse etc..)	1.01	
	6.	GPL/2020-21/3100	28.10.2020	E - Waste (Tube Lights, Bulbs etc)	0.87	
				Total	460.82	
	Details of the above			TYPE	QUANTITY	No.
3(A)*	BULK CONSUMERS: Quantity of e- waste			---	---	---
3(B)*	REFURBISHERS: Quantity of e-waste:			---	---	---
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.			---	---	---
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.			---	---	---
4	Name and full address of the destination with respect to 3(A)-3(D) above			M/s. Green Waves Environmental Solution		
5	Type and quantity of materials segregated or recovered from e-waste of different codes as applicable to 3(A)-3(D)			Type ---	Quantity ---	

Enclose the list of recyclers to whom e-waste have been sent for recycling.

Place : Gangavaram(PO), Pedagantyada (M), Visakhapatnam Dist.

Date : 25.06.2021

For Gangavaram Port Limited


Signature of the authorized person
(Dr. D. Jyothi)
Vice President (Environment)

Note:-

- * Strike off whichever is not applicable
- Provide any other information as stipulated in the conditions to the authorizer
- In case filing on behalf of multiple regional offices, Bulk Consumers and Producers need to add extra rows to 1 & 3(A) with respect to each office.



Gangavaram Port Limited

Gangavaram Post, Pedagantyada, Visakhapatnam, Andhra Pradesh - 530 044
 Phone: +91 891 2701177, 2702277, Fax: +91 891 2703377
 E-mail: commercial@gangavaram.com, finance@gangavaram.com
 website:www.gangavaram.com

TAX INVOICE

Billed to
M/S GREEN WAVES ENVIRONMENTAL SOLUTIONS
 By No.43/1,Mindil Village,Gajuwaka(M),Dist:Visakhapatnam-530012
 Place / State of Supply: ANDHRA PRADESH
 State Code: 37
 GSTIN / UIN:37ADPPR543H1Z1

Cargo		Invoice Number		GPN/2020-21/2119											
Contract Reference		Work Order No:WQ/MA/STDRS/CB2020/01 Dt:11.08.2020		Invoice Date		September 8, 2020									
SLNo.	Particulars	Description of Services	Accounting Code of Services	Rate per Unit [Rs.]	Units (MT)	Amount (Rs.)	Discount (Rs)	Taxable Value (Rs)	Rate of Tax	Tax Amount	Rate of Tax	Tax Amount	Rate of Tax	Tax Amount	Total Amount in Rs.
1	E-Waste[Electrical]gate pass no.1914,1915,1926,1927 vehicle no.s , ap21W0334 , ap18A1105 , ap11W9938 , ap11B2165 , dated-11.08.2020 (Transportation arranged by customer only)	E-Waste	81489000	258540	1.000	2,58,540.00	-	2,58,540.00	2.5%	6,463.50	2.5%	6,463.50	-	-	2,71,967.00
2	E-Waste(IT)gate pass no 1914,vehicle no.ap21H0314 dt:11.08.2020	E-Waste	85489000	10	13.000	230.00	-	230.00	2.5%	5.75	2.5%	5.75	-	-	341.50
3	Scrap/batteries,gate pass no 1924,vehicle no.ap21H0334 dt:11.08.2020	Scrap-Used Batteries	8548.00.00	48	424.000	30,872.00	-	30,872.00	9%	2,874.60	9%	2,874.60	-	-	34,581.76
TOTAL								2,79,602.00		8,344.15		8,344.15			2,96,290.26

[Two Lakhs Ninety Six Thousand Two Hundred and Ninety Rupees Twenty Six Paise Only]

Note: Amount of tax payable on reverse charge basis: Nil

Remarks:

Payment should be made through RTGS or Demand draft as per the below details:

Name of the beneficiary : Gangavaram Port Limited
 Account No : 62096488302
 IFSC/RTGS Code : SBIN0013099
 Swift Code : SBININ33033
 Beneficiary Bank Name : State Bank of India
 Beneficiary Bank Branch : C C G Branch, MG ICOM Building, D No.8-2-684/2A, Anand Banjara Colony, Road No 12, Banjara Hills, Hyderabad - 500 014.
 Corporate Identity Number : U63032TG2000PLC097961
 PAN : AAACV9417E
 GSTIN : 37AAFCV9417E1Z1

*original copy received on 28/09/2020
 B. Srinivasan*

for Gangavaram Port Limited

D. K. S.

Authorized Signatory

Regd. Office : Hansa Plaza, Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033, Telangana, India
 Tel: +91-40-23519999; Fax: +91-40-23519993



Gangavaram Port Limited

Gangavaram Port, Pedagantyada, Visakhapatnam, Andhra Pradesh - 530 044

Phone: +91 891 2701177, 2702277, Fax: +91 891 2703377

E-mail: commercial@gangavaram.com, finance@gangavaram.com

website:www.gangavaram.com

TAX INVOICE

Billed to
M/S GREEN WAVES ENVIRONMENTAL SOLUTIONS
Sy No 43/L, Mind Village, Gajuwaka(M), Dist. Visakhapatnam-530012
Place / State of Supply: ANDHRA PRADESH
State Code: 37
GSTIN / UIN: 37AZPPP8545H1ZL

Cargo		Invoice Number		GFL/2020-11/2596											
Contract Reference		Work Order No. WO/MAT/STORES/062020/01 Dt. 11.08.2020		Invoice Date		September 28, 2020									
Sl.No.	Particulars	Description of Services	Accounting Code of Services	Rate per Unit (Rs.)	Units (MT)	Amount (Rs.)	Discount (Rs.)	Taxable Value (Rs.)	CGST		SGST		IGST		Total Amount in Rs.
									Rate of Tax	Tax Amount	Rate of Tax	Tax Amount	Rate of Tax	Tax Amount	
1	E-Waste(Elect),gate pass no.1544,vehicle no.sp31f5260,weightment ticket no.21966 dt 28.09.2020(Transportation arranged by customer only)	E-Waste	85489000	24000	0.940	22,560.00	-	22,560.00	2.5%	564.00	2.5%	564.00	-	-	23,688.00
TOTAL						22,560.00	-	22,560.00		564.00		564.00			23,688.00

(Twenty Three Thousand Six Hundred and Eighty Eight Rupees Only)

Note: Amount of tax payable on reverse charge basis: Nil

Remarks:

Payment should be made through RTGS or Demand draft as per the below details:

Name of the beneficiary : Gangavaram Port Limited
Account No : 62096488302
IFSC/RTGS Code : SBIN0013039
Swift Code : SBININ8659
Beneficiary Bank Name : State Bank of India
Beneficiary Bank Branch : C C G Branch, NSL ICON Building, D No. 8-2-684/2A, Anand Banjara Colony, Road No. 12, Banjara Hills, Hyderabad - 500 034.

Corporate Identity Number : U63032TG1001PLC037851
PAN : AABCV3417E
GSTIN : 37AABCV3417E1ZK

for Gangavaram Port Limited

S. S. S.
Authorized Signatory



Regd. Office : Hansa Plaza, Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033, Telangana, India
Tel: +91-40-23519999; Fax: +91-40-23519999

Received Original Copy
Chandrasekhar. O (9618718369)
@ S. S. S.



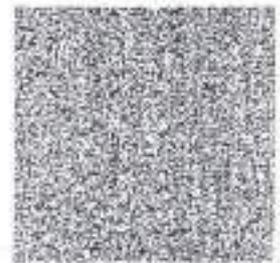
Gangavaram Port Limited

Gangavaram Port, Peddapatyada, Visakhapatnam -530 044, Andhra Pradesh.

Phone +91 891 2701177, 2702277 Fax +91 891 2703377
 email: commercial@gangavaram.com, finance@gangavaram.com
 website: www.gangavaram.com

ORIGINAL FOR RECEIPT

INVOICE NUMBER: 1009
 INVOICE DATE: 28-10-2020



IRN: ISdhsac2098c0768d87048c4109b3723358fca89a56b99324246e9746f786b

Billed To

Green Waves Environmental Solutions

Sy No 43-1, Mudi Village, Gopurukota(V), Dist: Visakhapatnam-530012

Place/State of Supply: ANDHRA PRADESH State Code: 37
 GSTIN: 37AZPPP8545H1ZL Email ID:
 SEZ (IGST): NO SEZ (LUT) NO

Vessel Name	N/A	Invoice No	GPI/2020-21/1009
Vessel Call No	N/A	Invoice Date	28-10-2020
Cargo	N/A	Date Of Berthing	N/A
USD Conversion Rate	1.00	Date Of Sailing	N/A
GRT of the Vessel		Ack No	112010082991307
Cargo Quantity (MT)	1.010		
Contract Reference	Work Order No WOMAT/STORES/08302001 Dt: 11.08.2020		

S. No	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs	Units GRT/MT	No. of Hr/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value(Rs)
1	E-Waste(elect), gate pass no: 1945, vehicle no: ap311f8269, weight: 1 ticket no: 22481 dt: 03.10.2020/Transportation arranged by customer only)	E-Waste	85489000		24,000.00	1.010			24,240.00		24,240.00
									24,240.00		24,240.00

Rupen: TWENTY FIVE THOUSAND FOUR HUNDRED AND FIFTY TWO ONLY

CGST @2.5% 606.00
 SGST @2.5% 606.00

Note: Amount of tax payable on reverse charge basis: Nil

Remarks:

Total Amount in Rs. 25,452.00

Payment should be made through RTGS or Demand draft as per the below details:

Beneficiary Name: Gangavaram Port Limited
 Account No: 62096488302
 RTGS Code of beneficiary Bank: SBIN0013039
 Swift Code: SBININBB659
 Beneficiary Bank Name: State Bank of India
 Beneficiary Bank Branch: C C G Branch, NSL ICON Building, D No 8-2-684/2A, Anand Banjara Colony, Road No.12, Banjara Hills, Hyderabad - 500 034.
 Corporate Identity Number: U65032TG02041PLC037861
 PAN: AABCV3417E
 GSTIN: 37AABCV3417E1ZK

for Gangavaram Port Limited

D. Sub
 Authorised Signatory

Regd. Office - Hitesh Plaza, Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033, Telangana, India Tel: +91-40-23519999, Fax: +91-40-23519990

Received original copies

B. Subramanian
 17/11/2020

12:14

Gangavaram Port Limited

Gangavaram Port, Pedagantrada, Visakhapatnam -530 044 Andhra Pradesh.

Phone: +91 891 2701177, 2702277 Fax: +91 891 2703377

email: commercial@gangavaram.com, finance@gangavaram.com

website: www.gangavaram.com



ORIGINAL FOR RECEIPT



IRN: 28068788b387d4298b7e1b6e2a7bbf63c243514da03edf791439e2e219fb6103

Billed To

Green Waves Environmental Solutions

Sy No 43/1, Minth Village, Gejavaka ML Dist. Visakhapatnam-530012

Place/State of Supply: ANDHRA PRADESH State Code: 37
 GSTIN: 37A2PPP8545H1ZL Email ID:
 SEZ (IGST): NO SEZ (LUT): NO

Vessel Name: N.A Invoice No: GPL/2020-21/3100
 Vessel Call No: N.A Invoice Date: 28-10-2020
 Cargo: N.A Date Of Berthing: N.A
 USD Conversion Rate: 1.00 Date Of Sailing: N.A
 GRT of the Vessel: Ack No: 112010083006059
 Cargo Quantity (MT): 0.870
 Contract Reference: Vialk Order No: WDMAT/STOR/25/08/22/01 Dt: 11.08.2020

S. No.	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs	Units GRT/MT	No. of Hrs/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value (Rs.)
1	E- Pass (Elect), gate pass no. 1946, vehicle no. ap31f6260, waybill no. 22199 @ 05.10.2020 Transport from arranged by customer only)	E-Ware	85489000		24,000.00	0.870			20,880.00		20,880.00
									20,880.00		20,880.00

Report: TWENTY ONE THOUSAND NINE HUNDRED AND TWENTY FOUR ONLY

CGST @2.5% 522.00
 SGST @2.5% 522.00

Note: Amount of tax payable on reverse charge basis: Nil

Total Amount in Rs. 21,924.00

Payments should be made through RTGS or Demand draft as per the below details:

Beneficiary Name: **Gangavaram Port Limited**
 Account No: 62096488302
 IFSC Code of Beneficiary Bank: SBIN0013039
 Branch Name: SBIN080609
 Beneficiary Bank Name: State Bank of India
 Beneficiary Bank Address: C C O Branch, NSL ICON Building, D No 8-484/DA, Anand Nagar Colony, Road No 12, Banjara Hills, Hyderabad - 500 074
 Correspondent Account No: SBIN020200 (PLC03786)
 MICR: AABCN3417E
 SWIFT: IFAABCN3417EZZK

for Gangavaram Port limited

D. [Signature]
 Authorised Signatory

Kindly send original copies

B. Satyanarayana
 19/11/2020

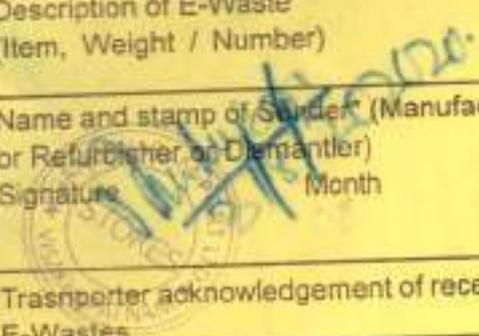
12:14

Cell No 9032382316

Form - 6
[See rule 19]

No.

E-WASTE MANIFEST

Sender's name and mailing address (including Phone No.)		Congrecom Int limited	
Sender's authorisation No. if applicable			
Manifest Document No.		279	
Transporter's Name and address (including Phone No.)		Green Ways Environmental Solutions, Mindhi, EHVU/TO Mankapuram	
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)	
6.	Transporter/s registration No.		
7.	Vehicle registration No.	AP31TB0234, AP31W19935, AP 167A 305, AP31TB2165	
8.	Receiver's name & address :	Green Ways Environmental Solutions, Mindhi, EHVU, V 20	
9.	Receiver's authorisation No. if applicable	Aug! APCE/E-waste/2015	
10.	Description of E-Waste (Item, Weight / Number)	11.652 kgs	
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) Signature _____ Month _____ Day _____ Year _____	 _____ 2020	
12.	Transporter acknowledgement of receipt of E-Wastes Name and Stamp : _____ Signature _____ Month _____ Day _____ Year _____	_____ 2020	
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste Name and stamp : _____ Signature _____ Month _____ Day _____ Year _____	_____ 2020	

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender

E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	GANGAVARAM PART Limited				
2.	Sender's authorisation No. if applicable					
3.	Manifest Document No.	288				
4.	Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V(P.O), Gajuwaka, Vishakapatnam, AP, 530012.				
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)				
6.	Transporter/s registration No.					
7.	Vehicle registration No.	TS OF UE 6080				
8.	Receiver's name & address :	Green waves environmental solution mindhi village, Gajuwaka visakhapatnam				
9.	Receiver's authorisation No. if applicable	2/AUG/ APPCB / E-waste / 2015				
10.	Description of E-Waste (Item, Weight / Number)	electrical E-waste - 5,480 kgs				
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler)	Signature	Month	Day	Year	
		<i>[Signature]</i>	22	09	2020	
					22-09-2020	
12.	Transporter acknowledgement of receipt of E-Wastes	Name and Stamp :	Signature	Month	Day	Year
		<i>[Signature]</i>	<i>[Signature]</i>	29	20	2020
					29-20-2020	
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste	Name and stamp :	Signature	Month	Day	Year
		<i>[Signature]</i>	<i>[Signature]</i>	22	20	2020
					22-20-2020	

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver.
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender.

E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	GANGAVARAM PORT Limited		
2.	Sender's authorisation No. if applicable			
3.	Manifest Document No.	289		
4.	Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V (P.O), Gajuwaka, Vishakhapatnam, AP, 530012.		
5.	Type of vehicle	(Truck or Tanker or Special Vehicle) ✓		
6.	Transporter/s registration No.			
7.	Vehicle registration No.	AP 31 TF 6260		
8.	Receiver's name & address :	Green waves Environmental solution mindhi village Gajuwaka, visakhapatnam		
9.	Receiver's authorisation No. if applicable	2/AUG/ APPCB/ E-waste/ 2015		
10.	Description of E-Waste (Item, Weight / Number)	Electrical waste - 910 kg)		
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler)	Signature: [Signature] Month: 28/8/2020 Day: 28 Year: 2020		
12.	Transporter acknowledgement of receipt of E-Wastes	Name and Stamp: [Signature] Month: September Day: Year: 09-2020		
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste	Name and stamp: [Signature] Month: September Day: Year: 09-2020		

* As applicable

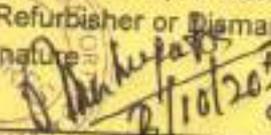
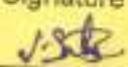
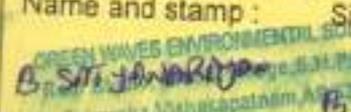
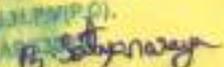
Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender

Form - 6
[See rule 19]

No. 291

E-WASTE MANIFEST

Sender's name and mailing address (including Phone No.)	GANGAVARAM PORT Limited.				
Sender's authorisation No. if applicable					
Manifest Document No.	291				
Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V (P.O), Gajuwaka, Visakhapatnam, AP 530012.				
5. Type of vehicle	(Truck or Tanker or Special Vehicle) ✓				
6. Transporter/s registration No.					
7. Vehicle registration No.	AP 31 TF 6260				
8. Receiver's name & address :	Green waves Environmental solution Mindhi village, Visakhapatnam.				
9. Receiver's authorisation No. if applicable	2/AUG/APPCB/E-waste/2015				
10. Description of E-Waste (Item, Weight / Number)	Electrical waste. 1010 kgs				
11. Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) Signature:  Month: October Day: 03 Year: 2020	03-10-2020 03-10-2020				
12. Transporter acknowledgement of receipt of E-Wastes Name and Stamp : V-SATYANARAYAN Signature:  Month: October Day: 03 Year: 2020	03-2020				
13. Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste Name and stamp :  Signature:  Month: October Day: 03 Year: 2020	03-2020				

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver.
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender.

E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	GANGAVARAM PORT LIMITED		
2.	Sender's authorisation No. if applicable			
3.	Manifest Document No.	292		
4.	Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Minsli Village, B.N.P.V.P.O., Gajuwaka, Visakhapatnam, AP, 530012.		
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)		
6.	Transporter/s registration No.	✓		
7.	Vehicle registration No.	AP 31 TF 0260		
8.	Receiver's name & adress :	Green waves environmental solution minsli village, Gajuwaka, visakhapatnam		
9.	Receiver's authorisation No. if applicable	2/AUG/ APCB / E-waste / 2015		
10.	Description of E-Waste (Item, Weight / Number)	Electrical waste 870 kgs		
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) Signature	Day	Year	
	<i>[Signature]</i>	05	2020	05-10-2020
12.	Transporter acknowledgement of receipt of E-Wastes			
	Name and Stamp : Signature	Month	Day	Year
	V. SATYANARAYAN <i>[Signature]</i>	october		05-2020
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste Name and stamp : Signature	Month	Day	Year
	B. SATYANARAYAN <i>[Signature]</i>	october		05-2020

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver.
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender.

Email

GPL - HW Annual Statement 2020-2021 - Form - 4 with attachments - Submitted - Reg.

From : jyothi@gangavaram.com Wed, Jun 09, 2021 04:43 PM
Subject : GPL - HW Annual Statement 2020-2021 - Form - 4 with attachments - Submitted - Reg. 📎 1 attachment
To : rovspappcb@gmail.com, RO Visakhapatnam
<rovsp-ee1@appcb.gov.in>

Dear Sir,

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to Waste Oil, in Form-4 as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.

Put up for your records Please.

With Regards
Dr. D. Jyothi,
Vice President - Env.

 **GPL - HW Annual Statement 2020-2021 - Form - 4 with attachments.pdf**
2 MB



An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

401

GANGAVARAM PORT LIMITED

Date: 09.06.2021

GP/ENV/APPCB/2021-22/009

To

The Environmental Engineer,
A.P. Pollution Control Board,
Regional Office,
Visakhapatnam

Sir,

Sub:- Gangavaram Port Limited – Hazardous Waste Annual Returns – FORM – 4
– Submitted – Reg.

- Ref:-
1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated 13.01.2016 valid up to 31.12.2020
 2. Consent Order No. APPCB/VSP/ VSP/113/ CFO/ HO/2020, dated 10.09.2020 valid up to 31.12.2025.
 3. APPCB, RO, VSP E-mail dated 03.06.2021

@@@

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to Waste Oil, in Form-4 as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Tran boundary Movement) Rules, 2008 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

For Gangavaram Port Limited


Dr. D. Jyothi,
Vice President, Environment

Encl: a/a

FORM 4
[See rules 6 (5), 13 (8), 16(6) and 20(2)]
FORM FOR FILING ANNUAL RETURNS

[To be submitted to state pollution control board by 30th day of June of every year for the preceding period April to March]

- | Sl. No. | General Details | : | Information |
|---------|--|---|--|
| 1. | Name and address of facility | : | M/s. Gangavaram Port Limited,
Gangavaram (V), Pedagantyada (M),
Visakhapatnam |
| 2. | Authorization No. and Date of Issue | : | CFO & HWA Order No. APPCB/ VSP/
VSP/113/CFO/HO/2015,
dated 13.01.2016 valid up to 31.12.2020

Consent Order No. APPCB/VSP/
VSP/113/ CFO/ HO/2020, dated
10.09.2020 valid up to 31.12.2025. |
| 3. | Name of the authorized person and full Address with telephone, fax number and e-mail | : | Smt. Dr. D. Jyothi – Vice President,
Environment M/s. Gangavaram Port
Limited,
Gangavaram (V), Pedagantyada (M),
Visakhapatnam,
Phone – 0891 -2889999
jyothi@gangavaram.com |
| 4. | Production during the year (product wise), whenever applicable: | : | |

S. No	Name of the Cargo	Consented quantity (MMTPA)	Commodities handled
1	Liquid bulk	0.50	GPL has handled 32.82 MMTs of Commodities viz., Iron Ore, Coal, Slag, Fertilizer, Lime Stone, Steel Products, Industrial Raw Material and Bulk Ammonia during the period from April, 2020 to March, 2021
2	Iron Ore	3.00	
3	Coal	25.00	
4	Agri products	0.75	
5	Slag	0.75	
6	Containers	0.25	
7	Fertilizer	2.50	
8	Lime stone	2.50	
9	Steel products	0.45	
10	Industrial raw material	3.50	
11	Bulk Alumina	1.50	
	Total	40.95	32.82 MMT

For Gangavaram Port Limited

 (Dr. D. Jyothi)
 Vice President (Environment)

Part A. To be filled by hazardous waste generators

1. Total quantity of waste generated :

Category wise

Previous Storage	Generation 2019-20	Disposal 2019-20	Stored	Generation 2020 -21	Disposal 2020-21	Stored
Quantity in MT						
5.77	10.985	14.26	2.495	16.281	12.78	5.996

2. Quantity dispatched : 12.78 MT (2020-2021)

i. To disposal facility : N.A.

ii. To recycler or co-processors or pre-processor : M/s. Susim Enterprises
Old Jagannath Road, Khapuria,
Industrial Estate,
Cuttack - 753010,
Orissa State

iii. Others : N.A.

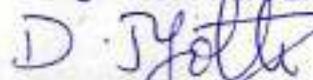
3. Quantity utilized in-house, if any- : Nil

4. Quantity in storage at the end of the year- : 5.996 MT

Part B. To be filled by Treatment, Storage and disposal facility operators

1. Total quantity received - :
 2. Quantity in stock at the beginning of the year :
 3. Quantity treated :
 4. Quantity disposed in landfills as such and after treatment. :
 5. Quantity incinerated (if applicable) :
 6. Quantity processed other than specified above- :
 7. Quantity in storage at end of the year :

For Gangavaram Port Limited

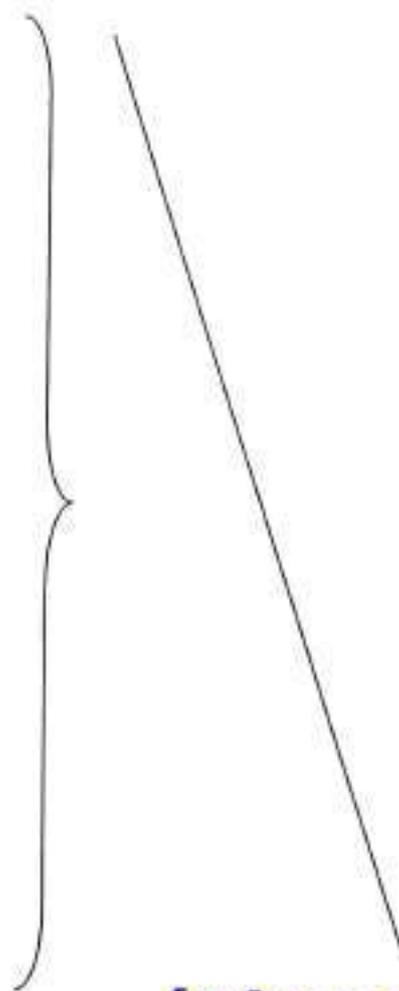


(Dr. D. Jyothi)

Vice President (Environment)

Part C. To be filled by recycler or co-processors or other users

1. Quantity of the waste received during the year- :
 - i) Domestic Sources
 - ii) Imported (if applicable)
2. Quantity in Stock at the beginning of year - :
3. Quantity recycled or co-processed or used- :
4. Quantity of product dispatched (wherever applicable) - :
5. Quantity of waste generated- :
6. Quantity of waste disposed- :
7. Quantity re-exported (wherever applicable) :
8. Quantity in the storage at the end of the year- :



For Gangavaram Port Limited

D. Jyothi

Signature of the Operator or

Vice President (Environment)

Operator of the Disposal facility

Date: 09.06.2021

Place: Gangavaram, Pedagantyada

PORT
GANGAVARAM

GANGAVARAM PORT LIMITED

SALE ORDER

FR-GPL/MM/STORES/08

To, M/S SUSIM ENTERPRISES OLD JAGANNATH ROAD, KHAPURIA, INDUSTRIAL ESTATE, CUTTACK, 753010, ODISHA.			SO No. GPL/STORE/DIS/U-OIL/2020-21/01 Dated : 16.10.2020 Your Quotation Ref: Nil dt: 09.10.2020 Contact Person: VIVEK SHAW. Telephone no.7980302178		
SL.NO	DESCRIPTION OF THE MATERIALS	QTY.	UNIT	Price/unit in Rs.	Amount in Rs.
1	Drained/Used oil with MS / HDPE Barrels.	12	TONS	27,100.00	3,25,200.00
GST @ 18 %					58,536.00
TOTAL(RUPEES THREE LAKH EIGHTY THREE THOUSAND SEVEN HUNDRED THIRTY SIX) ONLY.					3,83,736.00

Terms & Conditions:

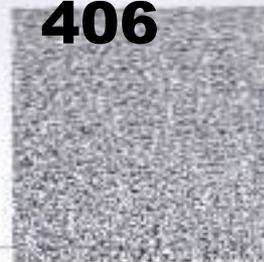
1. The Material shall be lifted from the GPL site "on as on where is basis". The quantity mentioned above is approximate and it will be delivered on actual weight at GPL. The EMD of Rs.20,000.00 deposited by you on 12.10.20 shall be treated as security deposit and will be refunded after satisfactory execution of sale order.
2. You are bound to lift 10% (Ten) of excess quantity of the sale order quantity if available by making necessary payment.
3. If any excess payment made, it will be returned back within Thirty (30) days from the date of completion of the material lifting in all respects.
4. You have to lift the material within Fifteen (15) days from the date of issue of this order.
5. If you failed to lift the material within the stipulated delivery period, GPL is having right to collect the ground rent @ 0.5% (half) per week on the basic value of the sale order subject to a maximum of Five % (5) of the basic value of the sale order.
6. Without prejudice to the terms and conditions set out herein, the sale order can be terminated by GPL by giving three (3) days notice in writing.
7. The courts in Visakhapatnam/Hyderabad shall only have jurisdiction to deal with/adjudicate any dispute with respect to this sale order.
8. If any change in the Govt. taxes, it will be to purchaser's account.
9. The purchaser has to make his own arrangements like Labour, Trucks etc., for the lifting of the material from the GPL site.
10. The purchaser is responsible for any damages occur at GPL while lifting the material.
11. GPL is not responsible for any accidents occurred to the purchaser's labour during the lifting of the material. You are responsible for taking necessary insurance to the labour.
12. 100% payment including GST 18% shall be made by you before taking delivery in our account. State Bank of India, CAG Branch, Punjagutta, Hyderabad-500082, Account no-62096488302, IFSC code-SBIN0013039
13. Necessary PPE's shall be provided to the labour during their work inside the Port.
14. Kindly acknowledge the receipt of this Sale Order.

For Gangavaram Port Limited

Authorised Signatory

For Susim Enterprises

Authorised Signatory



IRN d9ab12e70bcc35d7cf42a57a75142da1f6309842b4b0d327236c837088fe27

Billed To

Susim Enterprises

Old Jagannath Road, Jagaporia, Industrial Estate, Cuttack, 753010, Odisha

Place/State of Supply : ODISHA State Code : 21
 GSTIN : 21AEDPD0348D1ZG Email ID :
 SEZ (IGST) : NO SEZ (LUT) : NO

Vessel Name	N.A	Invoice No	GPL/2020-21/3125
Vessel Call No	N.A	Invoice Date	30-10-2020
Cargo	waste oil	Date Of Berthing	N.A
USD Conversion Rate	1.00	Date Of Sailing	N.A
GRT of the Vessel		Ack No	112010092734233
Cargo Quantity (MT)	12.780		
Contract Reference	Sale Order No. GPL/StoreDes/U-DN/2020-21/01 Dt 16.10.2020		

S. No	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs.	Units GRT/MT	No. of Hr/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value (Rs.)
1	Waste Oil/Used Oil/gas no 1947, weight ticket no 324, vehicle no WB11B7489 dated 30.10.2020 (Transportation arranged by customer only)	Disposal of Waste Oil	27109900		27,100.00	12.780			3,46,338.00		3,46,338.00
									3,46,338.00		3,46,338.00

Rupees : FOUR LAKH EIGHT THOUSAND SIX HUNDRED AND SEVENTY EIGHT AND PAISE EIGHTY FOUR ONLY

Note : Amount of tax payable on reverse charge basis: Nil

Remarks :

IGST @ 18% 62340.84

Total Amount in Rs. 4,08,678.84

Payment should be made through RTGS or Demand draft as per the below details:

Beneficiary Name : Gangavaram Port Limited
 Account No : 62096488302
 RTGS Code of beneficiary bank : SBIN013039
 Swift Code : SBIN298639
 Beneficiary Bank Name : State Bank of India
 Beneficiary Bank Branch : C C G Branch, NSL ICON Building, D No 8-2-64/7A, Anand Banjara Colony, Road No.12, Banjara Hills, Hyderabad - 500 034
 Corporate Identity Number : U63032TG2903PLC037861
 PAN : AABCY3417E
 GSTIN : 37AABCY3417E1ZK

Handwritten signature and date: 30/10/2020

for Gangavaram Port limited

Authorized Signatory

[See Rule 21 (1)]

HAZARDOUS WASTE MANIFEST

1	Occupier's Name & Mailing Address (including phone No.)	Gangavaram Post Limited Gangavaram, Vizagsapalem		
2	Occupier's Registration No.			
3	Manifest Document No.	01-2020-21		
4	Transporter's Name & Address (including phone No.)	Andhra Bengal Transport		
5	Type of Vehicle	(Truck/ Tanker/ Special Vehicle)		
6	Transporter's Registration No.			
7	Vehicle Registration No.	WB-11B 7430		
8	Designated Facility Name & Site Address	Susion Enter Prises Kapuria Industrial Estate, Cutback		
9	Facility's Registration No	IND-IV-HW-1133-8349		
10	Facility's Phone No	9437024235		
11	Waste Description	Used Luboil ✓		
12	Total Quantity	12.780 m3 or MT (64 Barrels)		
13	Consistency	Liquid		
14	Transport Description of Waster			
15	Containers 200 Ltr Cap Ascrete	Number	Type	
		64 nos	Barrel	
16	Total Quantity	12.780 m3 or MT		
17	Unit Wt / Vol.	12.780 m3 or MT		
18	Waste Category Numer	12780		
19	Special Handling Instructions & Additional Information :	Handle with care, Avoid Spill Avoid from Direct flame.		
20	OCCUPIER'S CERTIFICATE <i>[Signature]</i> 30/10/2020	I here by declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled. and are in all respects in proper condition for transport by road according to applicable national government regulations.		
	Typed Name & Stamp: Signature	Month	Day	Year
		10	30	2020
21	Transporter Acknowledgement of receipt of wastes <i>[Signature]</i>	Month	Day	Year
	Typed Name & Stamp: Signature	Month	Day	Year
		10	30	2020
22	Discrepancy Note Space <i>[Signature]</i>			
23	Facility Owner or Operator's Certification of Receipt of Hazardous waste <i>[Signature]</i>	Month	Day	Year
	Typed Name & Stamp: Signature	Month	Day	Year
		10	30	2020



GPL - Form - V - Environment Statement for 2020-2021 - Submitted - Reg.

1 message

Dantuluri Jyothi <jyothi@gangavaram.com>
To: rovsp-ee1@appcb.gov.in, rovspappcb@gmail.com

Fri, 24 Sep, 2021 at 7:15 pm

Dear Sir,

Submitting herewith the Environment statement of Gangavaram Port Limited in Form V for the year 2020-2021 in compliance with the CFO condition No.7 stipulated in Schedule – A and as per Rule No.14 of E(P) Rules,1986 & amendments thereof.

Submitted for kind information and Records.

Thanks & Best Regards

Dr.D. Jyothi

Vice President - Env.



As per the 2015, 2016, 2017, 2018 & 2019 Annual Reports
and 2020 Annual Report submitted to
the Central Government

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2020-21/023

Date: 24.09.2021

To

The Environmental Engineer
A.P. Pollution Control Board,
Regional Office,
Visakhapatnam

Sir,

Sub:- Gangavaram Port Limited, Gangavaram (V) Pedagantyada (M),
Visakhapatnam – Environment Statement – FORM – V – Submitted –
Reg.

- Ref:-
1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated 13.01.2015 valid up to 31.12.2020.
 2. Consent Order No. APPCB/VSP/ VSP/113/ CFO/ HO/2020, dated 10.09.2020 valid up to 31.12.2025.

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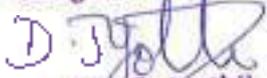
In compliance with the CFO condition No.7 stipulated in Schedule – A and as per Rule No.14 of E(P) Rules,1986 & amendments thereof, GPL is submitting the Environment statement in Form V for the year 2020-2021.

Kindly acknowledge receipt of the same.

Thanking you.

Yours faithfully,
for Gangavaram Port Limited.,

For Gangavaram Port Limited


(Dr. D. Jyothi)

Vice President (Environment)

Vice President/Environment

Encl: Copy of Form – V – Environment Statement along with attachments.

CIN : U45209TG2007PLC03/861

Project Office : Pedagantyada Manda, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA
Tel : +91 891 270 1177, 2277, 276 1477, 266999, Fax : +91 891 270 3377

Regd. Office : 'Hansa Plaza', Plc No. 798 Road No.36, Jubilee Hills, Hyderabad - 500 033
Tel : 040 2351 9999 Fax No. : 040 2351 9990
Email : port@gangavaram.com, Web : www.gangavaram.com

ANNEXURE

ENVIRONMENTAL STATEMENT FORM-V

(See rule 14)

*Environmental Statement for the financial year ending with 31st March***PART-A**

- I. Name and address of the owner/
Occupier of the industry : Sri D.V.S. Raju
Gangavaram Port Limited
HANSA – PLAZA
Corporate Office Plot No – 798, Road No.36
Jubilee Hills
Hyderabad – 500 033
Andhra Pradesh
- II. *Site Office* : *Gangavaram Port Limited*
Gangavaram (Post)
Peda Gantiyada (Mandal)
Visakhapatnam – 530 044
Andhra Pradesh
- III. *Operation or process* : **Port - Services**
- IV. *Industry category Primary-(STC Code)* : ----
Secondary- (STC Code)
- V. *Production category. Units. -* : **Services**
- VI. *Year of establishment* : **2009**
- VII. *Date of the last environmental statement submitted* : **10.07.2020 for the period of 2019-2020**

PART .B

- I. *Water and Raw Material Consumption* : **Please refer Annexure A**

*Water consumption in m³/d**Process :**Cooling :**Domestic:*

Name of Products	Process water consumption per unit of products	
	During the previous financial year	During the current financial year
---	---	---

II. Raw material consumption : Please refer Annexure B

Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
		During the previous financial year	During the current financial year
---	---	---	---

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

I. Pollution discharged to environment/unit of output – (Parameter as specified in the consent issued) : Please refer Annexure C

Pollutants	Quantity of Pollutants discharged (mass/day)	Concentration of Pollutants Discharged (mass/volume)	Percentage of variation from Prescribed standards with Reasons.
(a) Water	---	---	---
(b) Air	---	---	---

PART-D

I. HAZARDOUS WASTES : Please refer Annexure D
(as specified under Hazardous Wastes (Management & Handling Rules, 1989).

Hazardous Wastes	Total Quantity (Kg)	
	During the previous financial year	During the current financial year
1. From Process	---	---
2. From Pollution Control Facilities		

PART – E

I. SOLID WASTES: :

Solid Wastes	Total Quantity (Kg)	
	During the previous financial year	During the current financial year
a. From process	Municipal Solid waste only. The solid waste is transported to designated site identified by GVMC, Visakhapatnam through GVMC only. The solid waste generating in the port is @ 60 kg/day.	The generated solid waste is being segregated into Bio-degradable & Non Bio-degradable. The Bio-degradable waste is being used as manure to the greenbelt developed within the Port premises and the non Bio-degradable waste of about 45 to 50 Kg/day is being disposed to GVMC designated site regularly.

b. From Pollution Control Facility	-	-
c. Quantity recycled or re-utilized within the unit.	-	-

PART- F

1. *Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.* : **Not Applicable**

PART-G

1. *Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.* : **Not Applicable**

PART- H

1. *Additional measures/investment proposal for environmental protection including abatement of pollution.* : **Please refer Annexure E**

PART .I**MISCELLANEOUS:**

1. *Any other particulars in respect of environmental protection and abatement of pollution.* :
- *GPL Conducted Environmental Day i.e. June 5th, celebrations with 6,200 saplings plantation on the day.*
 - *GPL Conducted environmental awareness programmes through posters & Banners.*
 - *GPL established its own nursery with different avenue and ornamental saplings of nearly 74,000 no.s for the year 2020-2021.*

Annexure – A

Water usage record for Dust Suppression System - (April 2020 – March 2021)

Month/Year	Source (Pump House & Storm drains)	Water Consumption		
		For Fire Tender	For Dust suppression	Total
Quantity in KL				
April-2020	44914	192.00	44722	44914
May – 2020	37747	216.00	37531	37747
June – 2020	32671	204.00	32467	32671
July – 2020	24954	222.00	24732	24954
August – 2020	20821	12.00	20809	20821
September – 2020	25492	12.00	25480	25492
October – 2020	15977	18.00	15959	15977
November – 2020	24638	36.00	24602	24638
December – 2020	31384	180.00	31204	31384
January – 2021	40462	174.00	40288	40462
February – 2021	40452	324.00	40128	40452
Mar-2021	52804	156.00	52648	52804
Total	392316	1746.00	390570	392316
Average quantity for dust suppression			1070.05	
Consented quantity for dust suppression			1296.00	

Water Usage for Domestic purpose – (April 2020 – March 2021)

Sl.	Month/Year	Consumption (KL/Month)		
		Domestic	Ship supply	Total
1.	April-2020	876.00	180.00	1056
2.	May – 2020	1254.00	186.00	1440
3.	June – 2020	1248.00	180.00	1428
4.	July – 2020	1374.00	186.00	1560
5.	August – 2020	1254.00	186.00	1440
6.	September – 2020	1302.00	180.00	1482
7.	October – 2020	1290.00	186.00	1476
8.	November – 2020	1278.00	180.00	1458
9.	December – 2020	1152.00	186.00	1338
10.	January – 2021	984.00	186.00	1170
11.	February – 2021	990.00	168.00	1158
12.	Mar-2021	1164.00	186.00	1350
	Total	14166.00	2190.00	16356
	Average KLD	38.81	6.00	44.81
	Consented quantity			
	Domestic	40.0 KLD	---	
	Ship supply	---	32.50 KLD	

Annexure – B

Traffic handled at Gangavaram Port - (April 2020-March 2021)

S. No	Name of the Cargo	Consented quantity (MMTPA)	Commodities handled MMTPA
1	Liquid bulk	0.50	GPL has handled 32.82 MMTs of Commodities viz., Iron Ore, Coal, Slag, Fertilizer, Lime Stone, Steel Products, Industrial Raw Material and Bulk Ammonia during the period from April, 2020 to March, 2021
2	Iron Ore	3.00	
3	Coal	25.00	
4	Agri products	0.75	
5	Slag	0.75	
6	Containers	0.25	
7	Fertilizer	2.50	
8	Lime stone	2.50	
9	Steel products	0.45	
10	Industrial raw material	3.50	
11	Bulk Alumina	1.50	
	Total	40.95	32.82

Annexure – C

Two numbers Sewage Treatment Plant (30 KLD and 5 KLD STPs) are provided to treat the wastewater generated in the port premises. The inlet and outlet water waters are being monitored regularly as per the statutory regulations and the treated water is well within the statutory limits. The treated water is being used for the dust suppression / green belt development only.

Annexure – D

- I. E – Waste in Form – III : Submitted on 25.06.2021
(Copy of Acknowledgement attached)
- II. Hazardous Waste in Form – IV : Submitted on 09.06.2021
(Copy of Acknowledgement attached)

Annexure E**COST OF ENVIRONMENTAL MEASURES FOR THE FINANCIAL YEAR 2020-2021**

S. NO	Facility details	Description	Cost in Rs.
1.	CAAQMS Operation & Maintenance	Annual operation & Maintenance of 3 nos. of CAAQM Stations	1,00,000.00
2.	5 KLD & 30 KLD STP	30 & 5 KLD STP Maintenance & Power Consumption cost	22,36,414.00
3.	Water sampling & analysis	Marine, Drinking, Sewage water sampling & analysis cost	9,24,744.00
4.	Greenbelt department	Vermi compost, FYM, Plants, JCB, Transport, Diesel, Vehicle bills cost	44,35,575.00
5.	Dust suppression water tankers	Dust suppression water tankers cost (according to no. of trips)	1,66,54,424.00
6.	Water consumption from VISCO	Water consumption for DSS & OHD cost	73,03,542.00
7.	Pump house power consumption	Kanithi & UGR pump house power consumption cost	12,16,389.00
8.	Road sweepers	Road sweeping machines Bob cat diesel consumption & maintenance cost (Engine & brushes repair)	48,18,225.00
9.	Sweeping with man power	Roads and Berths cleaning with man power cost	17,37,684.00
10.	MDSS power consumption (Mechanical dust suppression system)	MDSS power consumption cost	2,47,722.00
11.	Community development	Environment day celebrations & Clay Ganesh Idols distribution cost	28,500.00
12.	Fire tender	Fire tender diesel & maintenance cost (Engine & Tinkering works)	5,13,630.00
		Total Amount	4,02,16,849.00

Annexure F

Environmental measures in the Gangavaram Port

Gangavaram Port is all weather deep water Port. The Port is most environmental friendly Port with state of the art cargo handling equipment with 9 berths out which of 3 berths are completely mechanized and the principle cargoes (Coal & Iron Ore), consisting 70 % of total cargo, are being handled through mechanized system.

The State of art mechanical dust suppression system is provided at various critical points i.e., equipment (Hopper & Declaimer), hooded conveyor belts and the storage yards have been functioning well throughout the system. Ensuring these measures, the Port is able to mitigate all the dust that is being generated during the operations. The other berths are being used to handle other cargos such as Project cargo, fertilizer (Urea), Sugar etc.

The Pollution Control System is implemented, as a part of project, to mitigate the dust pollution, State of Art water sprinkling system with a cost of more than Rs 21 Cr is established at various locations. GPL is spending around Rs 22 lakhs per month towards water, power charges and maintenance for DSS. Around 20 people are working daily for operating the DSS.

GPL has established state of art model modern mechanical hooded conveyor system for handling coal & Iron ore so as to curb dust of coal/iron ore particles in to the air.

The dust suppression system comprises of canons supported by electrical motors and operated by PLCs for cover water fog all over cargo stacks and other areas. The water is sprayed from various points by water cannons at pressure of about 6-10 Kg/cm² to form a mist over the cargo stacks and other places and the mist attracts the dust to settle it down without spreading along the wind. GPL has established total 176 cannons.

Water sprinkling is being carried out on the general cargo berth and in other areas viz. Roads and yards through water tankers to arrest the dust pollution causing by the vehicular movement in the port. GPL is spending around Rs. 6.50 lakhs per month towards water charges and maintenance. Around 10 persons are working for this activity. GPL erected a wind breaking wall with a cost of Rs 30 lakhs near boundary of Gangavaram village and Wind screen with cost of Rs.6.50 Lakhs at Truck parking location towards HB colony to arrest any dust trickling in to the village as recommended by the Pollution Control Board.

Five dedicated sweeping machines (Existing 3 Machines and 2 New Machines) are being used for the cleaning of berths, back up areas and roads.

Environmental Monitoring Programme in GPL

As per the statutory guidelines GPL appointed an authorized 3rd party agency, for continuous monitoring of the environmental parameters of the Port as well as Gangavaram village and Peda Gantyada areas.

Ambient Air Quality

Ambient Air Quality is being monitoring at three locations. The reports are being submitted to the APPCB on monthly basis. The parameters are within the statutory limits. Hourly base data is up loaded to APPCB website.

- i. Administrative office towards H.B. Colony (Station 1):
- ii. Project site office building towards Venkannapalem (Station2)
- iii. Watch tower – 4 towards Gangavaram village (Station3)

Noise Monitoring

Noise monitoring is being carried out fortnightly as per the statutory regulations for the four locations and the reports are well within the statutory limits and the same are being submitted to the APPCB on monthly basis.

1. Cargo handling area (as source)
2. Gangavaram
3. Peda Gantyada/Security Gate
4. HB colony

Ground water quality monitoring

Ground water quality monitoring is being carried out on monthly basis as per the statutory regulations for the Gangavaram and Port premises locations and reports are within the statutory limits and the same are being submitted to the APPCB on monthly basis.

1. Gangavaram (Village)
2. North Boundary Wall (NBW) open well.

Marine water /sediment monitoring

The marine water and sediment quality monitoring is being carried out fortnightly basis of tidal sampling for the Four locations as

1. Harbor Basin
2. Port entrance channel
3. South break wall outside
4. North break wall outside

Physical, chemical and biological parameters were analyzed for water as well as for sediment to assess the quality and the same is being submitted to the APPCB. The reports are indicating that the waters are not having any noticeable contamination

Details of Green belt in Gangavaram Port

- Plantation is a regular process in the Port and for the year 2020-2021 (from April, 2019 to March, 2020) GPL has planted 75,00 no. of saplings within the Port premises. In total GPL has completed plantation of 4.32 Lakhs saplings in 318.21 acres within the Port premises besides existence of Prosopis in an extent of about 150 Acres.
- A nursery with 74,000 saplings was established and being maintained in the Port Ltd, with variety of avenue and ornamental saplings which suits the soil condition of Gangavaram Port Ltd.
- In addition to the above regular plantation, GPL has also taken-up Miyawaki plantation on the directions of APPCB with more than 12,500 saplings.
- Miyawaki afforestation / plantation involves a number of different types of native plants closely just to form a Green Wall and a completely chemical free forest in an organic way that sustains itself, supports local biodiversity, and attracts birds and insects.
- Pursuant to the PCB instructions, GPL has taken-up plantation in Miyawaki method in an extent of 1.0 Acre in three locations with more than 12,500 no. of saplings of different species viz.,Neem, Bogada, Kadambam, Piltiform, C. Siamia, Neradu, Mango, Badam, Eucalyptus, Turai, Ganga Ravi, Ravi, T. Rosia, Marri, Maddi, Sisso, Giluga, Oil palm, Ponna, Ganta, Bamboo, Vusiri, Panasa, Cashew, Alamanda, Ganneru, Water apple, Tamarind, Guva, Hibiscus, Casuarinas, Dabba, Coconut, Maredu, Shikakai, Rosewood, Mahagani, Spathodia, SeemaBadam, Arastonia, Rain Tree.,

Email

RO Visakhapatnam

GPL - HW Annual Statement 2020-2021 - Form - 4 with attachments - Submitted - Reg.

From : jyothi@gangavaram.com

Wed, Jun 09, 2021 04:43 PM

Subject : GPL - HW Annual Statement 2020-2021 - Form - 4 with attachments - Submitted - Reg. 1 attachment**To** : rovspappcb@gmail.com, RO Visakhapatnam
<rovsp-ee1@appcb.gov.in>

Dear Sir,

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to Waste Oil, in Form-4 as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.

Put up for your records Please.

With Regards
Dr. D. Jyothi,
Vice President - Env.

 **GPL - HW Annual Statement 2020-2021 - Form - 4 with attachments.pdf**
2 MB



An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

420

GANGAVARAM PORT LIMITED

Date: 09.06.2021

GP/ENV/APPCB/2021-22/009

To

The Environmental Engineer,
A.P. Pollution Control Board,
Regional Office,
Visakhapatnam

Sir,

Sub:- Gangavaram Port Limited - Hazardous Waste Annual Returns - FORM - 4
- Submitted - Reg.

Ref:- 1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated
13.01.2016 valid up to 31.12.2020
2. Consent Order No. APPCB/VSP/ VSP/113/ CFO/ HO/2020, dated
10.09.2020 valid up to 31.12.2025.
3. APPCB, RO, VSP E-mail dated 03.06.2021

@@@

In compliance with the CFO condition No.5 of Schedule - C, we are submitting herewith the annual returns for the year 2020 - 2021 pertaining to Waste Oil, in Form-4 as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Tran boundary Movement) Rules, 2008 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

For **Gangavaram Port Limited**


Dr. D. Jyothi,
Vice President, Environment

Encl: a/a

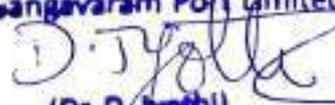
FORM 4
[See rules 6 (5), 13 (8), 16(6) and 20(2)]
FORM FOR FILING ANNUAL RETURNS

[To be submitted to state pollution control board by 30th day of June of every year for the preceding period April to March]

- | Sl. No. | General Details | : | Information |
|---------|--|---|--|
| 1. | Name and address of facility | : | M/s. Gangavaram Port Limited,
Gangavaram (V), Pedagantyada (M),
Visakhapatnam |
| 2. | Authorization No. and Date of Issue | : | CFO & HWA Order No. APPCB/ VSP/
VSP/113/CFO/HO/2015,
dated 13.01.2016 valid up to 31.12.2020

Consent Order No. APPCB/VSP/
VSP/113/ CFO/ HO/2020, dated
10.09.2020 valid up to 31.12.2025. |
| 3. | Name of the authorized person and full Address with telephone, fax number and e-mail | : | Smt. Dr. D. Jyothi – Vice President,
Environment M/s. Gangavaram Port
Limited,
Gangavaram (V), Pedagantyada (M),
Visakhapatnam,
Phone – 0891 -2889999
jyothi@gangavaram.com |
| 4. | Production during the year (product wise), whenever applicable: | : | |

S. No	Name of the Cargo	Consented quantity (MMTPA)	Commodities handled
1	Liquid bulk	0.50	GPL has handled 32.82 MMTs of Commodities viz., Iron Ore, Coal, Slag, Fertilizer, Lime Stone, Steel Products, Industrial Raw Material and Bulk Ammonia during the period from April, 2020 to March, 2021
2	Iron Ore	3.00	
3	Coal	25.00	
4	Agri products	0.75	
5	Slag	0.75	
6	Containers	0.25	
7	Fertilizer	2.50	
8	Lime stone	2.50	
9	Steel products	0.45	
10	Industrial raw material	3.50	
11	Bulk Alumina	1.50	
	Total	40.95	32.82 MMT

For Gangavaram Port Limited

 (Dr. D. Jyothi)
 Vice President (Environment)

Part A. To be filled by hazardous waste generators

1. Total quantity of waste generated :

Category wise

Previous Storage	Generation 2019-20	Disposal 2019-20	Stored	Generation 2020 -21	Disposal 2020-21	Stored
Quantity in MT						
5.77	10.985	14.26	2.495	16.281	12.78	5.996

2. Quantity dispatched : 12.78 MT (2020-2021)

i. To disposal facility : N.A.

ii. To recycler or co-processors or pre-processor : M/s. Susim Enterprises
Old Jagannath Road, Khapuria,
Industrial Estate,
Cuttack - 753010,
Orissa State

iii. Others : N.A.

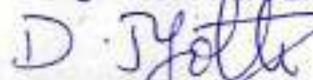
3. Quantity utilized in-house, if any- : Nil

4. Quantity in storage at the end of the year- : 5.996 MT

Part B. To be filled by Treatment, Storage and disposal facility operators

1. Total quantity received - :
2. Quantity in stock at the beginning of the year :
3. Quantity treated :
4. Quantity disposed in landfills as such and after treatment. :
5. Quantity incinerated (if applicable) :
6. Quantity processed other than specified above- :
7. Quantity in storage at end of the year :

For Gangavaram Port Limited

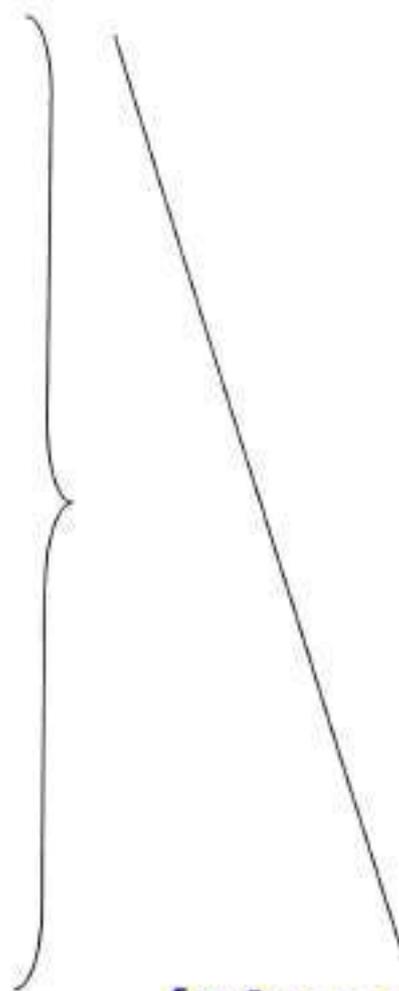


(Dr. D. Jyothi)

Vice President (Environment)

Part C. To be filled by recycler or co-processors or other users

1. Quantity of the waste received during the year- :
 - i) Domestic Sources
 - ii) Imported (if applicable)
2. Quantity in Stock at the beginning of year - :
3. Quantity recycled or co-processed or used- :
4. Quantity of product dispatched (wherever applicable) - :
5. Quantity of waste generated- :
6. Quantity of waste disposed- :
7. Quantity re-exported (wherever applicable) :
8. Quantity in the storage at the end of the year- :



For Gangavaram Port Limited

D. Jyothi

Signature of the Operator or
Vice President (Environment)
Operator of the Disposal facility

Date: 09.06.2021

Place: Gangavaram, Pedagantyada

PORT
GANGAVARAM

GANGAVARAM PORT LIMITED

SALE ORDER

FR-GPL/MM/STORES/08

To, M/S SUSIM ENTERPRISES OLD JAGANNATH ROAD, KHAPURIA, INDUSTRIAL ESTATE, CUTTACK, 753010, ODISHA.			SO No. GPL/STORE/DIS/U-OIL/2020-21/01 Dated : 16.10.2020 Your Quotation Ref: Nil dt: 09.10.2020 Contact Person: VIVEK SHAW. Telephone no.7980302178		
SL.NO	DESCRIPTION OF THE MATERIALS	QTY.	UNIT	Price/unit in Rs.	Amount in Rs.
1	Drained/Used oil with MS / HDPE Barrels.	12	TONS	27,100.00	3,25,200.00
GST @ 18 %					58,536.00
TOTAL(RUPEES THREE LAKH EIGHTY THREE THOUSAND SEVEN HUNDRED THIRTY SIX) ONLY.					3,83,736.00

Terms & Conditions:

- The Material shall be lifted from the GPL site "on as on where is basis". The quantity mentioned above is approximate and it will be delivered on actual weight at GPL. The EMD of Rs.20,000.00 deposited by you on 12.10.20 shall be treated as security deposit and will be refunded after satisfactory execution of sale order.
- You are bound to lift 10% (Ten) of excess quantity of the sale order quantity if available by making necessary payment.
- If any excess payment made, it will be returned back within Thirty (30) days from the date of completion of the material lifting in all respects.
- You have to lift the material within Fifteen (15) days from the date of issue of this order.
- If you failed to lift the material within the stipulated delivery period, GPL is having right to collect the ground rent @ 0.5% (half) per week on the basic value of the sale order subject to a maximum of Five % (5) of the basic value of the sale order.
- Without prejudice to the terms and conditions set out herein, the sale order can be terminated by GPL by giving three (3) days notice in writing.
- The courts in Visakhapatnam/Hyderabad shall only have jurisdiction to deal with/adjudicate any dispute with respect to this sale order.
- If any change in the Govt. taxes, it will be to purchasers account.
- The purchaser has to make his own arrangements like Labour, Trucks etc., for the lifting of the material from the GPL site.
- The purchaser is responsible for any damages occur at GPL while lifting the material.
- GPL is not responsible for any accidents occurred to the purchaser's labour during the lifting of the material. You are responsible for taking necessary insurance to the labour.
- 100% payment including GST 18% shall be made by you before taking delivery in our account. State Bank of India, CAG Branch, Punjagutta, Hyderabad-500082, Account no-62096488302, IFSC code-SBIN0013039
- Necessary PPE's shall be provided to the labour during their work inside the Port.
- Kindly acknowledge the receipt of this Sale Order.

For Gangavaram Port Limited

Authorised Signatory

For Susim Enterprises

Authorised Signatory



IRN d9ab12e70bcc35d7cf42a57a75142da1f6309842b4b0d327236c837088fe27

Billed To

Susim Enterprises

Old Jagannath Road, Jagaporia, Industrial Estate, Cuttack, 753010, Odisha

Place/State of Supply : ODISHA State Code : 21
 GSTIN : 21AEDPD0348D1ZG Email ID :
 SEZ (IGST) : NO SEZ (LUT) : NO

Vessel Name	N.A	Invoice No	GPL/2020-21/3125
Vessel Call No	N.A	Invoice Date	30-10-2020
Cargo	waste oil	Date Of Berthing	N.A
USD Conversion Rate	1.00	Date Of Sailing	N.A
GRT of the Vessel		Ack No	112010092734233
Cargo Quantity (MT)	12.780		
Contract Reference	Sale Order No. GPL/StoreDes/U-DN/2020-21/01 Dk 14.10.2020		

S. No	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs.	Units GRT/MT	No. of Hr/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value (Rs.)
1	Waste Oil/Used Oil/gas no 1947, weight ticket no 324, vehicle no WB11B7489 dated 30.10.2020 (Transportation arranged by customer only)	Disposal of Waste Oil	27109900		27,100.00	12.780			3,46,338.00		3,46,338.00
									3,46,338.00		3,46,338.00

Rupees : FOUR LAKH EIGHT THOUSAND SIX HUNDRED AND SEVENTY EIGHT AND PAISE EIGHTY FOUR ONLY

Note : Amount of tax payable on reverse charge basis: Nil

Remarks :

IGST @18% 62340.84

Total Amount in Rs. 4,08,678.84

Payment should be made through RTGS or Demand draft as per the below details:

Beneficiary Name : Gangavaram Port Limited
 Account No : 62096488302
 RTGS Code of beneficiary bank : SBIN0013039
 Swift Code : SBIN298639
 Beneficiary Bank Name : State Bank of India
 Beneficiary Bank Branch : C C G Branch, NSL ICON Building, D No 8-2-64/7A, Anand Banjara Colony, Road No.12, Banjara Hills, Hyderabad - 500 034
 Corporate Identity Number : U63032TG2003PLC037861
 PAN : AABCY3417E
 GSTIN : 37AABCY3417E1ZK

Handwritten signature and date: 30/10/2020

for Gangavaram Port limited

Authorized Signatory

[See Rule 21 (1)]

HAZARDOUS WASTE MANIFEST

1	Occupier's Name & Mailing Address (including phone No.)	Gangavaram Post Limited Gangavaram, Vizagsapalem		
2	Occupier's Registration No.			
3	Manifest Document No.	01-2020-21		
4	Transporter's Name & Address (including phone No.)	Andhra Bengal Transport		
5	Type of Vehicle	(Truck/ Tanker/ Special Vehicle)		
6	Transporter's Registration No.			
7	Vehicle Registration No.	WB-11B 7430		
8	Designated Facility Name & Site Address	Susion Enter Prises Kapuria Industrial Estate, Cutback		
9	Facility's Registration No	IND-IV-HW-1133-8349		
10	Facility's Phone No	9437024235		
11	Waste Description	Used Luboil ✓		
12	Total Quantity	12.780 m3 or MT (64 Barrels)		
13	Consistency	Liquid		
14	Transport Description of Waster			
15	Containers	Number	Type	
	200 Ltr Cap Drum	64 nos	Barrel	
16	Total Quantity	12.780 m3 or MT		
17	Unit Wt / Vol.	12.780 m3 or MT		
18	Waste Category Numer	12.780		
19	Special Handling Instructions & Additional Information :	Handle with care, Avoid Spill Avoid from Direct flame.		
20	OCCUPIER'S CERTIFICATE	I here by declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled. and are in all respects in proper condition for transport by road according to applicable national government regulations.		
	Typed Name & Stamp: Signature	Month	Day	Year
		10	30	2020
21	Transporter Acknowledgement of receipt of wastes			
	Typed Name & Stamp: Signature	Month	Day	Year
		10	30	2020
22	Discrepancy Note Space			
23	Facility Owner or Operator's Certification of Receipt of Hazardous waste			
	Typed Name & Stamp: Signature	Month	Day	Year
		10	30	2020

Email

RO Visakhapatnam

GPL - E - Waste Annual Returns 2020-2021 - Form - 3 with attachments - Submitted - Reg.

From : jyothi@gangavaram.com

Fri, Jun 25, 2021 10:45 AM

Subject : GPL - E - Waste Annual Returns 2020-2021 - Form - 3 with attachments - Submitted - Reg. 1 attachment**To :** RO Visakhapatnam <rovsp-ee1@appcb.gov.in>, rovspappcb@gmail.com

Dear Sir,

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to E - Waste, in Form- 3, as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.

Put up for your records and consideration.

With Regards

Dr. D. Jyothi,

Vice President - Env.

 **Form - 3 - E-Waste Annual Returns.pdf**
3 MB



An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GP/ENV/APPCB/2021-22/011

Date: 25.06.2021

To

The Environmental Engineer,
A.P. Pollution Control Board,
Regional Office,
Visakhapatnam

Sir,

Sub:- Gangavaram Port Limited – Details of E – Waste generated & Disposed in Form – 3 - Submitted – Reg.

Ref:- 1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated 13.01.2016 valid up to 31.12.2020
2. Consent Order No. APPCB/VSP/ VSP/113/ CFO/ HO/2020, dated 10.09.2020 valid up to 31.12.2025.

@@@

In compliance with the CFO condition No.5 of Schedule – C, we are submitting herewith the annual returns for the year 2020 – 2021 pertaining to E - Waste, in Form-3, as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

Dr. D. Jyothi,
Vice President/Environment

Encl: a/a

CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel. : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.
Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel. : 040 2351 9999, Fax No. : 040 2351 9990.
E-mail : port@gangavaram.com, Web : www.gangavaram.com

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13(4)(v)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates].

Quantity in Metric Tons (MT) and numbers

1	Name and address of the producer or manufacturer or refurbisher or dismantler or recycler		M/s. Gangavaram Port Limited, Gangavaram (V), Pedagantyada (M), Visakhapatnam Dist.			
2	Name of the authorized person and complete address with telephone and fax numbers and e-mail address		Dr. D. Jyothi Vice President - Environment Mobile : 9441046788 Email : jyothi@gangavaram.com			
3	Total quantity of e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list) by PRODUCERS		Total 460.82 Tons As per the details furnished below			
	Sl. No.	Invoice No.	Date	E - Waste Type	Quantity MT.	
	1.	GPL/2020-21/2119	08.09.2020	E - Waste (Tube Lights, Bulbs etc)	1.00	
	2.			E - Waste (IT) (Cartridges / SMPS/Keyboards/Mouse etc..)	23.00	
	3.			E - Waste (Scrap, Used Batteries, Electrical Miscellaneous & E-Waste - IT)	434.00	
	4.	GPL/2020-21/2596	28.09.2020	E - Waste (Tube Lights, Bulbs etc)	0.940	
	5.	GPL/2020-21/3099	28.10.2020	E - Waste (IT) (Cartridges / SMPS/Keyboards/Mouse etc..)	1.01	
	6.	GPL/2020-21/3100	28.10.2020	E - Waste (Tube Lights, Bulbs etc)	0.87	
				Total	460.82	
	Details of the above			TYPE	QUANTITY	No.
3(A)*	BULK CONSUMERS: Quantity of e- waste			---	---	---
3(B)*	REFURBISHERS: Quantity of e-waste:			---	---	---
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.			---	---	---
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.			---	---	---
4	Name and full address of the destination with respect to 3(A)-3(D) above			M/s. Green Waves Environmental Solution		
5	Type and quantity of materials segregated or recovered from e-waste of different codes as applicable to 3(A)-3(D)			Type ---	Quantity ---	

Enclose the list of recyclers to whom e-waste have been sent for recycling.

Place : Gangavaram(PO), Pedagantyada (M), Visakhapatnam Dist.

Date : 25.06.2021

For Gangavaram Port Limited


Signature of the authorized person
(Dr. D. Jyothi)
Vice President (Environment)

Note:-

- * Strike off whichever is not applicable
- Provide any other information as stipulated in the conditions to the authorizer
- In case filing on behalf of multiple regional offices, Bulk Consumers and Producers need to add extra rows to 1 & 3(A) with respect to each office.

Gangavaram Port Limited
 Gangavaram Port, Pedagantyada, Visakhapatnam, Andhra Pradesh - 530 044
 Phone: +91 891 2701177, 2702277, Fax: +91 891 2703377
 E-mail: commercial@gangavaram.com, finance@gangavaram.com
 website: www.gangavaram.com

TAX INVOICE

Billed to
 M/S GREEN WAVES ENVIRONMENTAL SOLUTIONS
 Sy No.47/A, Mrida Vihara, Gajuwaka(M), Dist: Visakhapatnam-530012
 Place / State of Supply: ANDHRA PRADESH
 State Code: 37
 GSTIN / UIN: 37AZPPR854SH1Z

Sl. No.	Particulars	Description of Services	Accounting Code of Services	Rate per Unit (Rs.)	Units (MT)	Amount (Rs.)	Discount (Rs.)	Taxable Value (Rs)	Rate of Tax	CGST Tax Amount	SGST Tax Amount	IGST Tax Amount	Total Amount in Rs.
1	E-Waste(Electr,paste pass no.1544,vehicle no. ap31rf250, weight 100kg) (Billet no. 21956 dt 28.09.2020)(Transportation arranged by customer only)	E-Waste	85489000	24000	0.940	22,560.00		22,560.00	2.5%	564.00	564.00		23,688.00
	TOTAL					22,560.00		22,560.00		564.00	564.00		23,688.00

(Twenty Three Thousand Six Hundred and Eighty Eight Rupees Only)

Note: Amount of tax payable on reverse charge basis: Nil
 Remarks:

Payment should be made through RTGS or Demand draft as per the below details:

- Name of the beneficiary : Gangavaram Port Limited
- Account No : 62096488202
- IFSC/RTGS Code : SBIN0013039
- Swift Code : SBININ33659
- Beneficiary Bank Name : State Bank of India
- Beneficiary Bank Branch : C.C.G Branch, NSL ICON Building, D No.8-2-666/2A, Anand Banjara Colony, Road No.12, Banjara Hills, Hyderabad - 500 034.
- Corporate Identity Number : U51302RJ2003PL0037851
- PAN : AABCY3417E
- GSTIN : 37AAACV3417E1ZK

for Gangavaram Port Limited

 Authorized Signatory



Received Original copy
 Chandrasekhar. O (9618718369)


Regd. Office : Hansa Plaza, Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033, Telangana, India
 Tel: +91-40-23519999; Fax: +91-40-23519999



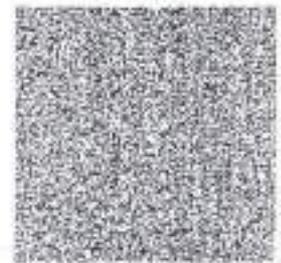
Gangavaram Port Limited

Gangavaram Port, Peddapatyada, Visakhapatnam -530 044, Andhra Pradesh.

Phone +91 891 2701177, 2702277 Fax +91 891 2703377
 email: commercial@gangavaram.com, finance@gangavaram.com
 website: www.gangavaram.com

ORIGINAL FOR RECEIPT

18A 18002 18002 18002 18002
 18 02 18002 18002 18002



IRN 15d8eac2098c0768d87048c4109b3723358fca89a56b993242454e9746f786b

Billed To

Green Waves Environmental Solutions

Sy No 43-1, Mudi Village, Gopurukota(V), Dist: Visakhapatnam-530012

Place/State of Supply: ANDHRA PRADESH State Code: 37
 GSTIN: 37AZPPP8545H1ZL Email ID:
 SEZ (IGST): NO SEZ (LUT) NO

Vessel Name	N/A	Invoice No	GPI/2020-21/0099
Vessel Call No	N/A	Invoice Date	28-10-2020
Cargo	N/A	Date Of Berthing	N/A
USD Conversion Rate	1.00	Date Of Sailing	N/A
GRT of the Vessel		Ack No	112010082991307
Cargo Quantity (MT)	1.010		
Contract Reference	Work Order No WOMAT/STORES/08302001 Dt: 11.08.2020		

S. No	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs	Units GRT/MT	No. of Hr/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value(Rs)
1	E-Waste(elect), gate pass no: 1945, vehicle no: ap311f8269, weight: 1 ticket no: 22481 dt: 03.10.2020/Transportation arranged by customer only)	E-Waste	85489000		24,000.00	1.010			24,240.00		24,240.00
									24,240.00		24,240.00

Rupay: TWENTY FIVE THOUSAND FOUR HUNDRED AND FIFTY TWO ONLY

CGST @2.5% 606.00
 SGST @2.5% 606.00

Note: Amount of tax payable on reverse charge basis: Nil

Remarks:

Total Amount in Rs. 25,452.00

Payment should be made through RTGS or Demand draft as per the below details:

Beneficiary Name: Gangavaram Port Limited
 Account No: 62096488302
 RTGS Code of beneficiary Bank: SBIN0013039
 Swift Code: SBININBB659
 Beneficiary Bank Name: State Bank of India
 Beneficiary Bank Branch: C C G Branch, NSL ICON Building, D No 8-2-684/2A, Anand Banjara Colony, Road No.12, Banjara Hills, Hyderabad - 500 034.
 Corporate Identity Number: U65032TG02041PLC037861
 PAN: AABCV3417E
 GSTIN: 37AABCV3417E1ZK

for Gangavaram Port Limited

D. Sub
 Authorised Signatory

Regd. Office - Hansa Plaza, Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033, Telangana, India Tel: +91-40-23519999, Fax: +91-40-23519990

Received original copies

B. Subramanian
 17/11/2020

12:14

Gangavaram Port Limited

Gangavaram Port, Pedagantrada, Visakhapatnam -530 044 Andhra Pradesh.

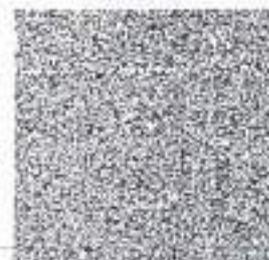
Phone: +91 891 2701177, 2702277 Fax: +91 891 2703377

email: commercial@gangavaram.com, finance@gangavaram.com

website: www.gangavaram.com



ORIGINAL FOR RECIPIENT

THE INVOICE MUST ACCOMPANY
THE PORT RULES - 2017

IRN: 28068788b387d4298b7e1b6e2a7bbf63c243514da03edf791439e2e219fb6103

Billed To

Green Waves Environmental Solutions

Sv No 43/1, Minth Village, Gejavaka ML Dist. Visakhapatnam-530012

Place/State of Supply: ANDHRA PRADESH State Code: 37
 GSTIN: 37A2PPP8545H1ZL Email ID:
 SEZ (IGST): NO SEZ (LUT): NO

Vessel Name	N.A	Invoice No	GPL/2020-21/3100
Vessel Call No	N.A	Invoice Date	28-10-2020
Cargo	N.A	Date Of Berthing	N.A
USD Conversion Rate	1.00	Date Of Sailing	N.A
GRT of the Vessel		Ask No	112010083006059
Cargo Quantity (MT)	0.870		
Contract Reference	Vialk Order No: WDMAT/STOR/25/08/2020/01 Dt: 11.08.2020		

S. No.	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs	Units GRT/MT	No. of Hrs/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value (Rs.)
1	E- Pass (Elect), gate pass no. 1946, vehicle no. ap31f6260, waybill no. 22199 @ 05.10.2020 Transport team arranged by customer only)	E-Ware	85489000		24,000.00	0.870			20,880.00		20,880.00
									20,880.00		20,880.00

Report: TWENTY ONE THOUSAND NINE HUNDRED AND TWENTY FOUR ONLY

CGST @2.5% 522.00
 SGST @2.5% 522.00

Note: Amount of tax payable on reverse charge basis: Nil

Total Amount in Rs. 21,924.00

Payments should be made through RTGS or Demand draft as per the below details:

Beneficiary Name: Gangavaram Port Limited
 Account No: 62096488302
 IFSC Code of Beneficiary Bank: SBIN0013039
 Branch Name: SBIN0886619
 Beneficiary Bank Name: State Bank of India
 Beneficiary Bank Address: C C O Branch, NSL ICON Building, D No 8-484/DA, Anand Nagar Colony, Road No 12, Banjara Hills, Hyderabad - 500 074
 Beneficiary Bank Code: SBIN0886619
 Beneficiary Bank Code: SBIN0886619
 Beneficiary Bank Code: SBIN0886619

for Gangavaram Port limited

D. Sathyanarayana
 Authorised Signatory

Head Office: Gangavaram Port, Pedagantrada, Visakhapatnam - 530 044, Andhra Pradesh, India Tel: +91-40-23519999, Fax: +91-40-23519990

Kindly send original copies

B. Sathyanarayana
 19/11/2020

12:14

Cell No. 9032382316

Form - 6
[See rule 19]

No.

E-WASTE MANIFEST

Sender's name and mailing address (including Phone No.)		Congrecom Int. Limited	
Sender's authorisation No. if applicable			
Manifest Document No.		279	
Transporter's Name and address (including Phone No.)		Green Ways Environmental Solutions, Gindhi, EHVU/TO Mankapuram	
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)	
6.	Transporter/s registration No.		
7.	Vehicle registration No.	AP31TB0234, AP31W19935, AP 167A 2105, AP31TB2165	
8.	Receiver's name & address :	Green Ways Environmental Solutions, Gindhi, EHVU/TO	
9.	Receiver's authorisation No. if applicable	Aug! APCE/E-waste/2015	
10.	Description of E-Waste (Item, Weight / Number)	11.652 kgs	
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler)	Signature: [Signature] Month: [] Day: [] Year: []	
12.	Transporter acknowledgement of receipt of E-Wastes	Name and Stamp: [Signature] Signature: [Signature] Month: [] Day: [] Year: []	
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste	Name and stamp: [Signature] Signature: [Signature] Month: [] Day: [] Year: []	

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender

Form - 6
[See rule 19]

No.

288

E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	GANGAVARAM PART Limited		
2.	Sender's authorisation No. if applicable			
3.	Manifest Document No.	288		
4.	Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V(P.O), Gajuwaka, Vishakapatnam, AP, 530012.		
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)		
6.	Transporter/s registration No.			
7.	Vehicle registration No.	TS OF UE 6080		
8.	Receiver's name & address :	Green waves environmental solution mindhi village, Gajuwaka visakhapatnam		
9.	Receiver's authorisation No. if applicable	2/AUG/ APPCB / E-waste / 2015		
10.	Description of E-Waste (Item, Weight / Number)	electrical E-waste - 5,480 kgs		
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) Signature _____ Month _____ Day _____ Year _____ 22/9/2020 Spreetendra	22-09-2020		
12.	Transporter acknowledgement of receipt of E-Wastes Name and Stamp : _____ Signature _____ Month _____ Day _____ Year _____ V. Srinivas _____ V. Srinivas _____ 29-2-2020	29-2-2020		
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste Name and stamp : _____ Signature _____ Month _____ Day _____ Year _____ GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V(P.O), Gajuwaka, Vishakapatnam, AP, 530012. B. Srinivas _____ B. Srinivas _____ 22-2-2020	22-2-2020		

*As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver.
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender.

E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	GANGAVARAM PORT Limited		
2.	Sender's authorisation No. if applicable			
3.	Manifest Document No.	289		
4.	Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V (P.O), Gajuwaka, Vishakhapatnam, AP, 530012.		
5.	Type of vehicle	(Truck or Tanker or Special Vehicle) ✓		
6.	Transporter/s registration No.			
7.	Vehicle registration No.	AP 31 TF 6260		
8.	Receiver's name & address :	Green waves Environmental solution mindhi village Gajuwaka, visakhapatnam		
9.	Receiver's authorisation No. if applicable	2/AUG/ APPCB/ E-waste/ 2015		
10.	Description of E-Waste (Item, Weight / Number)	Electrical waste - 910 kg)		
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler)	Signature _____ Month _____ Day _____ Year _____ 28/09/2020 September 28 2020 28-09-2020		
12.	Transporter acknowledgement of receipt of E-Wastes	Name and Stamp : _____ Signature _____ Month _____ Day _____ Year _____ V. SATHANARAYAN V. Sathyanayan September 09-2020		
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste	Name and stamp : _____ Signature _____ Month _____ Day _____ Year _____ GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V (P.O), Gajuwaka, Vishakhapatnam, AP, 530012. S. Sathyanarayana September 09-2020		

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver
Copy 4 (Green)	To be retained by the receiver with his/her signature of the sender

E-WASTE MANIFEST

Sender's name and mailing address (including Phone No.)	GANGAVARAM PORT Limited.		
Sender's authorisation No. if applicable			
Manifest Document No.	291		
Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Mindhi Village, B.H.P.V (P.O), Gajuwaka, Visakhapatnam, AP 530012.		
5. Type of vehicle	(Truck or Tanker or Special Vehicle) ✓		
6. Transporter/s registration No.			
7. Vehicle registration No.	AP 31 TF 6260		
8. Receiver's name & address :	Green waves Environmental solution Mindhi village, Visakhapatnam.		
9. Receiver's authorisation No. if applicable	2/AUG/APPCB/E-waste/2015		
10. Description of E-Waste (Item, Weight / Number)	Electrical waste. 1010 kgs		
11. Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler)	Signature: <i>[Signature]</i> Month: October Day: 03 Year: 2020 03-10-2020 03-10-2020		
12. Transporter acknowledgement of receipt of E-Wastes	Name and Stamp: V-SATYANARAYAN Signature: <i>[Signature]</i> Month: October Day: 03 Year: 2020 03-2020		
13. Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste	Name and stamp: B. SITI JANARDAN Signature: <i>[Signature]</i> Month: October Day: 03 Year: 2020 03-2020		

* As applicable

Note :

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
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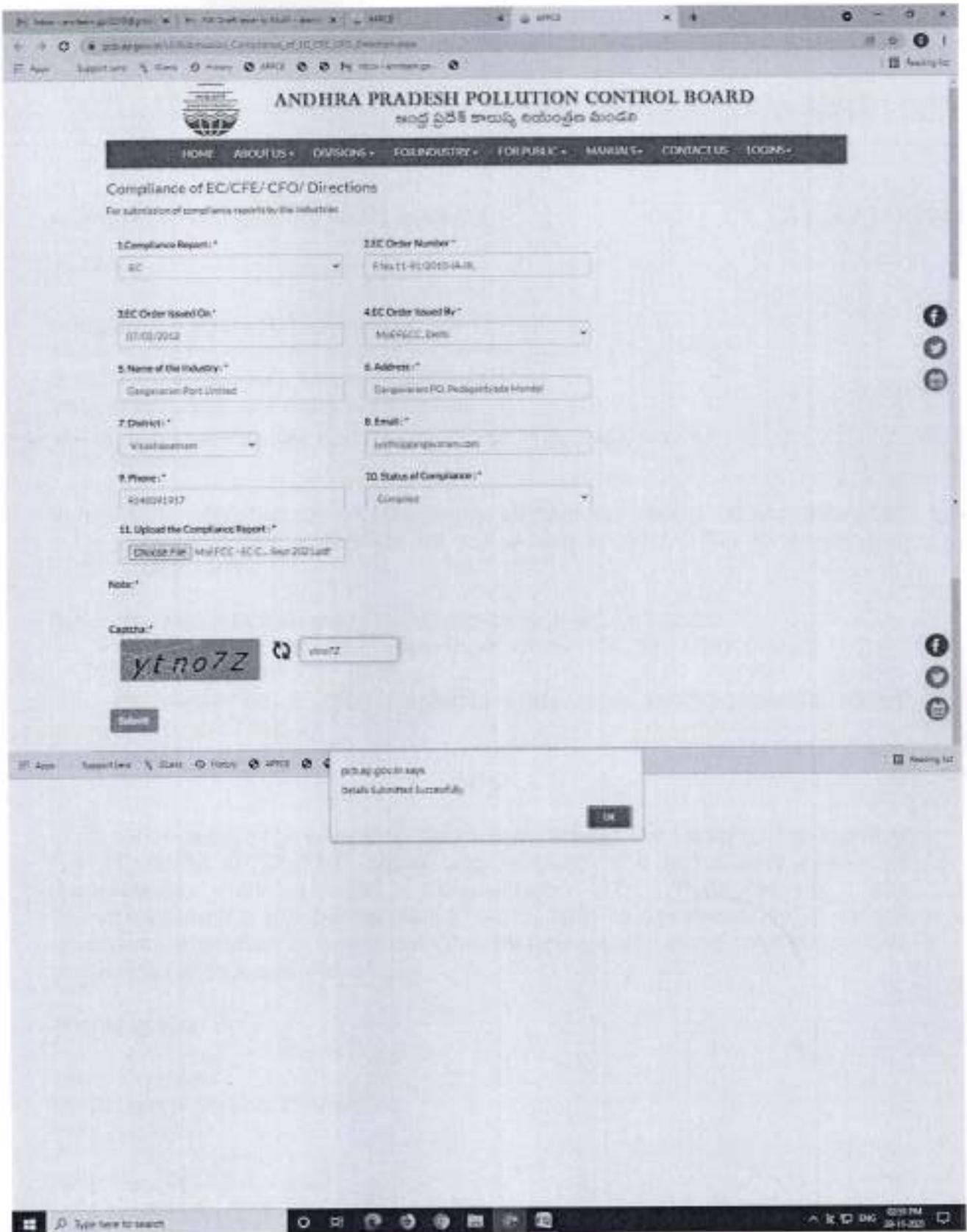
E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	GANGAVARAM PORT LIMITED		
2.	Sender's authorisation No. if applicable			
3.	Manifest Document No.	292		
4.	Transporter's Name and address (including Phone No.)	GREEN WAVES ENVIRONMENTAL SOLUTIONS Near Studio, Minshi Village, B.N.P.V.P.O., Gajuwaka, Visakhapatnam, AP, 530012.		
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)		
6.	Transporter/s registration No.	✓		
7.	Vehicle registration No.	AP 31 TF 0260		
8.	Receiver's name & address :	Green waves environmental solution minshi village, Gajuwaka, visakhapatnam		
9.	Receiver's authorisation No. if applicable	2/AUG/ APCB / E-waste / 2015		
10.	Description of E-Waste (Item, Weight / Number)	Electrical waste 870 kgs		
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) Signature	Day	Year	
	<i>[Signature]</i>	05	2020	05-10-2020
12.	Transporter acknowledgement of receipt of E-Wastes			
	Name and Stamp : Signature	Month	Day	Year
	V. SAIYANARAY V. SAI	october		05-2020
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste Name and stamp : Signature	Month	Day	Year
	B. SAIYANARAYA B. SAIYANARAYA	october		05-2020

* As applicable

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As ISO 9001 : 2015, ISO 14001:2015
 & ISO 45001:2018 Certified Company
 ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

Letter No.GPL/ENV/MoEF/2021-2022/35

Date: 29.11.2021

To

Integrated Regional Officer (IRO),
 Ministry of Environment, Forests & Climate Change (MoEF&CC),
 Green House Complex, Gopal Reddy Road,
 Vijayawada, Andhra Pradesh – 520 010

Dear Sir/Madam,

Sub:- GPL - Submission of Half-yearly compliance report on conditions of Environmental Clearance for the period of April 2021 to September 2021 – Reg.

Ref:- 1. MoEF EC Order No.10-3/2005-IA,III dated 11.3.2005
 2. MoEF EC & CRZ clearance Order No..10-14/2009-IA,III, dated 19.03.2010
 3. MoEF EC & CRZ Clearance Order F.No.11-91/2010-IA-III, dated 07.02.2012.

@@@

In compliance with the condition No.16 stipulated in the General Conditions of the EC dated 07.02.2012, submitting herewith the compliance report of Gangavaram Port Limited, Gangavaram (PO), Pedagantyada (M), Visakhapatnam for the period from 1st April, 2021 to September, 2021 on the conditions stipulated in the above EC & CRZ clearances along with supporting documents & photographs.

Thanking you

Yours sincerely,
 for Gangavaram Port Limited,

Dr. D. Jyothi,
 Vice President – Environment

Encl: a/a

CIN : U45209TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Port), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
 Tel : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.
 Regd. Office : "Haras Plaza", Plot No. 798, Road No.36, Jubilee Hills, Hyderabad - 500 033.
 Tel : 040 2351 9999, Fax No. : 040 2351 9990.
 E-mail : port@gangavaraml.com, Web : www.gangavaraml.com

**REPORT ON FIRE FIGHTING AND MOCK DRILL AND
TRAINING SESSION CARRIED OUT AT SUB STATION II,
GANGAVARAM PORT ON 28th JULY 2021**

As part of the periodic Drill Schedule, a Fire Fighting Mock Drill followed by a Training Session was carried out between 1100 hrs and 1230 hrs on 28th of July, 2021 at Sub Station II, with a view to verify emergency preparedness and response plan to such an eventuality.

Scenario:

1. Fire due to short circuit in one switchboard panel at Sub Station II.
2. Subsequently, fire spreading to the Diesel Generator area.

Participants:

Emergency Action Team
All Fire Staff on duty
All duty staff of Sub Station II including Sr. Manager
All Paramedical Staff on duty.

The sequence of events, instructions, actions taken after the occurrence of the scenario is placed in chronological order below:

PLANNED TIME	ACTUAL TIME	EVENT
1100	1102	Fire Call received by Fire Station from Sub Station II that one switchboard panel had caught fire due to short circuit and was spreading to surrounding areas.
1103	1105	Sub Station II staff advised by Fire Officer to switch off Main Circuit Breaker and restrict the fire by deploying CO ₂ fire extinguisher. The Emergency Action Team of Fire Section would reach the site of emergency shortly. Fire Tender with Emergency Action Team and required equipment leave for Sub Station II.
1106	1109	Fire Tender with Emergency Action Team reaches Sub Station III and takes charge. Since the fire had spread to surrounding areas, 25 kgs DCP extinguisher was deployed to extinguish the fire inside the building.
1107	1110	Ambulance arrives at Sub Station III and is stand by for assistance.
1108	1112	Another team formed to fight the fire which had started spreading towards the Diesel Generator. Foam compound from the Fire Tender used to contain the oil fire while spray from the Fire Tender was used for boundary cooling of the Diesel Oil tank.
1120	1123	Fire on the switch board extinguished and damaged areas identified.
1140	1145	Fire around the Diesel oil tank extinguished and tank

		sufficiently cooled down to inspect and identify damages.
1202	1216	All staff of Sub Station III mustered outside the Sub Station and debriefing of the incident carried out. Observations discussed and lapses analyzed.
1215	1224	Live demonstration of firing and usage of various kinds of fire extinguishers such as 5 kgs DCP, 4.5 kgs CO ₂ and 25 kgs DCP was carried out for the benefit of Sub Station III staff. Use of Fire Bucket and foam was also demonstrated. Staff was also briefed about the actions that they could take till Emergency Action Team of Fire Section arrived.
1230	1240	Drill called off. During the drill following observations were made:

During the drill - the following observations were made:

1. The shutter of the emergency escape route of the DG Room was frozen in place due to lack of maintenance and lubrication
2. Head Count was not taken of the occupants of the Sub Station II and DG Room after evacuation from the premises
3. Some fire extinguishers were not inspected and serviced for more than a month.

After the drill - the following Corrective Actions were taken:

1. All personnel of the Sub Station II and DG Room were briefed about the importance of keeping the emergency escape route in good condition for any eventuality. The shutter was immediately lubricated and freed.
2. Importance of Head Count in such emergency situations was highlighted to all participants.
3. Fire Section staff was held accountable for the lapse and the fire extinguishers were immediately inspected and serviced as required.









SECURITY MOCK DRILL / EMERGENCY EXERCISE REPORT

1. **Mock Drill No.** : 06
2. **Scenario Title** : Bomb Blast
3. **Date** : 06/11/2021
4. **Time of trigger of MD** : 12:49 hours
5. **Location** : **Sub Station 2 of GPL**
6. **Persons Involved** : **Duty Security Officer T Srinivasa Raju**
- Patrolling Team : H g K Siva,C.g. B Tammayya,
 QRT 1 :SO MS Naidu,Armed Guard K Rama Rao, Prakash,
 Raju, Sai, Veeranna .
 QRT 2 :ASO Gowri Shankar, Naga Raju, Ashok, Raju, Veeraju
 Bomb Disposal Team : ASO Venkateswarulu, FO Ganga
 Raju, Ravi. Security guards(7)EMC Team :Medical
 executive G. Pydi Raju, Viswesh, Joga Rao Fire & Safety
 Team :DM K.R.S. Reddy and 7 staff Members .
 Admin: Yelliah Executive Daily workers (2)of SS2.
7. **Incident Controller** : **A Venkata Ramana. G. M (Security)**
8. **Observer (Non Security)** : **Capt Pritam Mohanty. Harbour Master**
9. **Brief of Incident / Scenario** : Patrolling HG- K Shiva noticed one abandoned Vehicle near D.G. shed in Substation -2 Premises Immediately he reported the same to Duty S.O who In turn Informed the same to G M(S&V). S.O Informed to QRT Teams, B.D. Team, Medical officer, Fire & Safety, Port control. G.M. Informed to Capt. Pritam Mohanthy, and local C.I. QRT Teams cordoned the area, B.D. Team Searched the area. In the mean while one Explosive was blasted and two persons got injured. Explosive which has not exploded but and was detected and preserved by the BD Team by putting sand bags. QRT-1 team was apprehended the two suspected persons. On enquiry they are terrorists and committed this offence. Their plan is to create terror and unstable the govt and loss to the India. Local police, observer came to the Sport. Suspected persons and undisposed bomb handed over to local police. Observer Capt. Pritam Mohanthy found the Following observations.

Noteworthy Efforts:

- The drill was well coordinated among the concerned departments by the organizers of the drill.
- The response of the QRT, Emergency Medical Centre staff and the Fire & Safety Department was prompt.
- State Police came to the incident site fairly quickly and took custody of the intruders.

Observations:

- An unidentified and abandoned vehicle was parked in SS 2 for some time without any alarm being raised by the staff of SS 2.
- After the explosion took place, the premises should have been vacated and head count taken.
- All surrounding areas should have been combed for other likely intruders besides the two who were apprehended in the Generator Room.
- Debriefing should have included staff of SS 2 to sensitize them about the importance of reporting any suspicious activity or object in their work place.

Photographs : -Enclosed.

1. Communication flow:

By	To	Mode of communication	Std. time	Actual time	Rating (Max. 5 marks/item)
HG K.Siva	Duty SO	Walkie-talkie	1 min.	.5 min	5
Duty SO	G M (S&V)	Intercom	1 min.	.5 min	5
Duty SO	Port control	Walkie-talkie	1 min	1 min	5
Duty SO	Medical officer	Intercom	1 min	1 min	5
Duty SO	QRT teams	Walkie-talkie	1.5 mins	1.5 mins	5
Duty SO	Fire& Safety	Walkie-talkie	1.5 mins.	1.5 mins	5

- Deduct 01 number for every 60 sec delay

2. Response Time:

Functionaries	Target Time	Actual Time	Rating (Max. 5 Marks/item)
Qrt: 1	05 mins	05 mins	05
Medical Team	05 mins	05 mins	05
Fire&Safety	05mins	05 mins	05
Qrt2:Bd team	10 mins	09 mins	05

**(Deduct 1 mark for every additional min)*

1. Personnel Performance:

Functionaries

Rating (Max. 5 Marks/item)

- 1 SO M.S.Naidu, Qrt:1 performance is good 3 marks
 2 Medical team performance is good. 3marks
 3 Fire & Safety team performance is good 3marks

2. Emergency Equipment/Systems:

Rating (Max. 5 Marks/item)

All SS2 staff Security Staff, Fire & Safety, worn Helmets. Shoes & jackets. 3marks

3. Personnel Protective Equipment Used:

PPE	Plant Personnel	Fire Dept.	Security team	Rating (1 Mark for each item)
Helmet	Yes	Yes	Yes	0.75
Gloves	No	No	No	0
Splinter Proof Jacket	No	Yes	Yes	0.5
Others-	Yes	Yes	Yes	0.75

4. Overall Rating

Above 95%	-
81% to 95%	- 86.48%
60% to 80%	-
Below 60%	-

5. Summary

Sr. No.	Observations	Recommendations	Action By	Target Date
1	An unidentified and abandoned vehicle was parked in SS 2 for some time without any alarm being raised by the staff of SS 2.	Give training to all employees/workers about any abandoned vehicle /Material found in any premises intimate to security & Safety.	Safety Manger	30-11-2021
2	After the explosion took place, the premises should have been vacated and head count taken.	G.M.(S&V) has noted this suggestion.	G.M.(S&V)	NA
3	All surrounding areas should have been combed for other likely intruders besides the two who were apprehended	G.M.(S&V) has noted this suggestion.	G.M.(S&V)	NA
4	Debriefing should have included staff of SS 2 to sensitize them about the importance of reporting any suspicious activity or object in their work place.	G.M.(s&v) has noted this suggestion.	G.M.(S&V)	NA

Observer - 1

Name: Capt Pritam Mohanty

Sign 

6. Comments of Head of Security:

1. Final Rating: V. Good
2. Critical Points noted & (CAPA):
CAPA: Corrective & Preventive Action Plan.

Signed by  Plant Security Head

- 1) Cordoning the area with a Rope or Ribbon about 50 meters length
- 2) Since it is an important operational duty, presence of Bomb disposal team (Police) is more meaningful.
- 3) Counting of total Post area by the Police & another relief team if any.
- 4) Report is silent, however which area the terrorist intrude is to be Post.

Photographs:





SECURITY MOCK DRILL / EMERGENCY EXERCISE REPORT

1. **Mock Drill No.** : 03
2. **ScenarioTitle** : Traffic Accident (Hit & Run)
3. **Date** : 09-03-2022
4. **Time of trigger of MD** : 16:00 hrs.
5. **Location** : Road (near Tower-6) which is leading from Tower-6 to Projectgate
6. **Persons** : Duty SO M S Naidu, Harbour gate ASO T Apparao, Project gate Armed guard P Srinivasarao, Medical Asst. G Pydiraju, OPSUS ASO M Hanoku, Guard S Chandrasekhar, Gladiator guard V SankarRao, QRT ASO Nagaraju, Team Members B Rajesh & S Satish, SVL workers Polla VeeraSwamy, M Pentayya
7. **Incident Controller** : A V Ramana GM Security, T Srinivasa Raju, SO
8. **Observer(Security)** : A V Ramana GM Security
9. **Observer (Non Security)** : K Ravi Shankar Reddy DM Safety
10. **Brief of Incident / Scenario:** Daily worker of SVL Enterprises engaged for road weigh bridge-6 cleaning met with an accident on the road near Tower-6. Where one unknown lorry driver drove his lorry with high speed and dashed the worker, who is walking on the road near tower-6. As a result the worker Polla Veeraswamy, 59 yrs, Vambey colony, Gantiyada received bleeding injuries on his right hand and right side face, Tower-6 security guard V Sankara Rao informed to DSO MS Naidu about the incident. Duty SO who in turn intimated the same to Port Control, GM security, QRT, Medical Officer, Fire & Safety, Aurmed Guard of Project gate & Aso Harbour gate about the accident. Project gate incharge apprehend two truck drivers suspecting that they have committed this offence. On questioning those two drivers denied about the commission of offence. Later duty SO gave a complaint to the SHO, New Port PS by handing over the above two suspected drivers. Observer security debriefed the staff attended the Mockdrill.

Observer security found the following observations:

- 1) Response of the QRT team is good, cordoned the accident place with safety cones but they failed to give First AID to the injured even though first aid kit is available. After received the instructions from GM they have given first aid.
- 2) Duty SO performed Good Job, he intimated all the concerned including Project gate incharge, who is supposed to apprehend the culprit (ie Driver) and to stop the crime vehicle.

Observer non security found the following findings:

- 1) QRT team first step on the spot is that barricaded the victim surroundings and isolated from external entry.
- 2) Person was assigned to directing the existing traffic near the spot.
- 3) No communication passed to the CCR about "hit& run vehicle".

Photographs: enclosed

Communication flow:

By	To	Mode of communication	Std. time	Actual time	Rating (Max. 5 marks/item)
Tower-6 Security Guard	DSO	Walky talky	2 Min.	1 Min.	5
DSO	Port control	Mobile	1 Min.	1/2 Min.	5
DSO	QRT	Walky talky	1Min.	1Min.	5
DSO	Medical Officer	Intercom	1 1/2 Min.	1 1/2 Min.	5
DSO	Fire & Safety	Intercom	1 1/2 Min.	1 1/2 Min.	5
DSO	Project gate ASO	Walky talky	2 Min.	2 Min.	5
DSO	Harbour gate ASO	Walky talky	2 Min.	2 Min.	5

*(Deduct 01

number for every 60 sec delay)

Response Time:

Functionaries	Target Time	Actual Time	Rating (Max. 5 Marks/item)
DSO	1Min.	1/2Min.	5
QRT	8Min.	6Min.	5
Project gate ASO	1Min.	1/2Min.	5
Ambulance	12Min	15Min	2

*(Deduct 1 mark for every additional min)

Personnel Performance:

Functionaries	Rating (Max. 5 Marks/item)
1) QRT guards response time is below the standard time, and they cordoned properly accident place with safety cones	3.5
2) Duty SO performed good job	4

Emergency Equipment/Systems:

All Security, Fire & Safety, Medical Staff worn helmets, shoes and reflective jackets.	5
--	---

Personnel Protective Equipment Used:

PPE	Plant Personnel	Fire Dept.	Security team	Rating (1 Mark for each item)
Helmet	Yes	Yes	Yes	1
Gloves	NA	NA	NA	0
Splinter Proof Jacket	NA	NA	NA	0

Overall Rating -
Above 95% -
81% to 95% - **90.44%**
60% to 80% -
Below 60% -

Summary

Sr. No	Observations	Recommendations	Action By	Target Date
1	Response of the QRT team is good, cordoned the accident place with safety cones but they failed to give First AID to the injured even though first aid kit is available. After received the instructions from GM they have given first aid.	Give training to QRT members	GM (Security)	17-03-2022
2	Duty SO performed good job, he intimated all the concerned including Project gate incharge, who is supposed to apprehend the culprit (ie Driver) and to stop the crime vehicle.	Appreciation	GM (Security)	15-03-2022

Observer - 1**Name:****Sign**_____

Sr No.	Observations of non security Observer	Recommendations	Action by	Target Date
1	QRT team first step on the spot is that barricaded the victim surroundings and isolated from external entry.	It is an appreciation.	GM (Security)	15-03-2022
2	Person was assigned to directing the existing traffic near the spot.	It is an appreciation.	GM (Security)	15-03-2022
3	No communication passed to the CCR about "hit & run vehicle".	Educate the SO's about intimation of CCR in Hit & Run cases	GM (Security)	17-03-2022

Observer - 2

Name:

Sign _____

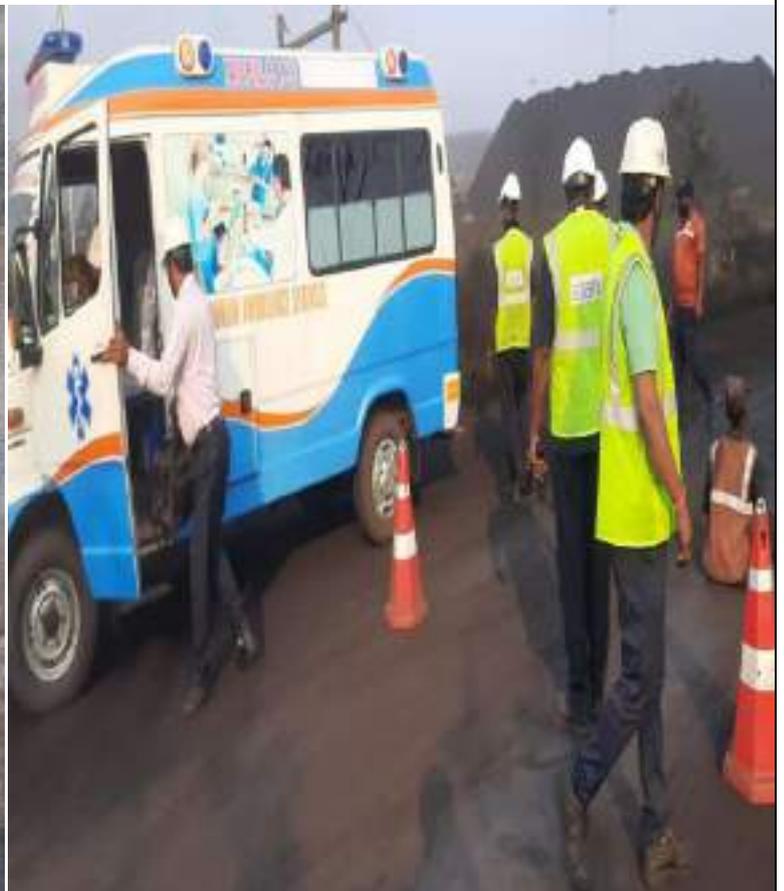
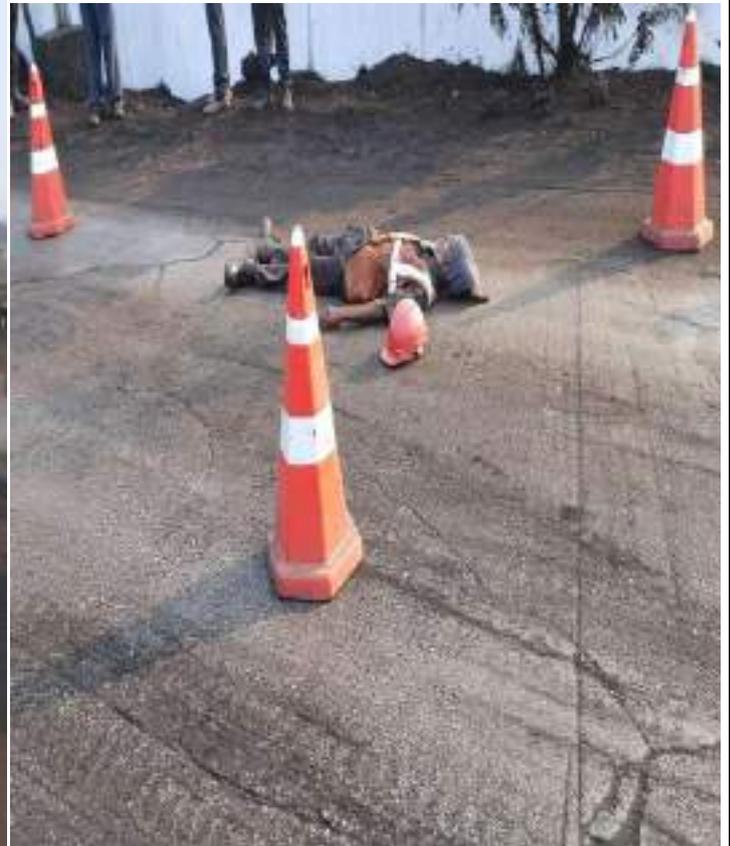
Comments of Head of Security:

Final Rating: Excellent

Critical Points noted & (CAPA):

CAPA: Corrective & Preventive Action Plan.

Signed by Plant Security Head





Subject: Oil Spill Response drill conducted on 10.03.2022

Scenario: Reporting of Oil Slick by Work Boat Sri Durga Bhawani in the vicinity of Berth 4.

Participants:

- ❖ Crew of tugs Dolphin 12, Dolphin 28, Sri Durga Bhawani and Mooring Crew.
- ❖ GPL Emergency Action Team and Port Control.

Sequence of events:

1616: Master of Launch Sri Durga Bhawani reported to Gangavaram Port Control on VHF Ch 14 that oil slick of around 40 meters diameter is seen near berth 4 and is drifting towards the beach.

1617: Port Control informs DC/HM/DHM/Duty Pilot/Port Fire Service / and Base Manager TAHSL about the oil spill.

1617: DC instructs Port Control to inform Tug Dolphin 28 to mobilize pollution control equipment and to contain the oil in the vicinity of the turning circle.

1618: Port Signal Station informs DC regarding Tide and wind direction.

Tide – Flooding

Wind – SW'ly 08 kts.

1625: Action group headed by HM reach the site of Oil spill.

1627: HM reported that as per the appearance of the sheen, the quantity of oil in water is estimated to be around 300 - 400 litres.

1628: HM instructed to restrict the oil from reaching the beach by using oil containment booms.

1635: DHM reported that oil containment booms are ready for deployment.

1640: Oil containment booms of 125 m length is lowered in water and towed by Sri Durga Bhawani to the vicinity of the spill

1654: Skimmer is lowered on tug Dolphin 28 for recovery of oil.

1710: Master of Sri Durga Bhawani reported that the Oil is contained by use of containment boom.

1714: Oil is recovered by use of skimmer and transferred to the tank on Tug Dolphin 28.

1720: Remaining oil patches were cleared by the use of absorbent pads.

1720- 1730: All observations recorded in the previous drills were analysed and corrective actions were discussed.

1730: The drill was called off.

Observations:

Due to the crew change of Tug Dolphin 12 and Tug Dolphin 28, some of the crew members were not aware of the location of Inflation blower.

Corrective Action:

Familiarization training was given to the entire Tug crew and mooring crew.







P
10/03/2022

BY HARBOUR MASTER
GANSAVARAM FORT LIMITED



SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot No 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081, Telangana, India.

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No: SEPL/AAQMS/GPL/2022/0103

Date of Issue : 08-02-2022

461

Customer : M/s. Gangavaram Port Limited, Visakhapatnam Dist.

Location : Watch_Tower 4

Instrument Details:

Instrument : RSPM Analyzer

Date of Calibration: 07-02-2022

Model : 854301-M1

Due Date : 06-08-2022

Make : Dust Track Environmental Monitor (TSl)

Serial No. : 8543210203

Flow Calibration Details:

Parameter	Flow Calibration		
	Standard Flow	Measured Flow	Allowable Range
Flow	3.0 Lpm	2.99 Lpm	2.91 to 3.09 Lpm

Zero Calibration Details:

Parameter	Zero Calibration		
	Standard Gas Concentration	Measured Value	% of Deviation
RSPM	0.0 mg/m ³	0.0 mg/m ³	0.0 %

Accepted Tolerance: $\pm 2\%$

Result: The Calibration of above instrument is performed and it meets the acceptance criteria.

Calibrated by:

Reviewed by:


A.Suresh
Engineer - Service




K.Lakshman Rao
Sr.Engineer - Service



SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081, Telangana, India.

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviro.com Website : www.swanenviro.com

CALIBRATION CERTIFICATE

Certificate No:SEPL/AAQMS/GPL/2022/0102

Date of Issue :08-02-2022

Customer :M/s. Gangavaram Port Limited, Visakhapatnam Dist.

Location :Project Office

Instrument Details:

Instrument : RSPM Analyzer

Date of Calibration: 07-02-2022

Model :854301-M1

Due Date : 06-08-2022

Make :Dust Track Environmental Monitor (TSl)

Serial No. :8540381851002

Flow Calibration Details:

Parameter	Flow Calibration		
	Standard Flow	Measured Flow	Allowable Range
Flow	3.0 Lpm	2.95 Lpm	2.91 to 3.09 Lpm

Zero Calibration Details:

Parameter	Zero Calibration		
	Standard Gas Concentration	Measured Value	% of Deviation
RSPM	0.0 mg/m ³	0.0 mg/m ³	0.0 %

Accepted Tolerance:± 2 %

Result: The Calibration of above instrument is performed and it meets the acceptance criteria.

Calibrated by:


A Suresh
Engineer - Service



Reviewed by:


K.Lakshman Rao
Sr.Engineer - Service



SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot, No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081, Telangana, India.

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No: SEPL/AAQMS/GPL/2022/0101

Date of Issue: 08-02-2022

Customer :M/s. Gangavaram Port Limited, Visakhapatnam Dist.

Location :Administrative Office Building(AOB)

Instrument Details:

Instrument : RSPM Analyzer

Date of Calibration: 07-02-2022

Model :854301-MI

Due Date : 06-08-2022

Make :Dust Track Environmental Monitor (TSl)

Serial No. :8540381851001

Flow Calibration Details:

Parameter	Flow Calibration		
	Standard Flow	Measured Flow	Allowable Range
Flow	3.0 Lpm	2.97Lpm	2.91 to 3.09 Lpm

Zero Calibration Details:

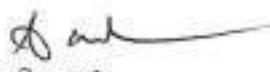
Parameter	Zero Calibration		
	Standard Gas Concentration	Measured Value	% of Deviation
RSPM	0.0 mg/m ³	0.0 mg/m ³	0.0 %

Accepted Tolerance:± 2 %

Result: The Calibration of above instrument is performed and it meets the acceptance criteria.

Calibrated by:

Reviewed by:


A.Suresh
Engineer - Service




K.Lakshman Rao
Sr.Engineer - Service



Annexure - XII

GREATER VISAKHAPATNAM MUNICIPAL CORPORATION
VISAKHAPATNAM

From
Zonal Commissioner,
Zone-VI, GVMC,
Gajuwaka,
Visakhapatnam.

To
The Chairman,
Gangavaram Port Limited,
Gajuwaka,
Visakhapatnam.

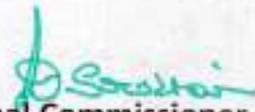
Sir,

Sub: GVMC – Zone-VI – PH Section – Dumping Wet & Dry Waste at Transfer Station, Gajuwaka from Gangavaram Port Limited – Rs. 12,000/- Monthly service charges - Orders – Regarding.

Ref: Letter from Gangavaram Port Limited vide Rc. No. 787/F1/PH/Zone-VI, Dt: 09-08-2021.

In the above reference cited, Gangavaram Port Limited requested GVMC, Zone-VI to Permission Dumping Wet & Dry Waste at Transfer Station, Gajuwaka to our own vehicle as per your notified service charges.

Hence the above request consider and Permission Dumping Wet & Dry Waste at Transfer Station, Gajuwaka to our own vehicle on the payment mode per month Rs. 12,000/- effected with the month of Aug-2021.


Zonal Commissioner
Zone-VI, GVMC



GREATER VISAKHAPATNAM MUNICIPAL CORPORATION
VISAKHAPATNAM

From,
Zonal Commissioner
Zone-VI, GVMC

To,
Chairman Managing Director
Gangavaram Port Limited
Visakhapatnam

Re. No. 09//2022/F1/PH/Gwk/Zone-VI, Dt 09-03-20

Sir,

Sub: GVMC - ZONE-VI - PH section-Dumping wet & Dry at the transfer station, Gajuwaka, from Gangavaram Port - Procedure of Wet & Dry handling by GVMC - Reg.

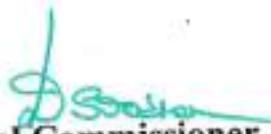
Ref: Letter from Gangavaram port Limited, Dated 08 January 2022.

&&&&

In the above reference cited, Gangavaram port Limited requested GVMC, Zone-VI to know the procedure of handling being followed by GVMC.dry & wet waste that the GVMC followed.

In this regard, it is informed that GVMC segregated the materials in to dry and wet. The dry waste like plastic, glass, iron, aluminum, cardboard, wooden are separate with the help of dry resource collection center in MSF-VI, Gajuwaka and recycled. Some dry & wet material are being transported to Kapuluppada for processing. Some wet material which is pungent odour will be treated with windrow fermentation process with a specific culture,. Which converts wet waste into useful organic mixture by emitting low CO2 level. Adding microbial inoculants will eradicate bad odour, declines fly and pathogens speeds fermentation and reduce air pollution. This whole process is under SOLID WASTE MANAGEMENT RULES 2020 (AMENDMENT) for environment sustainability.

This is for kind information


Zonal Commissioner
Zone-VI, GVMC





BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE

Consent Amendment Order No : APPCB/VSP/VSP/113/CFO/HO/2016 -

Date: 09.09.2015

Sub:-	APPCB - UH-IV - CFO - M/s.Gangavaram Port Ltd., Gangavaram Village, Pedagantyada (Mandal), Visakhapatnam District - Amendment to CFO & HWA Order - Issued - Reg.
Ref:-	1. Combined Consent Order No: APPCB/VSP/VSP/113/CFO/HO/2015 Dated: 13.01.2016, valid upto 31.12.2020. 2. Industry's representation dated 15.07.2016. 3. U.O. Note No.754/ APPCB/HO/TF/UH-II/2016 dt.18.08.2016. 4. CFO Committee meeting held on 27.08.2016.

@@@@@@@

The Board in the reference 1st cited, has issued combined CFO & HWA order to M/s.Gangavaram Port Ltd., Gangavaram Village, Pedagantyada (Mandal), Visakhapatnam District with certain conditions with validity up to 31.12.2020. The Condition No. 6 of Schedule - B of "Air Pollution" of CFO order 1st cited is as follows:

"The Gangavaram Port Limited (GPL) shall not stock the materials more than 10 mts height where MDSS system available and shall restrict to 6 mts for other stocking heights where tanker water spraying system is maintained in the stock yards."

The industry vide reference 2nd cited, requested the Board to enhance the stack height up to 12 mts so as to utilize the cargo handling equipment to its designed performance levels.

The issue was placed in the CFO Committee meeting held on 27.08.2016. The Board after careful examination hereby amends the condition No. 6 of Schedule - B of "Air Pollution" of CFO Order dated 13.01.2016 and the condition No. 6 of Schedule - B of "Air Pollution" shall be read as follows:

Amendment:

"The Gangavaram Port Limited (GPL) shall not stock the materials more than 12 mts height where the MDSS system is available and shall maintain stack height of 10 meters at manual stack yards".

All other conditions of Schedules - A, B & C of combined CFO & HWA order dated 13.01.2016 shall remain the same.

Sd/-
MEMBER SECRETARY

To
M/s.Gangavaram Port Ltd.,
Gangavaram Village, Pedagantyada (Mandal),
Visakhapatnam District - 530 044.

Copy to:

1. The JCEE, Zonal Office : Visakhapatnam for information and necessary action.
2. The Environmental Engineer, Regional Office : Visakhapatnam for information and necessary action.

// T.C.F.B.O. //

K. V. Rao
Joint Chief Environmental Engineer
Unit Head-IV.



CONTRACT OF INSURANCE

INSURED NAME: GANGAVARAM PORT LIMITED



INSURER: IFFCO TOKIO General Insurance Company Limited

Policy Type - Public Liability - Agt.

Policy Period - (15/09/2021 to 14/09/2022)

Servicing Branch : AHMEDABAD
Policy Issuing Office : IFFCO TOKIO GEN INSU. CO. LTD. Ground Floor, IFFCO Bhavan Bh Maruti Arcade, Shivranjani Cross Rd, Satellite AHMEDABAD , GUJARAT - 380015
Issuing Office GSTIN : 24AAAACI7573H1Z1
Corporate Office : IFFCO TOKIO GEN INSU. CO. LTD.4th - 5th Floor, IFFCO TowersPlot No 3, Sector 29, GURGAON (HARYANA) - 122001
Policy No : 41063755
Unique Invoice No : 41063755
Invoice Date : 28/09/2021
SAC : 997139
Intermediary Details : ACE INSURANCE BROKERS PVT LTD

Validity unknown

Digitally signed by SUBRATA MOHANTY
Date: 2021.09.28 12:52:39 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India



POLICY SCHEDULE CUM TAX INVOICE

Insured	GANGAVARAM PORT LIMITED	
GSTIN	37AABCV3417E12K	
Address	Gangavaram Port Project Site,	
	Pedagantyada Mandal,	
	Visakhapatnam,	
	Gvmc (part)	
	Pin Code	530044
Place of Supply	ANDHRA PRADESH	
Business Description	Port	
Policy Period	15/09/2021- 14/09/2022	
Co Insurance Details	NA	
Limit of Liability	Cover	
	50,000,000 per occurrence and 150,000,000 in the aggregate	
Deductible	NA	
Territorial Limits	INDIA	
Jurisdiction	INDIA	
Turnover Details	INR 14,000,000,000	
Policy Type	Occurrence Based	
Premium	Premium Excluding Taxes:	INR 5,615.00
	CESS (0%):	INR 0.00
	GST	
	- SGST (0%):	INR 0.00
	- UGST (0%):	INR 0.00
	- CGST (0%):	INR 0.00
	- IGST (18%):	INR 1,010.70
	ERF Amount:	INR 5,615.00
Total Premium / Invoice Value :	INR 12,241.00	
GST Related Declarations	Whether GST is Payable on Reverse Charge Basis- No	
Other Terms and Conditions	All Other terms & conditions as per Policy Wordings attached.	
<p>Toll Free: 1-800-103-5499; SMS "claim" to 56161 SAC Code: 9971 Regd. Office: IFFCO SADAN, C1 Dist Centre, Saket, New Delhi -110017 Corporate Identification Number (CIN) U74899DL2000PLC107621, IRDA Reg. No. 106 Consolidated Stamp Duty Deposited as per the order of Government of National Capital Territory of Delhi</p>		<p>For IFFCO-Tokio General Insurance Company Limited</p>  <p>Authorized Signatory</p> <p>Regd. Office: IFFCO Sadan C1 Dist. Centre, Saket, New Delhi-110017 CIN: U74899DL2000PLC107621</p>

Validity unknown

Digitally signed by SUBRATA MOHAN
Date: 2021.09.28 12:52:39 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

GPL/ENV/APPCB/2022-23/004

Date: 05/04/2022.

To

The Environmental Engineer,
A.P. Pollution Control Board
Regional Office
APPCB Buildings, 3rd Floor
Main Road, Madhavadhara VUDA Layout
Visakhapatnam- 530 009.

Dear Sir,

Sub:- Monthly CFO Compliance, Water Consumption details (Form-1)
and Environmental Monitoring Reports – Submitted – Reg.

- Reff:-
1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015,
dated 13.01.2016, valid up to 31.12.2020.
 2. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020,
dated 10.09.2020, valid up to 31.12.2025.

@@@

With reference to the above, we are here with submitting the monthly CFO compliance reports and CAAQM, terrestrial and marine monitoring results along with Water Consumption details in Form - 1 for the month of March - 2022.

Yours Sincerely,

Authorized Signatory

Encl: As above.





An ISO 9001 : 2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APPCCB/2021-22/046

Date: 05/03/2022.

To

The Environmental Engineer,
A.P. Pollution Control Board
Regional Office
APPCCB Buildings, 3rd Floor
Main Road, Madhavadhara VUDA Layout
Visakhapatnam- 530 009.

Dear Sir,

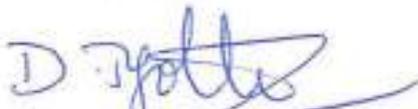
Sub:- Monthly CFO Compliance, Water Consumption details (Form-1)
and Environmental Monitoring Reports – Submitted – Reg.

- Reff:-
1. CFO & HWA Order No. APPCCB/VSP/VSP/113/CFO/HO/2015,
dated 13.01.2016, valid up to 31.12.2020.
 2. CFO & HWA Order No. APPCCB/VSP/VSP/113/CFO/HO/2020,
dated 10.09.2020, valid up to 31.12.2025.

@@@

With reference to the above, we are here with submitting the monthly CFO compliance reports and CAAQM, terrestrial and marine monitoring results along with Water Consumption details in Form - 1 for the month of February - 2022.

Yours Sincerely,


Authorized Signatory



Encl: As above.



An ISO 9001 : 2008 Certified Company
(SPS Compliant Port Facility)

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2021-22/044

Date: 05/02/2022.

To

The Environmental Engineer,
A.P. Pollution Control Board
Regional Office
APPCB Buildings, 3rd Floor
Main Road, Madhavadhara VUDA Layout
Visakhapatnam- 530 009.

Dear Sir,

Sub:- Monthly CFO Compliance, Water Consumption details (Form-1)
and Environmental Monitoring Reports – Submitted – Reg.

Reff:- 1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015,
dated 13.01.2016, valid up to 31.12.2020.
2. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020,
dated 10.09.2020, valid up to 31.12.2025.

@@@

With reference to the above, we are here with submitting the monthly CFO compliance reports and CAAQM, terrestrial and marine monitoring results along with Water Consumption details in Form - 1 for the month of January - 2022.

Yours Sincerely,

Authorized Signatory



Encl: As above.

Project Office : Peddantyada Mandali, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel. : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.

Corporate Office : 2nd, 3rd and 4th Floors, "Hansa Plaza", Plot No. 796, Road No.36, Jubilee Hills, Hyderabad - 500 033.
Tel : 040 2351 9999, Fax No. : 040 2351 9990.
E-mail : corporate@gangavaram.com Web : www.gangavaram.com



In ISO 9001:2008 Certified Company
GPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2021-22/040

Date: 05/01/2022.

To

The Environmental Engineer,
A.P. Pollution Control Board
Regional Office
APPCB Buildings, 3rd Floor
Main Road, Madhavadhara VUDA Layout
Visakhapatnam- 530 009.

Dear Sir,

Sub:- Monthly CFO Compliance, Water Consumption details (Form-1)
and Environmental Monitoring Reports – Submitted – Reg.

- Reff:-
1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015,
dated 13.01.2016, valid up to 31.12.2020.
 2. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020,
dated 10.09.2020, valid up to 31.12.2025.

@@@

With reference to the above, we are here with submitting the monthly CFO compliance reports and CAAQM, terrestrial and marine monitoring results along with Water Consumption details in Form - 1 for the month of December - 2021.

Yours Sincerely,

Authorized Signatory



Encl: As above.

CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel. : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377

Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel. : 040 2351 9999, Fax No : 040 2351 9990.

E-mail : port@gangavaram.com, Web : www.gangavaram.com



An ISO 9001:2008 Certified Company
ISPS Compliant Port Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2021-22/038

Date: 05/12/2021.

To

The Environmental Engineer,
A.P. Pollution Control Board
Regional Office
APPCB Buildings, 3rd Floor
Main Road, Madhavadhara VUDA Layout
Visakhapatnam- 530 009.

Dear Sir,

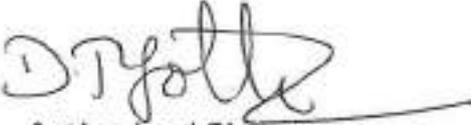
Sub:- Monthly CFO Compliance, Water Consumption details (Form-1)
and Environmental Monitoring Reports – Submitted – Reg.

Reff:- 1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015,
dated 13.01.2016, valid up to 31.12.2020.
2. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020,
dated 10.09.2020, valid up to 31.12.2025.

@@@

With reference to the above, we are here with submitting the monthly CFO compliance reports and CAAQM, terrestrial and marine monitoring results along with Water Consumption details in Form - 1 for the month of November - 2021.

Yours Sincerely,


Authorized Signatory



Encl: As above.

CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.

Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel : 040 2351 8999, Fax No. : 040 2351 9990.
E-mail : port@gangavaram.com, Web : www.gangavaram.com



An ISO 9001:2008 Certified Company
ISPS Compliance Facility

GANGAVARAM PORT LIMITED

GPL/ENV/APPCB/2021-22/028

Date: 02/11/2021.

To

The Environmental Engineer,
A.P. Pollution Control Board
Regional Office
APPCB Buildings, 3rd Floor
Main Road, Madhavadhara VUDA Layout
Visakhapatnam- 530 009.

Dear Sir,

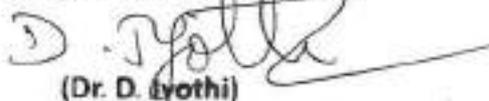
Sub:- Monthly CFO Compliance, Water Consumption details (Form-1)
and Environmental Monitoring Reports – Submitted – Reg.

- Reff:-
1. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015,
dated 13.01.2016, valid up to 31.12.2020.
 2. CFO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020,
dated 10.09.2020, valid up to 31.12.2025.

@@@

With reference to the above, we are here with submitting the monthly CFO compliance reports and CAAQM, terrestrial and marine monitoring results along with Water Consumption details in Form - 1 for the month of October - 2021.

Yours Sincerely,
For Gangavaram Port Limited


(Dr. D. Jayothi)

Vice President (Environment)
Authorized Signatory



Encl: As above.

CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel. : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.
Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel. : 040 2351 9999, Fax No. : 040 2351 9990.



Standard Calibration

Annexure - XVI
475

A Level of Quality Measurement

#6/12, 2nd Floor, Parameshwaran Nagar, 3rd Street, Adambakkam,
Chennai - 600 088. ☎ 98401 28807, 044-4318 3448, 99411 44176

✉ Standardcallab@gmail.com 📧 sales@standardcalibration.in 🌐 www.standardcalibration.in

CALIBRATION CERTIFICATE

SRF No : 177 N	Report No : SC/177-02/21 N	Cal on : 24-Jul-2021	Page No 1 of 1
		Due on : 23-Jul-2022	Date of Issue 27-Jul-2021

Customer Details

Customer Name : **Gangavram Port Limited.,**
Address : **Gangavaram(P O),Pedagantyada (Mandal)
Vishskapatnam - 530 044.**

Instrument Details : DUC

Instrument Name : WATER METER	Range : 0 KI to 15 KI
Make : KRANTHI	ID No : GPL/FM002
Model No. : ---	Location : ---
Received On : ---	Received in : Good Condition
Temperature : 30 °C ± 5 °C	Humidity : 30% to 70%
Cal - Procedure : ---	Cal - Location : On-Site

Standards / Masters Used for Calibration and Traceability Details

Instrument Name	Make	Serial No.	Report No :	Due On
Weights	Sensortron	17	TSC/20-21/9657	28-Dec-2022
Digital timer	Sestos	212	TSC/20-21/11515	10-Feb-2022
Weighing Balance	Scaletec	2019020511977	SC/150-11/21	15-Mar-2022

MEASUREMENT RESULT :

DUC READING KI	STANDARD READING KI	DEVIATION KI
1.0	1.01	0.01
3.0	3.01	0.01
5.0	5.04	0.04
10.0	10.08	0.08
15.0	15.13	0.13

Special Remarks

- The measurement Uncertainty reported is at approx 95% confidence level with coverage factor k=2
- Units of measurement results & measurement uncertainty are same as that of range selected- unless otherwise indicated
- All Standards / Masters used for Calibration are traceable to National Standards
- This Calibration Certificate Issued refers only to the above item calibrated
- The Measurement Results are valid at the time of and under the stated conditions of measurement
- This Calibration Report should be reproduced fully and in no case this should be partially reproduced without an approved abstract is obtained in writing from the Director, Standard calibration Chennai.
- With respect to the above specified requirements, the instrument is within the limits.

Name & Designation

B.Suntharamoorthi - Calibration Engineer



Name & Designation

S.Syed Mushtaq - Quality Manager

Standard Calibration gives quality to improve your performance



Standard Calibration

476

A Level of Quality Measurement

#6/12, 2nd Floor, Parameshwaran Nagar, 3rd Street, Adambakkam,
Chennai - 600 088. ☎ 98401 28807, 044-4318 3448, 99411 44176

✉ Standardcallab@gmail.com 🔥 sales@standardcalibration.in 🌐 www.standardcalibration.in

CALIBRATION CERTIFICATE

SRF No : 177 N	Report No : SC/177-03/21 N	Cal on : 24-Jul-2021	Page No 1 of 1
		Due on : 23-Jul-2022	Date of Issue 27-Jul-2021

Customer Details

Customer Name : **Gangavram Port Limited.,**
Address : **Gangavaram(P O), Pedagantyada (Mandal)**
Vishskapatnam - 530 044.

Instrument Details : DUC

Instrument Name : WATER METER	Range : 0 KI to 15 KI
Make : KRANTHI	ID No. GPL/FM003
Model No : ---	Location : ---
Received On : ---	Received in : Good Condition
Temperature : 30 °C ± 5 °C	Humidity : 30% to 70%
Cal. Procedure : ---	Cal. Location : On-Site

Standards / Masters Used for Calibration and Traceability Details

Instrument Name	Make	Serial No.	Report No :	Due On
Weights	Sensortron	17	TSC/20-21/9557	28-Dec-2022
Digital timer	Sestos	212	TSC/20-21/11515	10-Feb-2022
Weighing Balance	Scaletec	2019020511977	SC/150-11/21	15-Mar-2022

MEASUREMENT RESULT :

DUC READING	STANDARD READING	DEVIATION
KI	KI	KI
1.0	0.99	-0.01
3.0	3.01	0.01
5.0	5.04	0.04
10.0	10.06	0.06
15.0	15.09	0.09

Special Remarks:

- The measurement Uncertainty reported is at approx 95% confidence level with coverage factor k=2
- Units of measurement results & measurement uncertainty are same as that of range selected unless otherwise indicated
- All Standards / Masters used for Calibration are traceable to National Standards
- This Calibration Certificate Issued refers only to the above item calibrated
- The Measurement Results are valid at the time of and under the stated conditions of measurement
- This Calibration Report should be reproduced fully and in no case this should be partially reproduced without an approved abstract is obtained in writing from the Director, Standard calibration Chennai.
- With respect to the above specified requirements, the instrument is within the limits.

Name & Designation

B. Suntharamoorthi - Calibration Engineer



Name & Designation

S. Syed Mushtaq - Quality Manager



#6/12, 2nd Floor, Parameshwaran Nagar, 3rd Street, Adambakkam,
Chennai - 600 088. ☎ 98401 28807, 044-4318 3448, 99411 44176

✉ Standardcallab@gmail.com 📧 sales@standardcalibration.in 🌐 www.standardcalibration.in

CALIBRATION CERTIFICATE

SRF No : 177 N	Report No : SC/177-01/21 N	Cal on : 24-Jul-2021	Page No 1 of 1
		Due on : 23-Jul-2022	Date of Issue 27-Jul-2021

Customer Details

Customer Name : Gangavram Port Limited.,
Address : Gangavaram(P.O),Pedagantyada (Mandal)
Vishskapatnam - 530 044.

Instrument Details : DUC

Instrument Name	WATER METER	Range	0 KI to 5 KI
Make	KRANTHI	ID No:	GPL/FM001
Model No	---	Location	---
Received On	---	Received in	Good Condition
Temperature	30 °C ± 5 °C	Humidity	30% to 70%
Cal - Procedure	---	Cal - Location	On-Site

Standards / Masters Used for Calibration and Traceability Details

Instrument Name	Make	Serial No.	Report No	Due On
Weights	Sensortron	17	TSC/20-21/9657	28-Dec-2022
Digital timer	Sestos	212	TSC/20-21/11515	10-Feb-2022
Weighing Balance	Scaletec	2019020511977	SC/150-11/21	15-Mar-2022

MEASUREMENT RESULT :

DUC READING	STANDARD READING	DEVIATION
KI	KI	KI
1.0	1.01	0.01
2.0	2.03	0.03
3.0	3.03	0.03
4.0	4.06	0.06
5.0	5.09	0.09

Special Remarks

- The measurement Uncertainty reported is at approx 95% confidence level with coverage factor k=2.
- Units of measurement results & measurement uncertainty are same as that of range selected- unless otherwise indicated.
- All Standards / Masters used for Calibration are traceable to National Standards
- This Calibration Certificate Issued refers only to the above item calibrated
- The Measurement Results are valid at the time of and under the stated conditions of measurement
- This Calibration Report should be reproduced fully and in no case this should be partially reproduced without an approved abstract is obtained in writing from the Director, Standard Calibration Chennai.
- With respect to the above specified requirements, the instrument is within the limits.

Name & Designation

B.Suntharamoorthi - Calibration Engineer



Name & Designation

S.Syed Mushtaq - Quality Manager

Amendment No. 1 to the Biomedical Waste Management Agreement
(Ref.No: WO/MAT/1221/293 Dated 25-Dec-2021)

This **Amendment No-1** to the Biomedical Waste Management Agreement (Ref.No: WO/MAT/1221/293 Dated 25-Dec-2021) is entered into on this the day **31th Mar-2022** by and between:

M/s. GANGAVARAM PORT LIMITED, having its office at **Pedagantyada Mandal, Gangavaram Post, Visakhapatnam, Andhra Pradesh, India-530044**, hereinafter referred to as the "GPL" which expression shall unless excluded by or repugnant to the subject or context be deemed to include its successors and permitted assigns, etc., of the ONE PART.

And

M/s. VASISHTA ENVIRON CARE, having its office at **Plot No.27A25, De-notified Area APSEZ, Lalamkoduru Village, Rambilli Mandal, Visakhapatnam, Andhra Pradesh, India- 531011**, hereinafter referred to as the "**Service Provider**" which expression shall unless excluded by or repugnant to the subject or context be deemed to include its successors and permitted assigns, etc., of the OTHER PART.

WHEREAS,

- A. SERVICE PROVIDER has executed the Biomedical Waste Management Agreement (Ref.No: WO/MAT/1221/293 Dated 25-Dec-2021) for safe Collection, Transportation & disposal of properly segregated and packed BMW and/or Bio-Hazardous waste generated at GPL Medical facility center as per APPCB, CPCB norms.
- B. Pursuant to this **Amendment No-1** of the said Biomedical Waste Management Agreement (Ref.No: WO/MAT/1221/293 Dated 25-Dec-2021), the parties hereto desire to the amend the said Agreement which shall be **effective from 01-Apr-2022**, subject to the modifications delineated hereunder.

IN CONSIDERATION OF MUTUAL PROMISES, COVENANTS AND CONDITIONS HEREINAFTER SET FORTH, THE PARTIES WITH THE INTENT TO BE LEGALLY BOUND HEREBY AGREES AS FOLLOW:

1. **Validity of the agreement is extended for 12-months from 01-Apr-2022 to 31-Mar-2023.**
2. Commercial value for the Extended period of 12-months will be as following:

S.No	Particulars	UoM	Qty	Unit Rate	Total Amount
1	Safe Collection, Transportation & disposal of properly segregated and packed BMW and/or Bio-Hazardous waste as per APPCB, CPCB norms	Mon	12	13,000	1,56,000

* GST will be extra @ 18% (or) as applicable at the time of invoicing



CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.

Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel : 040 2351 9999, Fax No. : 040 2351 9990.
E-mail : port@gangavaram.com, Web : www.gangavaram.com

All other terms and conditions of the agreement, except for the above clause, shall remain unchanged and enforceable.

3. In the event of any conflict the terms of this **Amendment No-1** with the the Biomedical Waste Management Agreement (Ref.No: WO/MAT/1221/293 Dated 25-Dec-2021), the terms and conditions of this **Amendment No-1** shall prevail over the terms and conditions of the Agreement.
4. This **Amendment No-1** shall be read as an integral part of the said Biomedical Waste Management Agreement (Ref.No: WO/MAT/1221/293 Dated 25-Dec-2021).

EXECUTION

IN WITNESS WHEREOF, THE PARTIES HAVE EXECUTED AND DELIVERED THIS AMENDMENT NO-1 OF THE BIOMEDICAL WASTE MANAGEMENT AGREEMENT (REF.NO: WO/MAT/1221/293 DATED 25-DEC-2021) AS OF THE DATE FIRST ABOVE WRITTEN. SIGNED, SEALED AND DELIVERED.

For and on behalf of the GPL by:

For and on behalf of the Service Provider by:

Signature: _____

Signature: _____

Name: Sanjiv Kage

Name: _____

Designation: DGM-TC

Designation: _____

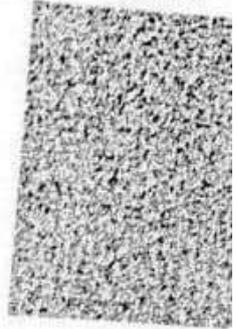
CIN : U63032TG2001PLC037861

Project Office : Pedagantyada Mandal, Gangavaram (Post), Visakhapatnam - 530 044, Andhra Pradesh, INDIA.
Tel : +91 891 270 1177, 2277, 276 1377, 2889999, Fax : +91 891 270 3377.
Regd. Office : "Hansa Plaza", Plot No. 798, Road No. 36, Jubilee Hills, Hyderabad - 500 033.
Tel : 040 2351 9999, Fax No. : 040 2351 9990.
E-mail : port@gangavaram.com, Web : www.gangavaram.com

Gangavaram Port Limited

Gangavaram Post, Pedagantyada, Visakhapatnam -530 044, Andhra Pradesh.
 Phone +91 891 2701177, 2702277 Fax: +91 891 2703377
 email: commercial@gangavaram.com, finance@gangavaram.com
 website www.gangavaram.com

ORIGINAL FOR RECEIPIEN



PORT
GANGAVARAM

7c7a477243dd7f68959b90181fe2b45b71241e4c003142ca4c41abed43d44cdb

illed To

Durga Balaji Plastic Industries

Plot No 183, Industrial Park, JN Pharmacy, Parawada, Visakhapatnam, A.P 531021

Place/State of Supply : ANDHRA PRADESH State Code : 37
 GSTIN : 37AQGPB9275L1ZC Email ID :
 SEZ (IGST) : NO SEZ (LUT) NO

Vessel Name	NA	Invoice No	GPL/2021-22/2882
Vessel Call No	NA	Invoice Date	12-10-2021
Cargo	NA	Date Of Berthing	NA
USD Conversion Rate	1.00	Date Of Sailing	NA
GRT of the Vessel		Ack No	112111806624450
Cargo Quantity (MT)			
Contract Reference	Sale Order No GPL/Store/Disposal/PLASTIC/21-22/03 dated 12.08.2021		

S. No	Particulars	Description of Services	SAC Code	Rate USD	Rate Rs.	Units GRT/MT	No. of Hr/Days	Amount USD	Amount (Rs.)	Dis.	Taxable Value (Rs.)
1	Scrap Sale of General Plastic waste & Fertilisers wrapper Gate pass No - 1987 Vehno AP 16 TF 2004, W.B No 16345 Dt 12-10-2021	Waste, parings and scrap, of plastics	39159090		3,809.53	1.080			4,114.29		4,114.29
									4,114.29		4,114.29

Rupees : FOUR THOUSAND THREE HUNDRED AND TWENTY AND PAISE, ONE ONLY

CGST @2.5% 102.86
 SGST @2.5% 102.86

Note : Amount of tax payable on reverse charge basis: Nil

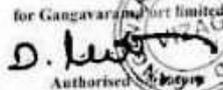
Remarks :

TCS :Payable

Total Amount in Rs. 4,320.01

Payment should be made through RTGS or Demand draft as per the below details:

Beneficiary Name : **Gangavaram Port Limited**
 Account No : 62096488302
 RTGS Code of beneficiary Bank : SBIN0013629
 Swift Code : SBININBB659
 Beneficiary Bank Name : State Bank of India
 Beneficiary Bank Branch : C C G Branch, NSL, ICON Building, D No.8-2-684/2A, Anand Banjara Colony, Road No.12, Banjara Hills, Hyderabad - 500 034.
 Corporate Identity Number : U63032TG2001PLC037861
 PAN : AABCV3417E
 GSTIN : 37AABCV3417E1ZK

for Gangavaram Port Limited

 Authorised Signatory



ANDHRA PRADESH POLLUTION CONTROL BOARD

ఆంధ్ర ప్రదేశ్ తాలూకా నియంత్రణ బోర్డు

Compliance of EC/CFE/ CFO/ Directions

For submission of compliance reports by the industries

1. Compliance Report : *

2. EC Order Number *

3. EC Order Issued On *

4. EC Order Issued By *

5. Name of the Industry : *

6. Address : *

7. District : *

8. Email : *

9. Phone : *

10. Status of Compliance : *

11. Upload the Compliance Report : *

Note:*

Environmental Clearance (EC) : Project proponent shall submit Half-yearly EC Compliance report certified by accredited consultant. (Self-certified compliance report in case of small projects)

Captcha *



Submit





ANNEXURE -8

Lr.No. 38/APPCB/EC/Compliance Reports/2019- 548

Dt:09.07.2019

OFFICE CIRCULAR

It has been observed that the six monthly (half-yearly) compliance reports are not being submitted by many Project Proponents to the concerned regulatory authority i.e., State level Environment Impact Assessment Authority (SEIAA), Andhra Pradesh / Regional Office, MoEF&CC, Gol, Chennai on regular basis on 1st June and 1st December of each calendar year as per prior Environmental Clearance (EC) Condition. It is to mention here that submission of compliance report is mandatory as per Section 10 of EIA Notification, dated 14th September, 2006 and Paragraph 8(vi) of CRZ Notification, dated 18th January, 2019 for Post Environmental Clearance Monitoring. Further, non-submission of compliance report is also a violation of General condition of prior EC, may lead to violation of Section-20 of the Environment (Protection) Act, 1986 and may attract appropriate action including revocation of EC by SEIAA, AP / MoEF&CC.

In context of above, all Project Proponents are hereby informed and directed to submit the compliance report to the concerned regulatory authority i.e. SEIAA, Andhra Pradesh /Regional Office, MoEF&CC, Gol, Chennai on regular basis. As per the MoEF&CC, Gol Notification S.O.No.5845(E), dated 26.11.2018, soft copy of compliance report will now be uploaded by Project Proponent (PP) on Ministry's website instead of submitting hard and soft copy.

Further informed that the Govt. of Andhra Pradesh vide G.O.Ms.No.120, dated 01.11.2018 have notified the A.P. Pollution Control Board (APPCB), Vijayawada as the Monitoring Agency to monitor compliance with the terms and conditions of Environmental and CRZ Clearance (s) granted by the SEIAA and DEIAA, A.P.

A serious note in this regard has been taken into consideration and the APPCB decided that the Project Proponents regularly to upload six monthly (half yearly) compliance report of EC / EC&CRZ conditions including CER/CSR activities *duly audited by the accredited consultant and self compliance report, in case of small projects, on the website of MoEF&CC, Gol* (<http://environmentclearance.nic.in>) with intimation to concerned authorities (SEIAA, AP ; Regional Office, MoEF&CC, Gol, Chennai; APPCB and concerned District Collector). **If Project Proponent is failed to upload two consecutive half yearly compliance reports of EC/ EC&CRZ conditions to concerned authority then the action will be initiated for cancellation/ revocation of prior Environmental Clearance issued to the Project Proponent.**



MEMBER SECRETARY

Copy to

1. The Secretary , IA Division, MoEF&CC, Gol, Indira Paryavaran Bhavan, Ali Ganj, Jorbagh Road, New Delhi.
2. The Spl. Chief Secretary, Environment, Forest, Science & Technology Department, Govt. of AP, Velagapudi, Amaravathi.
3. The Chairman, SEIAA and SEAC, A.P.
4. The Member Secretary, SEIAA and SEAC, A.P.
5. The Chairman, APPCB, Vijayawada.
6. The Regional Office, MoEF&CC, Gol, Chennai.
7. The Monitoring Cell, MoEF&CC, Gol, New Delhi.
8. All District Collectors, Andhra Pradesh.
9. All the ZOs and ROs of APPCB
10. All concerned.



ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VISAKHAPATNAM

D.No. 39-33-20/4/1, Behind RTA Office,
Madhavadhara VUDA Colony, Visakhapatnam-530 018.

Ph: 0891-2719480/380/481 Fax: 2719480

M. RAVI, M.Sc
SENIOR ENVIRONMENTAL SCIENTIST

e-mail: zovsplab-ses2@appcb.gov.in

Lr. No. 13559/APPCB/ZL-VSP/Mobile CAAQM/2023-1286

dated 17/02/2023

Sub: APPCB – ZL – VSP – Mobile CAAQM Monitoring Report – Communicated – Reg.

Ref: M/s Adani Gangavaram Port Pvt. Ltd., Pedagantyada, Visakhapatnam, dated 15.02.2023

Please find enclosed herewith the monitoring report of Mobile Continuous Ambient Air Quality Monitoring Station for the period from 14.11.2022 to 17.11.2022.


SENIOR ENVIRONMENTAL SCIENTIST

Encl: Mobile CAAQM Monitoring Report

To

M/s Adani Gangavaram Port Pvt. Ltd.,
Pedagantyada,
Visakhapatnam.



A.P. POLLUTION CONTROL BOARD, ZONAL LABORATORY, VISAKHAPATNAM
 MOBILE CONTINUOUS AMBIENT AIR QUALITY MONITORING STATION
 VOCs and MERCAPTANS VALUES (24 Hrs average)

M/s Adani Gangavaram Port Pvt Ltd., Visakhapatnam.

Location 1 : Near GPL Site Office

Date	Time	Methyl mercaptan (ppb)	Ethyl mercaptan (ppb)	Dimethyl sulfide (ppb)	Carbon disulfide (ppb)	Dialkyl sulfide (ppb)	Dimethyl disulfide (ppb)	Dialkyl disulfide (ppb)	2-methyl mercaptane (ppb)	3-methyl mercaptane (ppb)	2,2-dimethyl ethane (ppb)	benzene (ppb)	cyclohexane (ppb)	2-methyl mercaptane (ppb)	2,3-dimethyl ethane (ppb)	3-methyl mercaptane (ppb)	toluene (ppb)	Xylene (ppb)
14.11.2022 to 15.11.2022	13:00 to 12:00	0.0	0.0	0.4	0.0	0.3	0.5	0.4	0.1	0.0	0.0	0.0	0.1	1.2	0.4	0.3	0.0	0.0
Location 2 : Truck Parking Area near Main gate																		
15.11.2022 to 16.11.2022	15:00 to 14:00	0.0	0.0	0.4	0.0	0.3	0.5	0.4	0.1	0.0	0.0	0.2	0.4	0.6	0.3	0.4	0.0	0.0
Location 3 : Near Watch Tower 4																		
16.11.2022 to 17.11.2022	20:00 to 19:00	0.0	0.0	0.4	0.0	0.3	0.5	0.4	0.3	0.0	0.0	1.0	0.0	0.2	0.0	0.1	0.0	0.0



A.P. POLLUTION CONTROL BOARD, ZONAL LABORATORY, VISAKHAPATNAM
 MOBILE CONTINUOUS AMBIENT AIR QUALITY MONITORING STATION
 VOCs and MERCAPTANS VALUES (24 Hrs average)

M/s Adani Gangavaram Port Pvt Ltd., Visakhapatnam.

Location 1 : Near GPL Site Office

తేదీ	Time	అక్షయజల (ppb)	అక్షయజల (ppb)	2-అక్షయజల (ppb)	2-అక్షయజల (ppb)	అక్షయజల (ppb)	1,2-అక్షయజల (ppb)	1,2,4-అక్షయజల (ppb)											
14.11.2022 to 15.11.2022	13:00 to 12:00	0.0	0.1	3.5	3.3	0.0	0.0	0.1	0.0	0.0	0.0	0.0	0.1	0.0	0.1	0.2	3.6	1.0	
Location 2 : Truck Parking Area near Main gate																			
15.11.2022 to 16.11.2022	15:00 to 14:00	0.0	3.1	9.1	0.9	0.0	0.0	0.2	0.0	0.1	0.1	0.0	0.0	0.1	0.1	0.2	3.9	1.2	
Location 3 : Near Watch Tower 4																			
16.11.2022 to 17.11.2022	20:00 to 19:00	0.0	4.8	1.2	0.0	0.0	0.1	0.2	0.0	0.0	0.0	0.0	0.1	0.1	0.1	0.1	4.9	1.3	



A.P. POLLUTION CONTROL BOARD, ZONAL LABORATORY, VISAKHAPATNAM
 MOBILE CONTINUOUS AMBIENT AIR QUALITY MONITORING STATION
 VOCs and MERCAPTANS VALUES (24 Hrs average)

M/s Adani Gangavaram Port Pvt Ltd., Visakhapatnam.

Location 1 : Near GPL Site Office

Date	Time	iso-Butane-FID (ppb)	n-Butane-FID (ppb)	trans-2-butene (ppb)	1-butene (ppb)	cis-2-butene (ppb)	cyclopentane-FID (ppb)	iso-Pentane-FID (ppb)	noPentane-FID (ppb)	trans-2-pentene (ppb)	1-pentene (ppb)	cis-2-pentene (ppb)	2,2-dimethylbutane (ppb)	2,3-dimethylbutane (ppb)	isoprene (ppb)	methylcyclopentane (ppb)	1-Hexene (ppb)
14.11.2022 to 15.11.2022	13:00 to 12:00	1.5	1.4	0.1	0.2	0.0	0.6	0.8	0.2	0.0	0.0	0.0	0.1	13.6	0.1	0.0	0.1
Location 2 : Truck Parking Area near Main gate																	
15.11.2022 to 16.11.2022	15:00 to 14:00	1.5	2.3	0.0	0.3	0.0	0.7	1.1	0.7	0.0	0.0	0.0	0.0	6.2	0.6	0.0	0.1
Location 3 : Near Watch Tower 4																	
16.11.2022 to 17.11.2022	20:00 to 19:00	1.8	3.0	0.0	0.1	0.1	0.0	0.8	1.2	0.0	0.0	0.0	0.0	0.3	0.3	0.0	0.1

A. Rao
 SENIOR ENVIRONMENTAL SCIENTIST





Andhra Pradesh Pollution Control Board

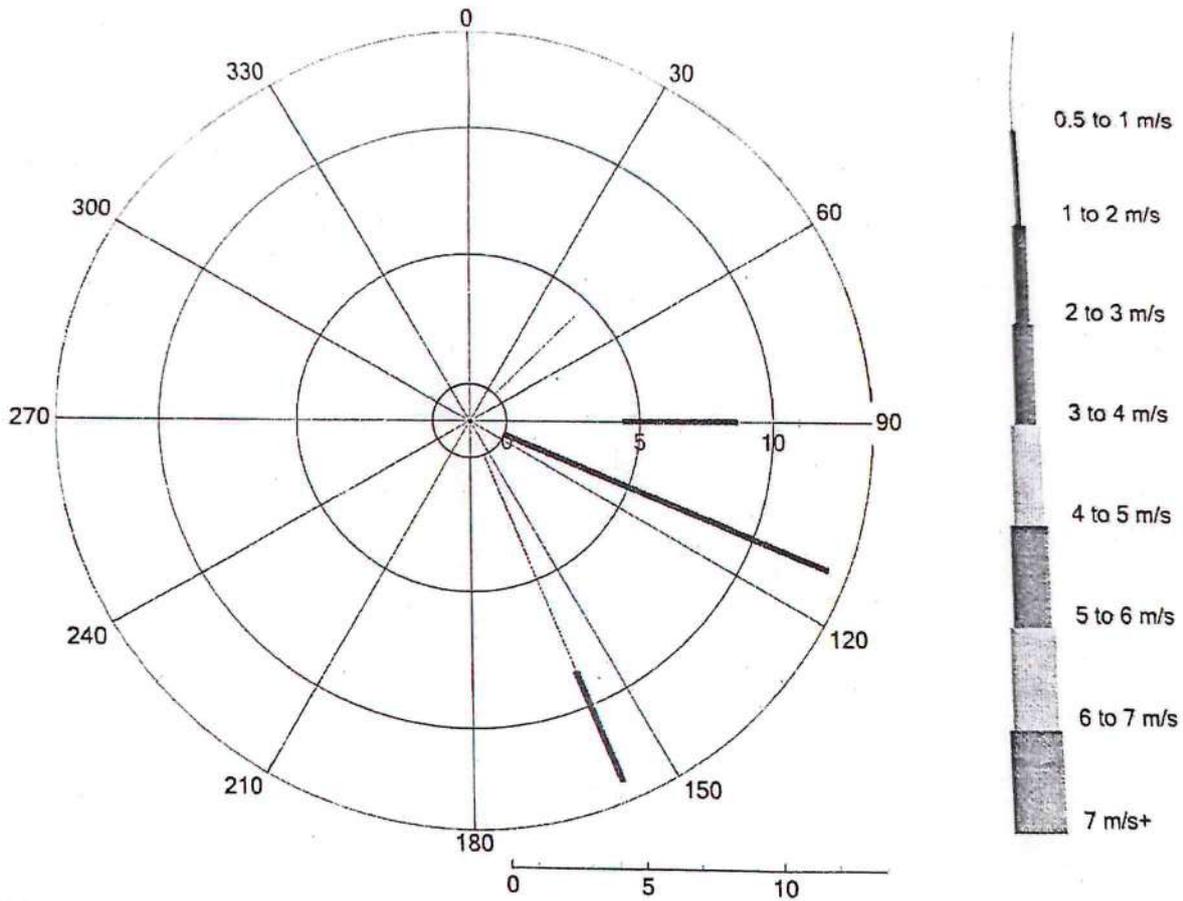
Continuous Ambient Air Quality Monitoring Station : Mobile Van

AP Pollution Control Board

Location-1:- Near GPL Site Office, Adani Gangavaram Port, Visakhapatnam

Wind Rose

14-11-2022 13:00 to 15-11-2022 12:00



52.2% calm
100.0% valid data present





Andhra Pradesh Pollution Control Board

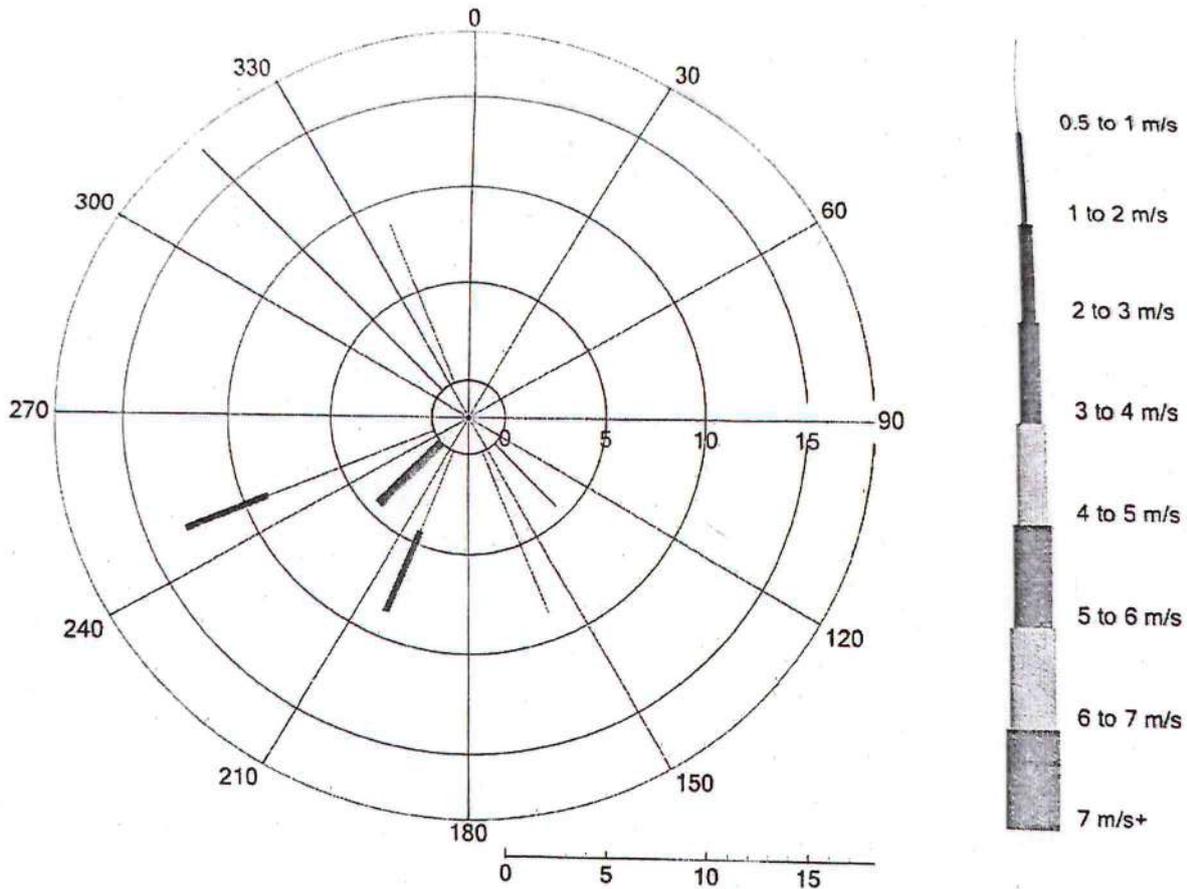
Continuous Ambient Air Quality Monitoring Station : Mobile Van

AP Pollution Control Board

Location 2:- Truck Parking Area near Main Gate, Adani Gangavaram Port, Visakhapatnam

Wind Rose

15-11-2022 15:00 to 16-11-2022 14:00



34.8% calm
100.0% valid data present





Andhra Pradesh Pollution Control Board

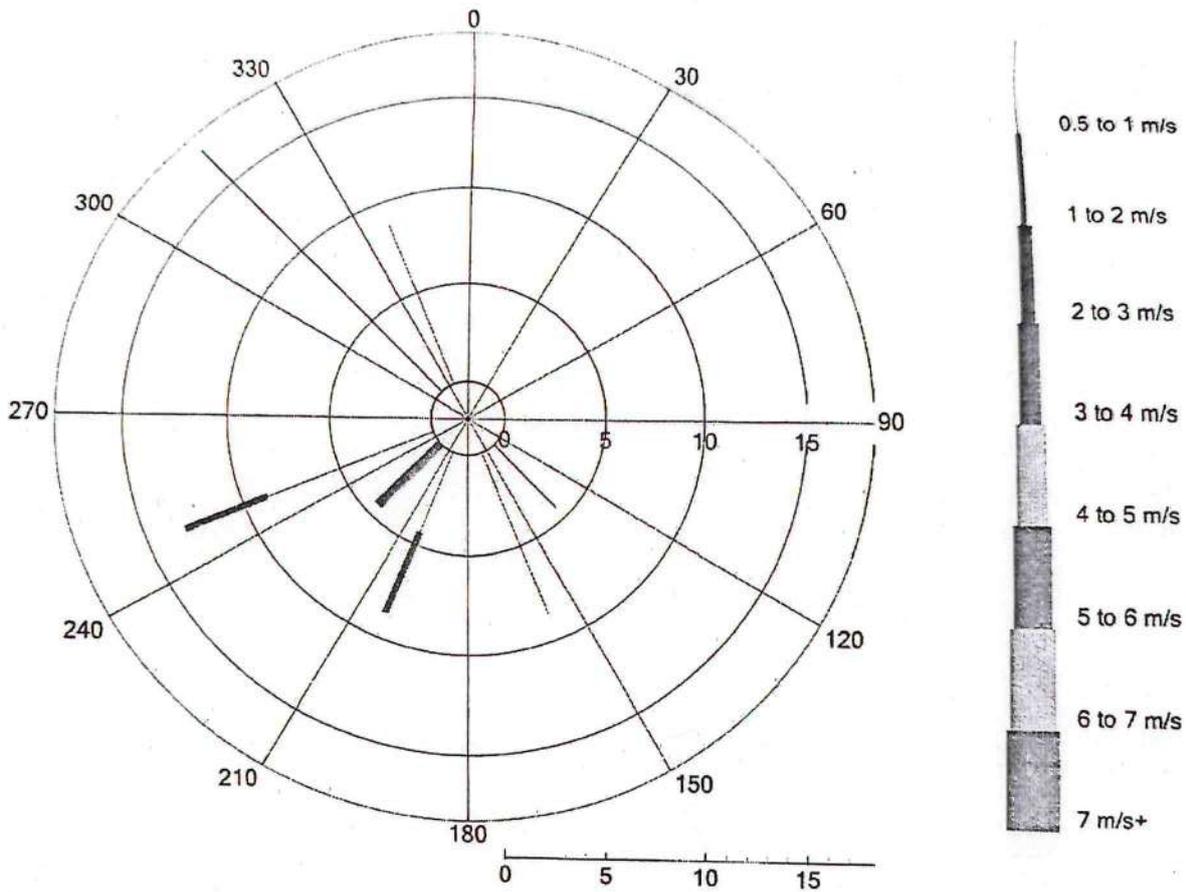
Continuous Ambient Air Quality Monitoring Station : Mobile Van

AP Pollution Control Board

Location 2:- Truck Parking Area near Main Gate, Adani Gangavaram Port, Visakhapatnam

Wind Rose

15-11-2022 15:00 to 16-11-2022 14:00



34.8% calm
100.0% valid data present



Andhra Pradesh Pollution Control Board
Inspection Report
(Compliance inspection under Water Act, 1974 & Air Act, 1981 and HW Rules)

1	A. Name of Industry	M/s. Gangavaram Port Limited.,
	B. Address of the Industry	Gangavaram (V), Pedagantyada (M), Visakhapatnam District
	C. Email	jyothi@gangavaram.com
	Mobile	9701440065
	D. Telephone	0891 — 2761388
2	Date of Inspection	23.02.2023
3	Name and designation of the Person contacted	Dr. D. Jyothi, Vice President (Environment) Mobile No.9248091917
4	Line of Activity & Category	Port Activity
5	Status of operation (Operational/ Non-Operational/ Closed/ any other-if non-operational - reason and period of non-operation)	The port is in operation.
6	Status of consent under the water & Air acts & HW Authorization (Order date & validity period)	1. CFO & Authorization vide order dated 13.01.2016, valid up to 30.12.2020. 2. Amendment CFO Order No. APPCB/ VSP/ VSP/ 113/HO/2016, dated 16.09.2016. 3. CFO & Authorization Extension vide order dated 10.09.2020, valid up to 30.12.2025. 4. CFE (Exp) Order No. APPCB/VSP/VSP/113/CFE/HO/2012, dated 16.08.2022. 5. Amendment CFO Order No. APPCB/ VSP/ VSP/ 113/HO/2015, dated 13.01.2023.
7	a. Name of product(s) and by-products manufactured with quantity (per day or month or annum)	

S. No	Name of the Cargo	Consented Qty. (MMTPA)
1	Liquid bulk	0.50
2	Iron Ore	3.00
3	Coal	25.00
4	Agri products	0.75
5	Slag	0.75
6	Containers	0.25
7	Fertilizer	2.50
8	Lime stone	2.50
9	Steel products	0.45
10	Industrial raw material	3.50
11	Bulk Alumina	1.50
	Total	40.95

b. Comments on whether the products are permitted products and production is within permitted capacity (Duly verifying Excise returns of 6 months)	The facility handled the cargo as mentioned in the CFO order only and within the limits given in the CFO order only. For the year 2022 -23 (August to January), the facility has handled 14.40 MMTs of Commodities as mentioned below.
--	---

Cargo handled during August, 2022 to January, 2023 :

Sl. No	Name of the Product	Aug, 22	Sept, 22	Oct, 22	Nov, 22	Dec, 22	Jan, 23	Total
1.	Cargo handled (MMT)	2.94	1.98	1.54	2.18	2.78	2.98	14.4

8	Name of major raw materials with quantity (per day or month or annum)	It is a port activity handling different cargos.																																																																																																																																															
9	<p>a.Details of the water consumption and flow meter status</p> <p>b. Flow meter readings</p>	<p>As per CFO order dated 10.09.2020, water consumption details are as follows:</p> <table border="1" data-bbox="808 446 1404 760"> <thead> <tr> <th>S. No.</th> <th>Purpose</th> <th>Quantity (KLD)</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Greenbelt</td> <td>25.00</td> </tr> <tr> <td>2.</td> <td>Dust suppression</td> <td>1296.00</td> </tr> <tr> <td>3.</td> <td>Domestic</td> <td>40.0</td> </tr> <tr> <td>4.</td> <td>Ship supply</td> <td>32.50</td> </tr> <tr> <td>5.</td> <td>Miscellaneous</td> <td>40.6</td> </tr> <tr> <td colspan="2">Total</td> <td>1434.10</td> </tr> </tbody> </table> <p>The Statement of water consumption in the last 6 months is as follows.</p> <table border="1" data-bbox="803 846 1412 1241"> <thead> <tr> <th>Month</th> <th>Average Water consumption KLD</th> </tr> </thead> <tbody> <tr> <td>Aug 2022</td> <td>1015.30</td> </tr> <tr> <td>Sept 2022</td> <td>868.18</td> </tr> <tr> <td>Oct 2022</td> <td>807.00</td> </tr> <tr> <td>Nov 2022</td> <td>1149.20</td> </tr> <tr> <td>Dec 2022</td> <td>1145.55</td> </tr> <tr> <td>Jan, 2023</td> <td>1238.00</td> </tr> </tbody> </table> <p>As per the details, the average daily water consumption for the last six months i.e., from August 2022 to January, 2023 is 1047.90 KLD. As per the records produced the water consumption for different activities in a month during the above period is as below. The water consumption is within the consented quantities only.</p> <table border="1" data-bbox="706 1499 1507 2233"> <thead> <tr> <th colspan="9">Water consumption details for the period from August 2022 to January 2023</th> </tr> <tr> <th>Sl. No.</th> <th>Purpose</th> <th>CFO Quantity</th> <th>Aug-22</th> <th>Sep-22</th> <th>Oct-22</th> <th>Nov-22</th> <th>Dec-22</th> <th>Jan-23</th> </tr> </thead> <tbody> <tr> <td colspan="9" style="text-align: center;">Daily average quantity</td> </tr> <tr> <td>1</td> <td>Gardening / Irrigation</td> <td>25.00</td> <td>20.30</td> <td>20.20</td> <td>19.40</td> <td>21.00</td> <td>23.00</td> <td>22.00</td> </tr> <tr> <td>2</td> <td>Dust suppression</td> <td>1296.00</td> <td>947.00</td> <td>796.25</td> <td>739.60</td> <td>1077.00</td> <td>1073.25</td> <td>1171.00</td> </tr> <tr> <td>3</td> <td>Domestic</td> <td>40.00</td> <td>34.50</td> <td>33.70</td> <td>35.00</td> <td>33.20</td> <td>35.00</td> <td>34.00</td> </tr> <tr> <td>4</td> <td>Ship supply</td> <td>32.50</td> <td>10.00</td> <td>12.00</td> <td>10.00</td> <td>12.00</td> <td>10.00</td> <td>8.00</td> </tr> <tr> <td>5</td> <td>Miscellaneous</td> <td>40.60</td> <td>3.50</td> <td>6.03</td> <td>3.00</td> <td>6.00</td> <td>4.30</td> <td>3.00</td> </tr> <tr> <td></td> <td>Industrial</td> <td></td> <td>967.30</td> <td>816.45</td> <td>759.00</td> <td>1098.00</td> <td>1096.25</td> <td>1193.00</td> </tr> <tr> <td></td> <td>Domestic</td> <td></td> <td>48.00</td> <td>51.73</td> <td>48.00</td> <td>51.20</td> <td>49.30</td> <td>45.00</td> </tr> <tr> <td></td> <td>Total KLD</td> <td>1434.10</td> <td>1015.30</td> <td>868.18</td> <td>807.00</td> <td>1149.20</td> <td>1145.55</td> <td>1238.00</td> </tr> <tr> <td></td> <td>KL Per Month</td> <td>43023.00</td> <td>31474.00</td> <td>26862.00</td> <td>25015.90</td> <td>35572.70</td> <td>12.00</td> <td>38377.20</td> </tr> </tbody> </table> <p>No ground water withdrawal is observed and the facility is maintaining Zero Liquid Discharge.</p> <p>The meter readings noted during the inspection are as follows :</p> <ol style="list-style-type: none"> DSS-1 flow meter reading – 0154399 m³ DSS – 2 Flow meter reading – 52904 m³ OHT - Flow meter reading – 11787 m³ 	S. No.	Purpose	Quantity (KLD)	1.	Greenbelt	25.00	2.	Dust suppression	1296.00	3.	Domestic	40.0	4.	Ship supply	32.50	5.	Miscellaneous	40.6	Total		1434.10	Month	Average Water consumption KLD	Aug 2022	1015.30	Sept 2022	868.18	Oct 2022	807.00	Nov 2022	1149.20	Dec 2022	1145.55	Jan, 2023	1238.00	Water consumption details for the period from August 2022 to January 2023									Sl. No.	Purpose	CFO Quantity	Aug-22	Sep-22	Oct-22	Nov-22	Dec-22	Jan-23	Daily average quantity									1	Gardening / Irrigation	25.00	20.30	20.20	19.40	21.00	23.00	22.00	2	Dust suppression	1296.00	947.00	796.25	739.60	1077.00	1073.25	1171.00	3	Domestic	40.00	34.50	33.70	35.00	33.20	35.00	34.00	4	Ship supply	32.50	10.00	12.00	10.00	12.00	10.00	8.00	5	Miscellaneous	40.60	3.50	6.03	3.00	6.00	4.30	3.00		Industrial		967.30	816.45	759.00	1098.00	1096.25	1193.00		Domestic		48.00	51.73	48.00	51.20	49.30	45.00		Total KLD	1434.10	1015.30	868.18	807.00	1149.20	1145.55	1238.00		KL Per Month	43023.00	31474.00	26862.00	25015.90	35572.70	12.00	38377.20
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10	<p>a. Details of the effluent generation and flow meters status</p> <p>b. Flow meter readings</p>	<p>As per the existing CFO order</p> <table border="1" data-bbox="706 228 1461 577"> <thead> <tr> <th>Outlet No.</th> <th>Outlet Description</th> <th>Max Daily Discharge (in KLD)</th> <th>Point of Disposal</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Domestic waste after treatment in STP</td> <td>32.00</td> <td>Shall be used for dust suppression / Green Belt development / Industrial use with in port area</td> </tr> </tbody> </table> <p>Effluent disposal for the last six months as follows:</p> <table border="1" data-bbox="803 685 1421 1034"> <thead> <tr> <th>Month</th> <th>Effluent disposal in KL</th> </tr> </thead> <tbody> <tr> <td>Aug 2022</td> <td>828</td> </tr> <tr> <td>Sept 2022</td> <td>808</td> </tr> <tr> <td>Oct 2022</td> <td>838</td> </tr> <tr> <td>Nov 2022</td> <td>806</td> </tr> <tr> <td>Dec 2022</td> <td>836</td> </tr> <tr> <td>Jan, 2023</td> <td>822</td> </tr> </tbody> </table> <p>The facility is using the treated water for greenbelt development within the Port premises.</p> <p>i. 30 KLD STP Flow meter- 8967 m³ ii. 5 KLD STP Flow meter - 5983 m³</p>	Outlet No.	Outlet Description	Max Daily Discharge (in KLD)	Point of Disposal	1.	Domestic waste after treatment in STP	32.00	Shall be used for dust suppression / Green Belt development / Industrial use with in port area	Month	Effluent disposal in KL	Aug 2022	828	Sept 2022	808	Oct 2022	838	Nov 2022	806	Dec 2022	836	Jan, 2023	822
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11	<p>a.Details of the effluent treatment systems and disposal.</p> <p>b. Compliance with standards stipulated based on Board data/ online monitoring system</p> <p>c. Online Continuous Effluent Monitoring System (OCEMS) data (parameter values)</p>	<table border="1" data-bbox="755 1303 1461 1720"> <tbody> <tr> <td>I. Outlet No. 1</td> <td></td> </tr> <tr> <td>a. Stream</td> <td>Domestic wastewater</td> </tr> <tr> <td colspan="2">Details:</td> </tr> <tr> <td>b. Treatment unit's details with dimensions and treatment capacity</td> <td>Sewage Treatment Plants of 30 KL & 5.0 KL capacity to treat the domestic wastewater generated within the Port</td> </tr> <tr> <td>c. Point of disposal</td> <td>Dust suppression / Green Belt development / Industrial use within the Port area</td> </tr> </tbody> </table> <p>Samples were collected and submitted to Zonal Lab for analysis.</p> <p>OCESM system is not required for this activity.</p>	I. Outlet No. 1		a. Stream	Domestic wastewater	Details:		b. Treatment unit's details with dimensions and treatment capacity	Sewage Treatment Plants of 30 KL & 5.0 KL capacity to treat the domestic wastewater generated within the Port	c. Point of disposal	Dust suppression / Green Belt development / Industrial use within the Port area												
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12	<p>a.Details of the sources of air pollution and control equipment and systems</p>	<p>As per the existing CFO there is no specific mention of expected fugitive emission sources. However it is observed during the inspection that the activities like</p> <ul style="list-style-type: none"> • Loading and unloading of materials into ships, into trucks etc., • Transfers points of the belt conveyor system, • Stacking of the material like coal and iron ore. • Loading on to the belt conveyance system. • Vehicle movement. • Intermediate storage etc., are going to be the major sources of fugitive emissions. 																						

For the control of air pollution from these fugitive sources the facility has adopted the following control measures :

- To control dust emissions the facility established fully mechanized and closed operations at berth Nos. 4, 5 and 6. In this closed conveying system at traverse points the facility has provided mist sprinkling system to prevent fugitive emissions.
- At rest of the berths i.e., 1, 2, 3, 7 and 8 the representative of the facility informed that they are handling coarse material only like lime stone, slag etc.
- 9th Berth is dedicated for containers only.
- At present the facility is not handling any liquids.
- The facility has provided Dust suppression systems at Hoppers, discharge/feeding points of belt conveyors at each transfer tower.
- The facility has provided and operating Stacker cum re-claimers for loading and unloading the coal. Dedicated mist sprinklers are provided to prevent fugitive emissions.
- The representative of the facility submitted that they are operating the following mechanized infrastructure facilities for cargo handling purpose.
 - Coal Unloaders – 2 Nos
 - Stakers & Reclaimers – 4 No.
 - Mobile hopper reclaiming system -1 No.
 - Coal conveyors
 - IMWLS or Silo – 1 No.
 - Mobile harbour cranes – 7 No.
 - Shunting locomotives – 10 Nos.
 - Bagging machines – 4 No.
 - Wagon tippler: 1
 - Wagon loader: 1
 - Silo system: 1
 - Manual Siding for loading: 3
 - Manual Siding for un loading: 2
- The facility has provided mechanical loading facility for railway wagons.
- The facility has provided semi mechanized facilities for covering tarpaulin on the railway rake and ensuring all the outgoing railway rakes are covered with tarpaulin.
- The facility established PLC based Mechanical Dust Suppression System (MDSS) with 176 No. of water cannons at stack yards for dust suppression and same is under operation at the time of inspection.
- They have provided water cannons at 100 meters intervals which covers a horizontal radius of approx. 50 meters and reaches a height up to 15 meters and rotates in 360 degrees.
- The facility provided separate energy meter for the MDSS to record energy consumption. The readings of energy meters are 69800 kWh.

13	Details of solid and hazardous waste generation , storage and disposal	As per CFO Hazardous waste with Dispose Option
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HAZARDOUS WASTES WITH RECYCLING OPTION:

S. No	Name of the Hazardous waste	Stream	Quantity	Disposal Option
1.	Waste Oils & Grease	5.1 of Schedule - I	12000 LPA	Shall be disposed to Authorized re-processors / recyclers.

- The facility obtained Amendment to CTO & HWA vide Order No. APPCB/ VSP/ VSP/ 113/HO/2015, dated 13.01.2023 for Waste Oil quantities & inclusion of ship waste oil.
- As per the amendment – the quantities are as below:

Sl. No.	Description		Quantity	
	Existing as per the CTO & HWA order dated 13.01.2016	Amendment Order dated 13.01.2023	Existing as per the CTO & HWA order dated 13.01.2016	Amendment Order dated 13.01.2023
1.	Waste oil including bilge oil	Waste oil / Used Oil	12000 LPA	25.0 MTPA
2.	---	Waste / Used Oil sludge generated in ships	----	600 MTPA

- The facility generates used oil and waste oil also, the used oil is generated from its internal activities and from the ships. The waste oil in the form bulge oil will be generated from the ships. The representative of the industry informed that the waste oil is being discharged to the authorized recyclers. The authorized recyclers will be taking the waste oil directly from the ships to their facility for their purification purpose. The facility has to update the SOPs with APEMCL for disposal of waste and used oils.
- The facility generated waste oil/used oil of 25.214 KL and disposed 29.81 KL during 2021-22 to M/s. Jyothi Lubricants, Plot No. 185, IDA, Kondapalli, Krishna District. The facility is storing 10 KL approximately onsite.
- The facility is submitting the waste oil generation, storage and disposal details to the Board in FORM - IV. The facility submitted on 06.06.2022 for the year 2021-22.
- The Port is storing the used oil drums on concrete platform and placed in a closed shed. No spillages were observed.

14	Details of water cess assessment and payment	-----
15	Furnish details of any deviation/ Non -compliance observed from consent /authorization /directions	The Board issued a showcase notice to the facility vide order No. 754/APPCB/ERM/VSP/2023, dated 10.02.2023. The compliance status of the facility for the recommendations made by the Joint Committee mentioned in the showcase notice submitted below :

Compliance status on the Show-Cause Notice vide order No. 754/APPCB/ERM/VSP/2023, Dated 10.02.2023 :

Observations :

Sl. No	Observation	Remarks
a.	The Gangavaram Port Limited (GPL) shall not stock materials more than 12 mts height where MDSS system available and shall maintain stack height of 10 meters at manual stack yards.	Verified and found to be complying.
b.	The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipments for loading and unloading operations for dusty cargo to the maximum extent possible.	Verified and found that the facility is complying with the same

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The compliance status submitted by the facility is enclosed.

	<ul style="list-style-type: none"> - The facility is maintaining the stack of 12 mts height where the MDSS system is available and 10 meters stacks at other manual operated stack yards. The representative of the industry informed that they are ensuring continuous water sprinkling of berths and other back up areas. They are having 20 mobile dust suppression tankers for wetting of roads, berths etc for ensuring dust suppression. - The representative of the facility informed that they have laid BT road within the port premises. - The facility provided 5 No. of heavy duty sweeping machines for cleaning of berths, back up areas and roads. They were directed to maintain log for this machines. - The facility is cleaning the haulage roads with the help of mechanical sweeping machines. - The facility provided automatic sensor based truck tyre washing facility. They are proposing to introduce one more stage of washing so as to improve the efficiency of truck washing as directed by the Board. - The IMD Department has established a continuous weather monitoring system in the port premises. The port facility is maintaining the same. 																		
<p>b. Compliance with standards stipulated based on Board data/online monitoring systems</p>	<p>The facility installed 3 No. of CAAQM stations to measure the parameters PM 10, PM 2.5, SO₂, NO, NO₂, CO at the following locations and data connected to APPCB website.</p> <ol style="list-style-type: none"> i. Administrative office towards H.B. Colony (Station 1): ii. Project site office building towards Venkannapalem (Station2) iii. Watch tower - 4 towards Gangavaram village (Station3).As per the data, the SPM values are within Board standards. <p>This online data is connected to APPCB website and CPCB website also. During the inspection the following values are noted.</p> <table border="1" data-bbox="695 1857 1508 2064"> <thead> <tr> <th rowspan="2">Parameter</th> <th rowspan="2">Standard</th> <th colspan="3">Values</th> </tr> <tr> <th>Station-1</th> <th>Station - 2</th> <th>Station - 3</th> </tr> </thead> <tbody> <tr> <td>PM 2.5</td> <td>60 µg/Nm³</td> <td>40.29</td> <td>35.55</td> <td>45.03</td> </tr> <tr> <td>PM 10</td> <td>100 µg/Nm³</td> <td>65.17</td> <td>66.36</td> <td>71.1</td> </tr> </tbody> </table> <ul style="list-style-type: none"> - As per the continuous AAQM data log for the last 6 months, the PM10 & PM2.5 concentrations noted are within the Board standards. - APPCB, ZO, Visakhapatnam has carried out monitoring using the mobile van from 14.11.2022 to 17.11.2022, as per the reports, the values are within the Board standards. 	Parameter	Standard	Values			Station-1	Station - 2	Station - 3	PM 2.5	60 µg/Nm ³	40.29	35.55	45.03	PM 10	100 µg/Nm ³	65.17	66.36	71.1
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<p>c. Online Continuous Effluent Monitoring System (OCEMS) data (parameter values)</p>	<p>There is no effluent generation from process. Hence OCEMS is not required for this facility. The facility generates only domestic effluent. Effluent samples were collected from STP inlet and outlet and same was handed over to ZO, Lab for analysis.</p>																		

Recommendations :

Sl. No	Recommendations of the Joint Committee	Submission by the facility	Remarks
a.	The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo transporting trucks/wagons.	AGPL established 16 No. of semi mechanized truck tarpaulin covering stations at various locations within the Port to facilitate and ensure all the outgoing cargos by Trucks are covered with tarpaulin.	Complied.
b.	The ports shall ensure 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.	AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope so that the tarpaulin should not be uncovered while traveling until the truck reaches the destination without any transit spillage.	Complied. The facility is ensuring 100% coverage of tarpaulin on trucks and wagons completely tied on four sides so that it won't get opened during transport.
c.	The port shall ensure covering dusty cargo carrying trucks / wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.	AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope so that the tarpaulin should not be uncovered while traveling until the truck reaches the destination without any transit spillage. Standard Operating Procedure (SOP) on truck tarpaulin covering is in place and is being followed in letter and spirit	Complied.
d.	The ports shall provide separate web cameras at Tarpaulin sheet covering of trucks / wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month record data to produce at the request of the officer of the concerned authorities during their inspections.	AGPL operating an Integrated Security Control Room (ISCR) for close observation of all incoming & outgoing trucks phase wise viz., Loading, weighing of loaded trucks, tarpaulin coverage, washing of trucks at tyre washing facility, final weighing, and entrance & exit gate of the port and maintain one month record data. The Joint Committee also visited the ISCR during their visit to AGPL on 27.10.2022 for compliance verification.	Complied. During the inspection it was observed that these cameras are linked to central control area and is continuously being monitored.
e.	The ports shall maintain coal stocking heights as per the APPCB consent conditions.	AGPL is ensuring that the stacks are not exceeding the permitted height of 12 mts height where MDSS system available and maintaining stack height of 10 meters at manual stack yards. Please refer reply to observation no. 1.	Complied.
f.	The ports shall maintain Standard Operating Procedure for transportation of cargos through trucks / railway wagons for Tarpaulin covering of loaded trucks, security check before exit.	Standard Operating Procedure (SOP) and the same is being followed at the port in letter and spirit.	Complied.
g.	The ports shall ensure vehicles fitness certificate issued by the competent authority for incoming and outgoing (loaded) trucks.	AGPL is following a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/ permits and meeting the fitness standards	Complied.
h.	The port dusty cargo transport trucks shall display stickers showing valid vehicle fitness certificate and pollution certificate in front side of the vehicle.	AGPL is following a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/ permits and meeting the fitness standards. AGPL ensures that valid vehicle fitness certificates and pollution certificates in front of the vehicle is displayed. It will be made compulsories for all vehicles to display the stickers and the same will be monitored regularly.	Complied.

i.	The Traffic Department shall exhibit No Parking Zones along both sides of the road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug Junction.	Related to the Traffic Department to exhibit No Parking Zones along both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug Junction. AGPL ensure to provide full support and co-operation to the traffic department.	Complied.
j.	The ports shall constitute a separate taskforce team to verify the dusty cargo vehicle movement to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks.	AGPL constituted a dedicated taskforce team comprising with Safety, Security & Environment Departments to verify the dusty cargo vehicle movement & to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks etc. During the verification, if any violation will be, fine will be on.	Complied.
k.	The ports shall carry out regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.	AGPL is operating a PLC based Mechanical Dust Suppression System comprising 176 No. of cannons for wetting the stacks in the stack yards. 20 No. of tankers are used for dust suppression and ensuring continuous wetting of internal roads. Photographs showing wetting of internal roads through tankers are provided herewith. AGPL is maintaining/ cleaning the storm water drain periodically by removing the settled sludge to avoid contamination in surrounding water bodies.	Complied.
l.	The ports shall upgrade the existing truck tyre washing system to two stage automatic truck tyre washing system to control dust emissions.	AGPL operates an automatic sensor-based truck tyre washing facility on 24/7 basis. AGPL is in the process of upgrading the facility to two stage automatic truck tyre washing facility and the same will be upgraded within 6 months.	Up-gradation is under progress.

16	Other relevant information regarding the industry including complaints	<ul style="list-style-type: none"> ➤ The facility is monitoring the entire activities pertaining to pollution control and standardised material handling operational sprinkling system from the central control room round the clock. ➤ The facility is maintaining good green belt and is also having own nursery. ➤ The representative of the facility informed that they were awarded with Greentech International Award under Environment Best Practices category for the year 2023 by Greentech Foundation in the month of January, 2023.
17	Recommendations	<ul style="list-style-type: none"> ➤ The facility shall continue regular wetting of the internal roads and submit log pertaining to the same as and when requested by the Board. ➤ The facility shall improve housekeeping further at operational areas. ➤ The facility shall install the additional CAAQM station as directed in the CFE (Exp) order dated 16.10.2022 before obtaining CFO for expansion.

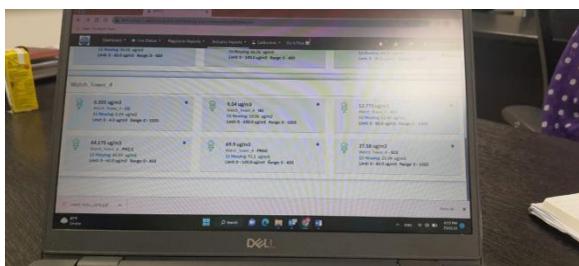
Date : 28.02.2023

Name & Designation of M. Nagarjuna
Inspecting Officer : SEE, ZO, Visakhapatnam

Place : Visakhapatnam

Signature of Inspecting
Officers

Photos :



Online concentrations of CAAQM



Dust suppression system viewed online



Covering of long truck observed during inspection



Cladding to conveyor belt



Closed Silo holding coal



Facility for verifying the containers



Covered storage in shed



View of the closed shed



Wetted premises



Closed conveyor belt



Silo



Mechanical dust suppression



Manual dust suppression through tankers



Semi-mechanized Truck Tarpaulin covering station



Internal road wetting



Existing truck tyre washing facility



Road sweeping machines



Captive nursery



Wind breaking walls towards HB Colony



Wind breaking walls towards Gangavaram (V)

Annexure –I

Format for verification of HW generating industries - M/s. Gangavaram Port Limited, Gangavaram (V), Pedagantyada (M), Visakhapatnam District

S. no.	Particulars	Details																											
1.	Name of industry	M/s. Gangavaram Port Limited,																											
2.	Complete postal address	Gangavaram (V), Pedagantyada (M), Visakhapatnam District																											
3.	Website	---																											
4.	Tel & FAX no.	---																											
5.	Contact person name, designation, mobile no. & e-mail id	Dr. D. Jyothi, Vice President (Environment) Mobile No.9248091917																											
6.	Month & year of Establishment.																												
7.	Status of consent under Water Act, 1974 & Air Act, 1981	1. CFO & Authorization vide order dated 13.01.2016, valid up to 30.12.2020. 2. Amendment CFO Order No. APPCB/ VSP/ VSP/ 113/HO/2016, dated 16.09.2016. 3. CFO & Authorization Extension vide order dated 10.09.2020, valid up to 30.12.2025. 4. CFE (Exp) Order No. APPCB/VSP/VSP/113/CFE/HO/2012, dated 16.08.2022. 5. Amendment CFO Order No. APPCB/ VSP/ VSP/ 113/HO/2015, dated 13.01.2023.																											
8.	Status of authorization under HOWM Rules, 2016	1. CFO & Authorization vide order dated 13.01.2016, valid up to 30.12.2020. 2. Amendment CFO Order No. APPCB/ VSP/ VSP/ 113/HO/2016, dated 16.09.2016. 3. CFO & Authorization Extension vide order dated 10.09.2020, valid up to 30.12.2025. 4. CFE (Exp) Order No. APPCB/VSP/VSP/113/CFE/HO/2012, dated 16.08.2022. 5. Amendment CFO Order No. APPCB/ VSP/ VSP/ 113/HO/2015, dated 13.01.2023.																											
9.	Process description in brief for each Product. Also attach Process Flow Diagram indicating raw materials and sources of hazardous waste generation along with mass balance and material balance	Port Activity																											
10.	Production details	<table border="1"> <thead> <tr> <th>S. No.</th> <th>Name of the cargo</th> <th>Quantity (MMTPA)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Liquid bulk</td> <td>0.5</td> </tr> <tr> <td>2</td> <td>Iron Ore</td> <td>3.0</td> </tr> <tr> <td>3</td> <td>Coal</td> <td>25.00</td> </tr> <tr> <td>4</td> <td>Agri Products</td> <td>0.75</td> </tr> <tr> <td>5</td> <td>Slag</td> <td>0.75</td> </tr> <tr> <td>6</td> <td>Containers</td> <td>0.25</td> </tr> <tr> <td>7</td> <td>Fertilizer</td> <td>3.50</td> </tr> <tr> <td>8.</td> <td>Lime stone</td> <td>2.50</td> </tr> </tbody> </table>	S. No.	Name of the cargo	Quantity (MMTPA)	1	Liquid bulk	0.5	2	Iron Ore	3.0	3	Coal	25.00	4	Agri Products	0.75	5	Slag	0.75	6	Containers	0.25	7	Fertilizer	3.50	8.	Lime stone	2.50
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[Type text]

		<table border="1"> <tr> <td>9.</td> <td>Steel Products</td> <td>0.45</td> </tr> <tr> <td>10.</td> <td>Industrial Raw Material</td> <td>3.50</td> </tr> <tr> <td>11.</td> <td>Bulk Alumina</td> <td>1.50</td> </tr> <tr> <td></td> <td>Total</td> <td>40.95</td> </tr> </table>	9.	Steel Products	0.45	10.	Industrial Raw Material	3.50	11.	Bulk Alumina	1.50		Total	40.95
9.	Steel Products	0.45												
10.	Industrial Raw Material	3.50												
11.	Bulk Alumina	1.50												
	Total	40.95												
11.	HW generation details as per CC&A	<table border="1"> <thead> <tr> <th>S. No</th> <th>Name of the Hazardous waste</th> <th>Stream</th> <th>Quantity</th> <th>Disposal Option</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Waste Oils & Grease</td> <td>5.1 of Schedule - I</td> <td>12000 LPA</td> <td>Shall be disposed to Authorized re-processors / recyclers.</td> </tr> </tbody> </table>	S. No	Name of the Hazardous waste	Stream	Quantity	Disposal Option	1.	Waste Oils & Grease	5.1 of Schedule - I	12000 LPA	Shall be disposed to Authorized re-processors / recyclers.		
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1.	Waste Oils & Grease	5.1 of Schedule - I	12000 LPA	Shall be disposed to Authorized re-processors / recyclers.										
12.	Quantity of HW reported as per annual returns in Form-4 of HOWMR, 2016 (mention Financial Year)	Form IV for the year 2021-2022 submitted on 30.06.2022.												
(a)	To CHWTSDF	<table border="1"> <thead> <tr> <th>S. no.</th> <th>HW Generation (categorywise)</th> <th colspan="2">Details of HW sent to authorized CHWTSDF</th> </tr> <tr> <td></td> <td></td> <th>Name & address</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">NA</td> </tr> </tbody> </table>	S. no.	HW Generation (categorywise)	Details of HW sent to authorized CHWTSDF				Name & address	Quantity	NA			
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(c)	To co-processor	<table border="1"> <thead> <tr> <th>S. no.</th> <th>HW generation (categorywise)</th> <th colspan="2">Details of HW sent to authorized co-processor</th> </tr> <tr> <td></td> <td></td> <th>Name & address</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">NA</td> </tr> </tbody> </table>	S. no.	HW generation (categorywise)	Details of HW sent to authorized co-processor				Name & address	Quantity	NA			
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S. no.	HW generation (categorywise)	Details of HW sent to authorized pre-processor												
		Name & address	Quantity											
NA														
(e)	To Utilizer	<table border="1"> <thead> <tr> <th>S. no.</th> <th>HW generation (categorywise)</th> <th colspan="2">Details of HW sent to authorized Utilizer</th> </tr> <tr> <td></td> <td></td> <th>Name & address</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">NA</td> </tr> </tbody> </table>	S. no.	HW generation (categorywise)	Details of HW sent to authorized Utilizer				Name & address	Quantity	NA			
S. no.	HW generation (categorywise)	Details of HW sent to authorized Utilizer												
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NA														
(f)	To waste collection centers	<table border="1"> <thead> <tr> <th>S. no.</th> <th>HW generation (categorywise)</th> <th colspan="2">Details of HW sent to authorized waste collection centers</th> </tr> <tr> <td></td> <td></td> <th>Name & address</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">NA</td> </tr> </tbody> </table>	S. no.	HW generation (categorywise)	Details of HW sent to authorized waste collection centers				Name & address	Quantity	NA			
S. no.	HW generation (categorywise)	Details of HW sent to authorized waste collection centers												
		Name & address	Quantity											
NA														

[Type text]

(g)	Captive utilization			
		S. no.	HW generation(category wise)	Quantity of HW utilized
		NA		
(h)	Disposed at captive SLF			
		S. no.	HW generation(category wise)	Quantity of HW disposedin captive SLF
		NA		
(i)	Disposed at captive Incinerator			
		S. no.	HW generation(category wise)	Quantity of HW disposed through captive incinerator
		NA		
(j)	In storage at the year-end. (mention period)			
		S. no.	HW generation(category wise)	Quantity Storedin MT
		Nil		
13.	Details of Captive Recycling/ Utilization facility (please specify process and facilities details)	----		
14.	Whether availability & maintenance of Form-3 as per HOWMR, 2016	Not Available		
15.	Whether manifest documents are maintained for Financial Year. Include comments on category and quantity matching with CC&A, Form-4	----		
16.	HW generation details other than mentioned in CC&A	-----		
17.	HW management details (recycling/utilization/disposal, etc.) other than mentioned in CC&A and reflected in manifest.	-----		
18.	Details of HW storage	-----		
19.	Whether HW quantity reported to SPCB for the year is matching with copies of manifest available. (Y/N) if no, remarks	Yes		

[Type text]

20.	Whether category of HW reported to SPCB for the year is matching with copies of manifest available. (Y/N) if no, remarks	As above.
21.	Whether annual return has been submitted to SPCB within due date (i.e. by 30 th June of FY) (Y/N) if no, remarks.	Yes
22.	Whether display board provided outside the factory gate. (Y/N) if yes, Please provide the details covered in the display board along with copy of the display board.	No
23.	Specific observations	The facility has to maintain proper records in online format.
24.	Date of inspection	28.02.2023
25.	Name & designation of inspecting official(s)	M. Nagarjuna, Senior Environmental Engineer, Zonal Office, Visakhapatnam.

[Type text]

Adani Gangavaram Port Limited

Details of traffic handled during the period from August 2022 to January 2023

S.No.	Name of the cargo	capacity as per CFO							
			Aug.22	Sep.22	Oct.22	Nov.22	Dec.22	Jan.23	Total
1	Liquid bulk	0.50	-	-	-	-	-	-	
2	Iron ore	3.00	0.055	-	0.212	0.264	0.367	0.376	1.274
3	Coal	25.00	1.811	1.395	0.935	1.358	1.599	1.716	8.814
4	Agri products	0.75	-	-	-	-	-	-	
5	Slag	0.75	0.162	0.045		0.055	0.117	0.154	0.533
6	Containers	0.25	-	0.01	-	-	-	-	0.01
7	Fertilizer	2.50	0.032	0.053	0.109	0.117	0.169	0.095	0.575
8	Lime Stone	2.50	0.047	-	0.083	0.098	0.338	0.28	0.846
9	Steel products	0.45	-	-	0.002	-	-	-	0.002
10	Industrial raw material	3.75	0.746	0.358	0.139	0.180	0.134	0.30	1.857
11	Bulk Alumina	1.50	0.083	0.124	0.057	0.109	0.056	0.059	0.488
	Total	40.95	2.936	1.985	1.537	2.181	2.780	2.980	14.4

For Adani Gangavaram Port Limited


 (Dr. D. Jyothi)
 Vice President (Environment)

Adani Gangavaram Port Limited
Water consumption details for the period from August 2022 to January 2023

Sl. No.	Purpose	CFO Quantity	Aug.22	Sep.22	Oct.22	Nov.22	Dec.22	Jan.23
		Daily average quantity						
1	Gardening / Irrigation	25.00	20.30	20.20	19.40	21.00	23.00	22.00
2	Dust suppression	1296.00	947.00	796.25	739.60	1077.00	1073.25	1171.00
3	Domestic	40.00	34.50	33.70	35.00	33.20	35.00	34.00
4	Ship supply	32.50	10.00	12.00	10.00	12.00	10.00	8.00
5	Miscellaneous	40.60	3.50	6.03	3.00	6.00	4.30	3.00
	Industrial		967.30	816.45	759.00	1098.00	1096.25	1193.00
	Domestic		48.00	51.73	48.00	51.20	49.30	45.00
	Total KLD	1434.10	1015.30	868.18	807.00	1149.20	1145.55	1238.00
	KL Per Month	43023.00	31474.00	26862.00	25015.90	35572.70	35512.00	38377.20

For Adani Gangavaram Port Ltd. Limited


 (Dr. D. Jyothi)
 Vice President (Environment)

Adani Gangavaram Port Limited, Pedagantyada (V & M) Visakhapatnam, Andhra Pradesh																			
Monthly Minimum, Maximum & Average values for the period August 2022 & January 2023																			
Date	Details	Station - 1 - Administrative Office Building (AOB)						Station - 2 - Project Site Office						Station - 3 - Watch Tower - 4					
		PM10	PM 2.5	SO ²	NO	NO ²	CO	PM10	PM 2.5	SO ²	NO	NO ²	CO	PM10	PM 2.5	SO ²	NO	NO ²	CO
		100 µg /m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	80 µg/m ³	4 µg/ m ³	100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	80 µg/m ³	4 µg/ m ³	100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	80 µg/m ³	4 µg/ m ³
Aug.22	Minimum	42.06	25.93	32.84	13.46	6.62	0.19	38.98	24.53	48.60	11.97	7.88	0.17	43.46	26.63	31.44	7.97	9.37	0.16
	Maximum	48.98	30.20	68.21	22.65	13.28	1.10	45.39	28.57	87.00	19.10	15.68	1.09	50.62	31.02	65.51	14.10	18.84	1.08
	Average	47.51	29.29	40.37	16.58	8.83	0.61	44.03	27.71	56.70	14.46	10.45	0.60	49.09	30.08	38.71	10.06	12.52	0.59
Sep.22	Minimum	47.58	29.34	34.73	14.02	6.38	0.16	44.09	27.75	50.52	12.41	7.60	0.15	49.16	30.13	33.19	8.34	9.05	0.14
	Maximum	52.85	32.34	51.03	30.19	13.83	1.12	48.98	30.59	68.41	25.36	16.22	1.10	54.61	33.22	48.87	19.13	19.61	1.09
	Average	49.08	30.23	40.87	17.11	8.89	0.48	45.48	28.60	57.11	14.87	10.50	0.47	50.71	31.05	39.05	10.41	12.59	0.46
Oct.22	Minimum	48.33	29.00	25.32	2.60	5.02	0.19	44.79	28.19	30.99	2.08	6.01	0.18	49.94	30.60	24.30	3.73	7.13	0.16
	Maximum	53.55	33.20	39.27	18.32	41.02	0.58	49.62	31.23	55.95	15.85	49.56	0.57	55.34	33.91	38.15	11.20	58.14	0.56
	Average	50.59	31.19	26.33	11.61	8.77	0.32	46.87	29.50	42.39	11.05	11.12	0.32	52.28	32.05	27.59	7.57	13.29	0.31
Nov.22	Minimum	49.95	30.80	15.08	6.22	7.19	0.40	46.29	29.14	16.03	5.45	8.71	0.39	51.61	31.63	14.25	5.03	10.18	0.38
	Maximum	86.47	54.32	31.84	13.67	10.71	0.58	82.03	56.48	47.49	12.14	12.62	0.58	92.94	60.01	30.49	8.11	15.16	0.58
	Average	67.57	43.01	24.30	10.20	8.24	0.47	64.68	43.84	34.03	9.19	9.82	0.46	68.16	46.81	23.28	6.70	11.68	0.46
Dec.22	Minimum	58.93	35.35	16.01	5.64	6.12	0.33	56.58	37.71	17.34	4.89	7.38	0.33	54.22	40.07	15.28	4.53	8.67	0.33
	Maximum	87.99	52.48	36.91	11.10	13.99	0.76	84.48	55.98	39.94	9.62	16.90	0.76	80.96	59.48	35.43	8.88	19.80	0.76
	Average	66.29	39.69	28.95	8.10	9.03	0.53	63.64	42.34	31.37	7.02	10.91	0.53	60.99	44.99	27.77	6.48	12.80	0.53
Jan.23	Minimum	63.46	38.06	19.60	5.22	6.37	0.38	60.92	40.06	21.18	4.52	7.72	0.38	58.38	43.13	18.72	4.17	9.04	0.38
	Maximum	84.76	50.72	37.12	8.76	11.75	1.12	81.36	54.10	40.22	7.59	14.17	1.12	77.98	57.48	35.58	7.01	16.63	1.12
	Average	70.09	41.86	29.43	6.88	8.55	0.57	67.29	44.66	31.86	5.96	10.33	0.56	64.49	47.45	28.20	5.50	12.11	0.56

For Adani Gangavaram Port Limited

(Dr.D. Jyothi)

Vice President (Environment)

Adani Gangavaram Port Limited - Pedagantyada, Visakhapatnam
Details of CSR funds spent during the Financial Year 2021-2022

S NO	NAME	PURPOSE OF EXPENSES	AMOUNT
1	Prajwal Vani Welfare Society	Donation CSR programme for providing infrastructure facilities(Computer lab equipment) for providing training programme	632,500.00
2	Dwarakamai Seva Trust	Donation under CSR programme for Orphanage at Shirdi Temple	500,000.00
3	Touch Stone Charities, Visakhapatnam	Donation under CSR programme for providing Vehicle to Touch Stone Charities, Visakhapatnam	1,335,708.00
4	Visakhapatnam Public Library Society	Donation for development of library under CSR Programme	500,000.00
5	The District Collector, Visakhapatnam	Contribution under CSR programme to meet expenditure for COVID 19 pandemic	1,000,000.00
6	D V CH S Konda Raju	Providing buses for Buses for Fishermen of Dibbapalem and Gangavaram villages under CSR programme	2,443,470.00
7	Siddartha Medical College Alumni	Setting up of an Oxygen Generation Plant at Government General Hospital	500,000.00
8	Labour programme under csr programme	Distribution of Rice and Atta to labour under CSR Programme	699,696.00
9	Karuva Mallesh	Expenditure Under CSR For Providing Education to Poor People	25,000.00
10	Sachdev Sports Co. LTD	Expenditure under CSR for Providing Fitness Equipment in Shamshabad Police Station, Cyberabad	260,000.00
11	Shanti Sagar International Dredging Ltd	Dredging service fee, mobilization and demobilization charges for beach nourishment work in the vicinity	65,000,000.00
12	District Collector, Visakhapatnam	Donation/contribution/financial support under csr programme for adopting medical ward in kgh	5,000,000.00

For Adani Gangavaram Port Limited

(Dr. O. Jyothi)

Vice President (Environment)

Adani Gangavaram Port Limited - Pedagantyada, Visakhapatnam
Details of CSR funds spent during the Financial Year 2021-2022

S NO	NAME	PURPOSE OF EXPENSES	AMOUNT
13	Curator, Indira Gandhi Zoological Park, VSP-Animal Adoption	Towards animal adoption scheme under CSR programme	998,500.00
14	FA & CAO East Coast Railway	Donation/contribution under CSR programme for providing tri color dust bins to collecting garbage	2,500,000.00
15	Officer On Special Duty, Govt. Poly Technic, Pendurti	Expenses under CSR programme for providing infra facilities for skill development	3,700,000.00
16	DE/Operation/APEPDCL/VSP	Donation/contribution/financial support under CSR to upgradation of ZPH School, Gangavaram Phase	31,982.00
17	Dibbapalem School	Computer table distribution at Dibbapalem school	18,500.00
18	Commissioner, GVMC, Visakhapatnam	Contribution/financial support under CSR for Annual Maintenance of Sulabh Complex at Gangavaram	1,320,000.00
19	Kum. K. Divya D/o Kambala Raja Rao	Expenses incurred on purchase of Smart Phone to Kum. K. Divya D/o Kambala Raja Rao for attending online classes under CSR	7,500.00
20	A.R. Constructions	Laying of bituminous concrete layer on the BR road repair work from Jaggu Jnt. to Y Jnt. & Y Jnt. to BC road under CSR Programme	4,357,967.00
21	Prakash Associates	Civil works at Gangavaram, Yathapalem school and kalyanamandapam community hall under CSR programme	3,670,110.00
22	ALLU PYDI BABU	Civil works construction of water points and around Sri Varaha Narasimha Swamy Devasthanam under CSR programme	1,000,000.00
23	Prakash Associates	Compound wall construction & other works at Srinagar Colony Community Center under CSR programme	933,275.00

For Adani Gangavaram Port Limited

(Dr. D. Jyothi)
Vice President (Environment)

Adani Gangavaram Port Limited - Pedagantyada, Visakhapatnam
Details of CSR funds spent durinthe Financial Year 2021-2022

S NO	NAME	PURPOSE OF EXPENSES	AMOUNT
24	Sri Padmanabham Engineering Works	Electircal material supply & Installation works at Srinagar Colony undrer CSR Programme	571,503.00
25	Prakash Associates	Boring works at Gangavaram and Jalaripalli palem as per agreed rates of GPL under CSR Programme	315,190.00
26	Prakash Associates	Construction servi es of other civil Engineering work at Gangavarm Elementary school as per under csr programme	165,577.00
27	A G ENTERPRISES (INDIA)	Upgradation of machinery equipment for labs of Sri Vemana ITI gajuwaka under CSR programme	193,110.00
28	Sri Padmanabham Engineering Works	Clectrical material supply & installation works for renovation of Pydimamba community Hall and Srinagar Colony Under CSR Programme	180,000.00
29	Prakash Associates	Renovation works i.e electrical works at Yatga palem kalyanamandapam, school renovation and Gangavaram school dias and store room under CSR Programme	208,500.00
30	Prakash Associates	Painting works at Srinagar Community Hall under CSR programme	100,000.00
31	Prakash Associates	Boring works at Gangavaram & Jalaripalli Palem under CSR programme	136,185.00
32	Prakash Associates	Construction of civil works for renovation of Pydimamba community hall under CSR programme	594,466.00
33	Waltair Softball Association	Sponsorship for promotion of sports under csr programme for 39th juniour national soft ball champion ship 2022	100,000.00
34	Distribution at Gangavaram Village	Network Equipment for Gangavaram school	9,000.00
		TOTAL	99,007,739.00

For Adani Gangavaram Port Ltd. Limited

(Dr. P. Jyothi)

Vice President (Environment)

adani

Ports and
Logistics

Date: 23.02.2023

AGPL/ENV/APP/NGT/2023/007

To,

Member Secretary,

Andhra Pradesh Pollution Control Board,
D.No. 33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibhaipet,
Vijayawada - 520 010.



Dear Sir,

Sub: Response/Compliance status to Show Cause Notice**Ref:** Notice Order No: 754/APP/ERM/VSP/2023 dtd. 10.02.2023 (**Annexure-1**), issued by Member Secretary, Andhra Pradesh Pollution Control Board (APP/PCB).

Adani Gangavaram Port Limited (AGPL), earlier known as Gangavaram Port Limited (GPL) is in receipt of the above referred Show Cause Notice in reference to inspection of joint committee constituted in the Honorable NGT matter O.A. No. 571 of 2022. As requested by you, GPL would like to give point wise clarification/compliance status on the observations made in the show cause notice are as below:

Observation - 1: The Gangavaram Port Limited (GPL) shall not stock materials more than 12 mts height where MDSS system available and shall maintain stack height of 10 meters at manual stack yards.

Our Reply:

AGPL is ensuring that the stacks are always within the permitted limits and not exceeding the permitted height of 12 meter height where MDSS system available and maintaining stack height of 10 meters at manual stack yards.

During the site visit of the joint committee,

"the committee observed that the height of the few coal stocking yards in GPL are more than the permitted stacking height i.e. 10 m." (Ref. Page No. 4 Joint Committee report)

It was clarified during the joint committee visit that GPL is always maintaining height below 10 m in manual stack yards by exhibiting wetting of stacks through cannon mounted DSS tanker height of which is not more than 12 meter. (Tank height is 6 meter and water force is maximum up to 6 meter). It was practically demonstrated by operating cannon mounted DSS tanker in manual stack yards.

Adani Gangavaram Port Limited

(Formerly "Adani Gangavaram Port Private Limited")

Gangavaram Post, Pedagantyada,

Visakhapatnam, Andhra Pradesh, India - 530 044

CIN : U61100GJ2021PLC124091

Registered Office : Adani Corporate House, Shanthigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat, India.

Tel + 91-891-2701177, 2889999

Fax +91-891-2703377

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10. Jyot

In MDSS area also by demonstration, it was explained that water can reach up to 15 meter height through canons and stacker reclaimer also can reach up to max 15 meter as per the design and committee found height of stacks well within norms of 12 meter. Therefore, we hereby once again confirm to you that the height of coal in MDSS area and in manual stack yards will always be in compliance as per conditions granted under consent.

Photographs showing coal stack height in the area where MDSS system is available and in manual stack yards are attached as **Annexure - 2** and **Annexure - 3** respectively.

Further, to submit that AGPL provided the most modern mechanized stock yards where the cargo is stacked maximum up to 12 meter height with stackers (Yard Machines).

- The stock yards are supported by scientifically designed Mechanical Dust Suppression System (MDSS) at all yards including coal and iron ore storage area. The stock yards are established with 176 numbers of most modern dust suppression water cannons to suppress the dust emission round the clock, controlled by highly sophisticated Programmable logic controllers (PLCs) operated from central control room (CCR).
- The water cannons cover a radius of approx. 50 meters, sprinkles the water up to 15 meters height and rotates in 360⁰ directions. The distance between two sprinklers is 100mts to cover total cargo stack area.
- All stackers are equipped with Mechanized Dust suppress systems to suppress dust during stacking of cargo in yards.
- Two dedicated Pump houses for DSS system with redundant circuit to meet 24X7 Dust control operations. Storage water reservoir level will be monitored online with PLC and sensor systems. All DSS control systems are being monitored through SCADA from Central control room.

Observation - 2: The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipments for loading and unloading operations for dusty cargo to the maximum extent possible.

Our Reply:

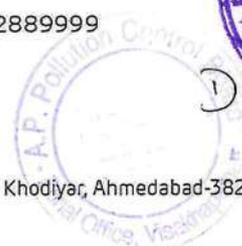
AGPL handles different types of cargoes including coal, iron ore, fertilizer, limestone, food grains and steel products etc., as per Environment permissions obtained from authorities. AGPL has established and is currently operating 9 No. of Berths. Out of which 3 Berths i.e., Berth No.4, 5 & 6 are fully mechanized berths and the remaining 6 berths 1, 2, 3, 7, 8 semi-mechanized, berth 9 is Container berth.

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To the maximum extent possible dry cargo such as coal, iron ore etc., is being handled through a mechanized system only. Some of the Agri, Fertilizers & Mineral cargo belonging to various co-operatives, public & private companies are hygroscopic in nature with peculiar molecular size & shape and need to be handled in semi-mechanized way to retain their inherent characteristics.

Details on mechanized infrastructure for cargo handling is provided as below:

Cargo handling equipment

- One Ship Loader for bulk export of iron ore, Rail mounted, long travelling slewing, shuttling & luffing type with rated capacity of 4500 TPH.
- Two Ship Unloaders two on each coal import berth for bulk import of coal, grab type with free digging rated capacity of 2400 TPH each.
- Seven Mobile Harbour Cranes, mobile hoppers, mobile hopper reclaiming system for bulk/break bulk cargo.
- Associated conveyer systems for transportation to and from coal and iron ore berths & stackyard.
- One Stacker for iron ore stackyard, rail mounted, travelling slewing & luffing type with rated capacity of 1800 TPH.
- One Reclaimer for iron ore stackyard, rail mounted, travelling slewing & luffing type with rated capacity of 4500 TPH.
- Three Stackers for coal stackyard, rail mounted, travelling slewing & luffing type with rated capacity of 4800 TPH.
- One Reclaimer for coal stackyard, rail mounted, travelling slewing & luffing type with rated capacity of 1800 TPH (for mechanized wagon loading) / 850 TPH
- Two Reclaimers for coal stackyard, rail mounted, travelling slewing & luffing type with rated capacity of 3840 TPH/1800 TPH (mechanized wagon loading)
- One Stacker cum Reclaimer for coal stackyard, rail mounted, travelling slewing & luffing type with rated stacking capacity of 4500 TPH & reclaiming capacity of 1500 TPH (for wagon loading)/ 850 TPH (for VSP).
- One Wagon Tippler with side arm charger, Rota-side Wagon type with designed Capacity of 24 tips / hour for handling Iron Ore rakes.
- One fully mechanized Wagon Loader, rail mounted, horizontal loading boom with two-way diverter chute, with rated capacity of 1500 TPH for handling coal rakes
- One in motion wagon loading system (Silo) 800 T and loading capacity of 59 wagons/hour

All yard machines are equipped with plain Dust control systems with dedicated storage water tanks and suitable stacking / reclaiming operations.

Photographs showing mechanized handling equipment for loading and unloading operations are attached as **Annexure – 4**.

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Details on cargo handling process for coal and iron ore are provided herewith for ready reference.

Brief process of cargo handling - Coal:

- Coal cargo is received from vessels calling at the port and a fully mechanized coal handling system with gantry grab type ship unloaders of required capacity have been installed to unload coal ships.
- It is then conveyed to the stackyard by the connected conveyor system.
- At the stackyard it is stacked at the designated areas by the stacker in the form of stockpiles.
- For evacuating to the respective importers, the reclaimer reclaims the respective grade of stockpile and conveys it to the wagon loader, which in- turns loads the rakes for onward movement out of the port.
- For evacuating, the reclaimer(s) reclaims the respective grade of stockpile and conveys it to the Transfer Towers through dedicated stream of conveyors, which in turns transfer the cargo to stackyards.
- The MDSS system is available at all Hoppers & Transfer Towers & at stack yards.
- **In addition to the above:**
- Coal is unloaded on Berths using either ship's gear or the two Harbour mobile cranes.
- The coal is then loaded onto dumpers for transportation to either the designated coal plots of the importers located in stackyard, and stacked.
- During evacuation, it is loaded into the dumpers and then it is (a) loaded into trucks for dispatch and tarpaulins covered at the station. (OR) b. Loaded into wagons & tarpaulin covered.

Brief process of cargo handling – Iron ore:

- Iron ore being an export cargo is received at the port by railways.
- Rakes comprising of wagons filled with Iron ore arrive in the port from various origins.
- These wagons are unloaded by wagon tippler sidearm charger and the Iron ore thus unloaded is conveyed by the connecting conveyor system to the stacker for stacking in the stackyard.
- Subsequently, a reclaimer is used to reclaim the required quantity of iron ore from the available stockpile and is then conveyed to the ship loader at berths for loading of the iron.
- The MDSS system is available at all Hoppers & Transfer Towers & at stack yards.

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D. J. Jolly

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Ports and
Logistics

AGPL/ENV/APPCB/NGT/2023/006

Date: 23.02.2023

To

The Environmental Engineer
A.P. Pollution Control Board,
Regional Office, 3rd floor APPCB Buildings,
Main road, Madhavadhara VUDA Colony,
Visakhapatnam



Sir,

Sub:- AGPL - The Hon'ble NGT (Principal Bench), New Delhi Order dated.07.09.2022 in O.A. No. 571 of 2022- Recommendations of Joint Committee - Compliance status - Submitted - Reg.

- Ref:- 1. APPCB, RO, VSP E.mail dated 13.12.2022 Communicating the Joint Committee Report & Recommendations.
2. APPCB, RO, VSP E.mail dated 22.01.2023 forwarding the Notice (M) Rc No.1708/2022/MagIC4, dated 22.01.2023

@@@

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Logistics

AGPL appreciates the recommendations given by the committee and would like to inform you that AGPL is already carrying the most of the activities recommended by the Committee. Enclosed herewith compliance status/response to the recommendations made by Joint committee as **Annexure – A**.

In view of the above, AGPL requests you to consider above mentioned facts and do not initiate any action against us and kindly revoke the show cause notice. AGPL is happy to explain in person if you need any further information clarification required in the above matter.

Thanking you,
For, **Adani Gangavaram Port Limited**



Dr. D. Jyothi
(Vice President – Environment)

Enclosures: as above

Copy to:

The Joint Chief Environmental Engineer, APPCB, Zonal Office, Visakhapatnam for kind information.



Adani Gangavaram Port Limited
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Registered Office : Adani Corporate House, Shanthigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat, India.

Inspection ID : 1262-208-202302

Annexure - A
Compliance to Recommendation of Joint Committee

The joint committee has recommended a total of 20 points for control of air pollution in the report. Out of 20 recommendation, 9 recommendations are particularly pertaining to VPT, GVMC, Road & Building department, National Highway authority, Traffic and transport department, District department and Industrial Area local Authority and 11 recommendations are pertaining to AGPL.

AGPL is committed to providing full support and cooperation to all the local authorities to control air pollution. Response/compliance status to the recommendations as mentioned in SCN are given as below:

Recommendation No. (a): The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo transporting trucks/ wagons.

Our Reply:

AGPL established 16 No. of semi mechanized truck tarpaulin covering stations at various locations within the Port to facilitate and ensure all the outgoing cargos by Trucks are covered with tarpaulin.





Photograph showing truck tarpaulin covering station: Weigh Bridge-4 area



Photograph showing truck tarpaulin covering station: Weigh bridge-5&6

D. Boller



Industrial Safety Excellence Award – 2021 from the Confederation of Indian Industry (CII)



Photograph showing tarpaulin covering station for rakes at Silo area



D. Byalla



Photograph showing tarpaulin covering in rakes at Silo area



D. S. Jalla

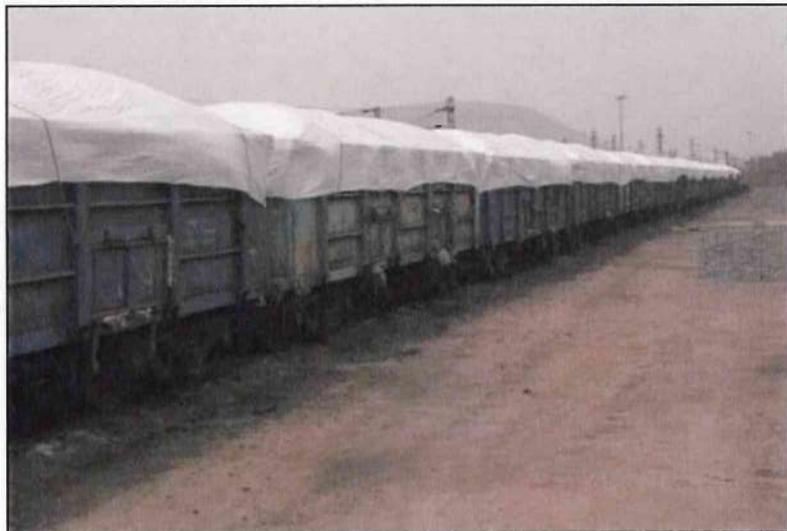
Recommendation No.(b): The ports shall ensure 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.

Our Reply:

AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope so that the tarpaulin should not be uncovered while traveling until the truck reaches the destination without any transit spillage.



Photograph showing all sides of trucks are covered and tied with rope properly

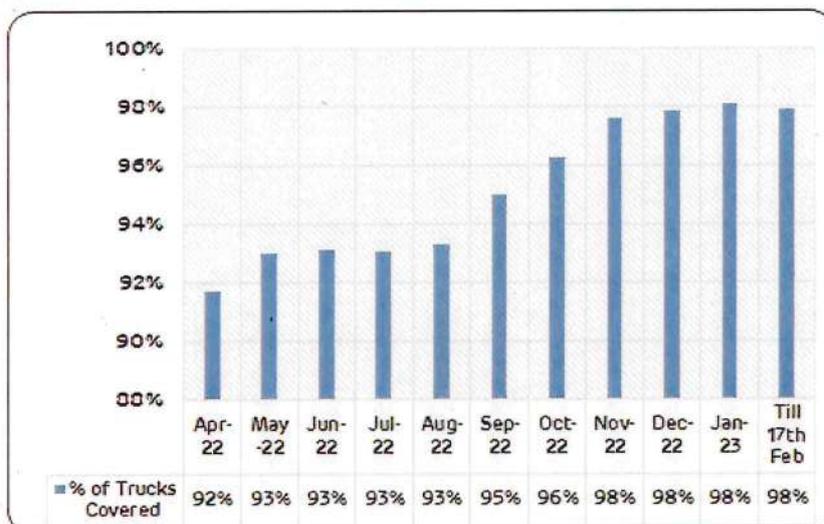


Photograph showing all sides of rakes are covered and tied with rope properly

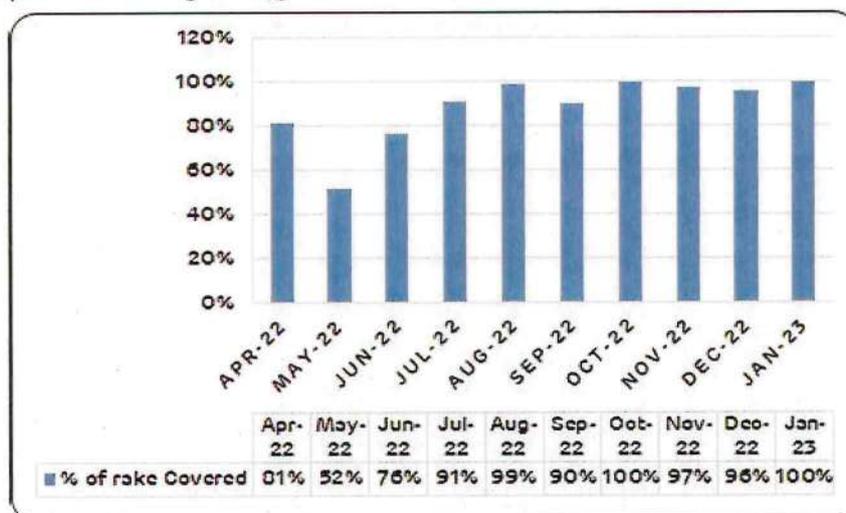


D. Bytte

The statistics of truck covering through semi mechanized are being monitored on regular basis and the same is presented in the graph. Remaining trucks are covered manually and our target is to achieve 100% tarpaulin covering through semi mechanized method.



The statistics of rakes being covered through semi-mechanized machines are monitored regularly. Remaining rakes are covered manually, AGPL has target to achieve 100% tarpaulin covering through semi-mechanized.



D. Jyoti



Recommendation No. (c) : The port shall ensure covering dusty cargo carrying trucks / wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.

Our Reply:

AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope so that the tarpaulin should not be uncovered while traveling until the truck reaches the destination without any transit spillage. Standard Operating Procedure (SOP) on truck tarpaulin covering is in place and is being followed in letter and spirit. Copy of the same is attached as **Annexure – A1**.



Photographs showing Tarpaulin covered trucks at inside truck parking area



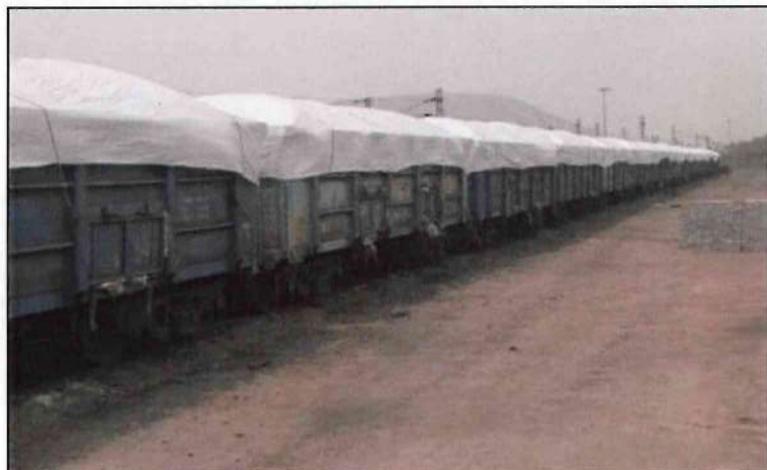
Tarpaulin is covered in all sides of the truck and tightly tied with rope



D. S. Jolly



Tarpaulin is covered in all sides of the Rakes and tightly tied with rope at Silo area



Tarpaulin is covered in all sides of the Rakes and tightly tied with rope

D. S. J. S. J.



Recommendation No. (d): The ports shall provide separate web cameras at Tarpaulin sheet covering of trucks / wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month record data to produce at the request of the officer of the concerned authorities during their inspections.

Our Reply:

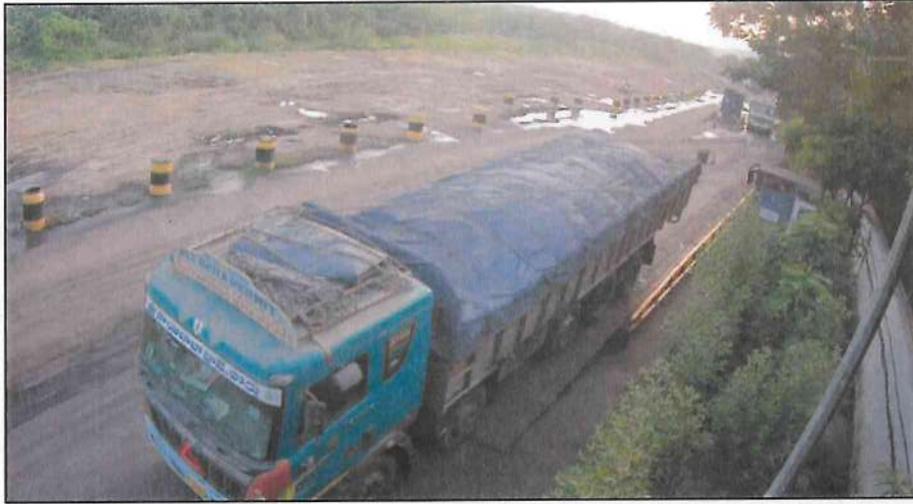
AGPL operating an Integrated Security Control Room (ISCR) for close observation of all incoming & outgoing trucks phase wise viz., Loading, weighing of loaded trucks, tarpaulin coverage, washing of trucks at tyre washing facility, final weighing, and entrance & exit gate of the port and maintain one month record data.

The Joint Committee also visited the ISCR during their visit to AGPL on 27.10.2022 for compliance verification.



D. D. Jolly





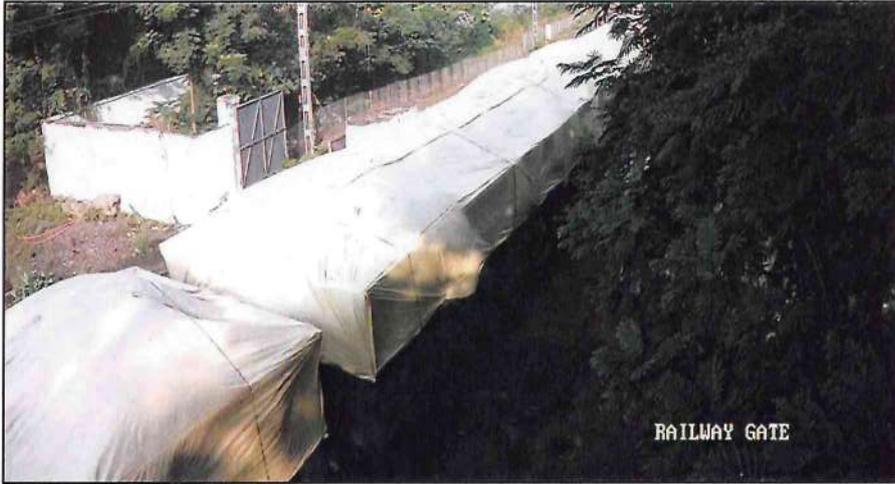
Photographs of CC Camera footage at Day Time - Truck covered with Tarpaulin



Photographs of CC Camera footage at Nighttime - Truck covered with Tarpaulin

D. Jolly





Photographs of CC Camera footage at Day time – Wagons covered with Tarpaulin



Photographs of CC Camera footage at Night time – Wagons covered with Tarpaulin

D. Jyoti



Recommendation No. (e): The ports shall maintain coal stocking heights as per the APPCB consent conditions.

Our Reply:

AGPL is ensuring that the stacks are not exceeding the permitted height of 12 mts height where MDSS system available and maintaining stack height of 10 meters at manual stack yards. Please refer reply to observation no. 1.

Recommendation No.(f): The ports shall maintain Standard Operating Procedure for transportation of cargos through trucks / railway wagons for Tarpaulin covering of loaded trucks, security check before exit.

Our Reply:

- Standard Operating Procedure (SOP) on the same is attached as **Annexure – A1** and the same is being followed at the port in letter and spirit.

Recommendation No. (g): The ports shall ensure vehicles fitness certificate issued by the competent authority for incoming and outgoing (loaded) trucks.

Our Reply:

AGPL is following a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/permits and meeting the fitness standards. SOP is attached as **Annexure-A2**.

Recommendation No.(h): The port dusty cargo transport trucks shall display stickers showing valid vehicle fitness certificate and pollution certificate in front side of the vehicle.

Our Reply:

AGPL is following a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/permits and meeting the fitness standards.

D. J. Jolly



AGPL ensures that valid vehicle fitness certificates and pollution certificates in front of the vehicle is displayed. It will be made compulsories for all vehicles to display the stickers and the same will be monitored regularly.

Recommendation No. (i): The Traffic Department shall exhibit No Parking Zones along both sides of the road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug Junction.

Our Reply:

Related to the Traffic Department to exhibit No Parking Zones along both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug Junction. AGPL ensure to provide full support and co-operation to the traffic department.

Recommendation No.(j): The ports shall constitute a separate taskforce team to verify the dusty cargo vehicle movement to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks.

Our Reply:

AGPL constituted a dedicated taskforce team comprising with Safety, Security & Environment Departments to verify the dusty cargo vehicle movement & to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks etc. During the verification, if any violation will be, fine will be on.

Circular on dedicated task force for monitoring is attached as **Annexure-A3**.

Recommendation No. (k): The ports shall carry out regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.

Our Reply:

AGPL is operating a PLC based Mechanical Dust Suppression System comprising 176 No. of cannons for wetting the stacks in the stack yards. 20 No. of tankers are used for dust suppression and ensuring continuous wetting of internal roads. Photographs showing wetting of internal roads through tankers are provided herewith.

D. J. Jolly





Tankers for dust suppression -wetting of internal roads

D. Jyoti



AGPL is maintaining/cleaning the storm water drain periodically by removing the settled sludge to avoid contamination in surrounding water bodies.



Storm water drain cleaning

D. Syathu



Recommendation No.(I): The ports shall upgrade the existing truck tyre washing system to two stage automatic truck tyre washing system to control dust emissions.

Our Reply:

AGPL operates an automatic sensor-based truck tyre washing facility on 24/7 basis. AGPL is in the process of upgrading the facility to two stage automatic truck tyre washing facility and the same will be upgraded within 6 months.



Truck Tyre Washing Facility



D. Jyoti

535



CONTRACT OF INSURANCE

INSURED NAME: GANGAVARAM PORT LIMITED



INSURER: IFFCO TOKIO General Insurance Company Limited

Policy Type - Public Liability - Act

Policy Period - (15/09/2022 to 14/09/2023)

Servicing Branch : AHMEDABAD
Policy Issuing Office : IFFCO TOKIO GEN INSU. CO. LTD. Ground Floor, IFFCO Bhavan Bh Maruti Arcade, Shivranjani Cross Rd, Satellite AHMEDABAD , GUJARAT - 380015
Issuing Office GSTIN : 24AAACI7573H1ZI
Corporate Office : IFFCO TOKIO GEN INSU. CO. LTD.4th - 5th Floor, IFFCO TowersPlot No 3, Sector 29, GURGAON (HARYANA) - 122001
Policy No : 41072639
Unique Invoice No : 41072639
Invoice Date : 15/09/2022
SAC : 997139
Intermediary Details : ACE INSURANCE BROKERS PVT LTD

Inspection ID : 1262-208-202302

Signature Not Verified

Digitally signed by SUBRATA MONDAL
Date: 2022.09.15 11:27:42 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

POLICY SCHEDULE CUM TAX INVOICE

Insured	GANGAVARAM PORT LIMITED	
GSTIN	37AABCV3417E1ZK	
Address	Gangavaram Port Project Site,	
	Pedagantyada Mandal,	
	Visakhapatnam,	
	Gvmc (part)	
	Pin Code	530044
Place of Supply	ANDHRA PRADESH	
Business Description	Port	
Policy Period	15/09/2022- 14/09/2023	
Co Insurance Details	NA	
Limit of Liability	Cover	
	50,000,000 per occurrence and 150,000,000 in the aggregate	
Deductible	NA	
Territorial Limits	INDIA	
Jurisdiction	INDIA	
Turnover Details	INR 16,730,000,000	
Policy Type	Occurrence Based	
Premium	Premium Excluding Taxes:	INR 5,925.00
	CESS (0%):	INR 0.00
	GST	
	- SGST (0%):	INR 0.00
	- UGST (0%):	INR 0.00
	- CGST (0%):	INR 0.00
	- IGST (18%):	INR 1,066.50
	ERF Amount:	INR 5,925.00
Total Premium / Invoice Value :	INR 12,917.00	
GST Related Declarations	Whether GST is Payable on Reverse Charge Basis- No	
	We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.	
Other Terms and Conditions	All Other terms & conditions as per Policy Wordings attached.	
Toll Free: 1-800-103-5499; SMS "claim" to 56161 SAC Code: 9971 Regd. Office: IFFCO SADAN, C1 Distt Centre, Saket, New Delhi -110017 Corporate Identification Number (CIN) U74899DL2000PLC107621, IRDA Reg. No. 106 Consolidated Stamp Duty Deposited as per the order of Government of National Capital Territory of Delhi		For IFFCO-Tokio General Insurance Company Limited  Authorised Signatory Regd. Office : IFFCO Sadan C-1 Dist, Centre, Saket, New Delhi-110017 CIN: U74899DL2000PLC107621

Inspection ID : 1262-208-202302

Signature Not Verified
 Digitally signed by SUBRATA MONDAL
 Date: 2022.09.15 11:27:42 IST
 Reason: Valid Policy Copy
 Location: IFFCO Tokio General Insurance Company Ltd, India

POLICY FORM
(PUBLIC LIABILITY INSURANCE – ACT ONLY POLICY)

1. OPERATIVE CLAUSE

Whereas the Insured Owner, named in the Schedule hereto and carrying on business described in the said Schedule, has applied to IFFCO-TOKIO General Insurance Co. Ltd. (hereinafter called the Company) for the indemnity hereinafter contained and has made a written proposal and declaration which shall be the basis of this contract and is deemed to be incorporated herein and has paid the premium and statutory contribution towards the Environment Relief Fund as per the provisions of the Public Liability Insurance Act and the rules framed thereunder.

NOW THIS POLICY WITNESSETH that subject to the terms, exceptions and conditions contained herein or endorsed hereon, the company will indemnify the insured owner against the statutory liability arising out of accidents occurring during the currency of the policy due to handling hazardous substances as provided for in the said act and the rules framed thereunder.

2. DEFINITIONS

- a) "Act" unless otherwise specifically mentioned shall mean the Public Liability Insurance Act, 1991.
- b) "Accident" means an accident involving a fortuitous or sudden or unintentional occurrence while handling any hazardous substance resulting in continuous, intermittent or repeated exposure to death of, or injury to any person or damage to any property but does not include an accident by reason only of war or radio-activity.
- c) "Handling" in relation to any hazardous substance, means the manufacture, processing, treatment, package, storage, transportation by vehicle, use, collection, destruction, conversion, offering for sale, transfer or the like of such hazardous substance.
- d) "Hazardous Substance" means any substance or preparation which is defined as hazardous substance under the Environment (Protection) Act, 1986, and exceeding such quantity as may be specified, by notification, by the Central Government.
- e) "Owner" means a person who owns, or has control over handling any hazardous substance at the time of accident and includes:-
- (i) in the case of a firm, any of its partners;
- (ii) in the case of an association, any of its members, and
- (iii) in the case of a company, any of its directors, managers, secretaries or other officers who is directly in-charge of and is responsible to the company for the conduct of the business of the company.
- (f) "Turnover" shall mean –
- i) Manufacturing units – Annual Gross Sales including all levies and taxes.
- ii) Godown/warehouse owners – Annual rental receipts.
- iii) Transport Operators – Annual freight receipts
- iv) Others – Annual gross receipts

3. EXCLUSIONS

This Policy does not cover liability:

- (1) arising out of willful or intentional non-compliance of any Statutory Provisions.
- (2) in respect of fines, penalties, punitive and/or exemplary damages.
- (3) arising under any other legislation except in so far as is provided for in Section 8 Sub-Section (1) and (2) of the Act.
- (4) arising out of damage to property owned, leased or hired or under hire purchase or on loan to the Insured or otherwise in the Insured's control, care or custody.
- (5) directly or indirectly occasioned by, happening through or in consequence of war, invasion, act of foreign enemy, hostilities (whether war be declared or not), civil war, rebellion, revolution, insurrection or military or usurped power.

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(6) directly or indirectly caused by or contributed to by

- a) ionizing radiations or contamination by radio activity from any nuclear fuel or from any nuclear waste from the combustion of nuclear fuel.
- b) the radioactive, toxic, explosive or other hazardous properties of any explosive nuclear assembly or nuclear component thereof.

4. CONDITIONS

- (1) The Insured Owner shall give written notice to the Company as soon as reasonably practicable of any claim made against the Insured Owner or any specific event or circumstance that may give rise to a claim. The Insured shall immediately give to the Company copies of notice of application(s) forwarded by the Collector and all such additional information and or assistance that the Company may require.
- (2) No admission, offer, promise or payment shall be made or given by or on behalf of the Insured owner under this policy without the written consent of the Company.
- (3) The Company shall not be liable for any claims for relief made after five years from the date of occurrence of the accident.
- (4) The Insured Owner shall keep record of annual turnover, and at the time of renewal of insurance declare such turnover and all other details as may be required by the Company. The Company shall at all reasonable times have full rights to call for and examine such records.
- (5) If at the time of happening of any accident, resulting in a claim under this policy, there be any other insurance covering the same liability, then the Company shall not be liable to pay or contributes more than its ratable proportion of such liability.
- (6) This Policy may be cancelled by the Insured Owner by giving 30 days notice in writing to the Company in which event the Company will retain premium at short period scale subject to there not having occurred an accident during the policy period which may give rise to a claim(s), failing which no refund of premium shall be allowable.
- (7) This Policy may also be cancelled by the Insurer by giving 30 days notice in writing to the Insured Owner in which event the Company shall be liable to repay on demand a rateable proportion of the premium for the unexpired term from the date of cancellation.
- (8) If the Company shall disclaim liability to the Insured Owner for any claim hereunder and such claim shall not within 12 calendar months from the date of such disclaimer have been made the subject matter of a suit in a competent court of law, then the claim for all practicable purposes shall be deemed to have been abandoned and shall not thereafter be recoverable hereunder or be made the subject matter of any suit.
- (9) The Company shall not be liable to make any payment in respect of any claim if such claim shall be in any manner fraudulent or supported by any person on behalf of the Insured and/or if the insurance has been continued in consequence of any material mis-statement or non-disclosure of any material information by or on behalf of the Insured. In such a case, if the Company pays any amount to the claimant due to any statutory provisions, such amount shall be recoverable from the Insured.
- (10) The Policy and the Schedule shall be read together as one contract and any word or expression to which a specific meaning has been assigned in the Act and the Rules framed thereunder or this Policy shall bear such specific meaning.
- (11) Any dispute regarding interpretation of the terms, conditions and exceptions of this Policy shall be determined in accordance with the law and practice of a court of competent jurisdiction within India.

Inspection ID : 1262-208-202302

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BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

ORIGINAL APPLICATION NO.571/2022

360

Lakshmana Guntreddi

...Applicant

Versus

State of Andhra Pradesh & Ors.

...Respondents

VAKALATNAMA

KNOW ALL to whom these presents shall come that I Minesh Patel authorized representative of the Respondent No.6 do hereby appoint SHRI MAHESH AGARWAL, ARSHIT ANAND, SMT. GEETIKA SHARMA, ADVOCATES "AGARWAL LAW ASSOCIATES, 19 BABAR ROAD, BENGALI MARKET, NEW DELHI-110001" hereinafter called the Advocate to be My/our Advocate's in the above noted case and authorise him:

To act, appear and plead in the above noted case in this court in any other court in which the same may be tried or heard and also in the appellate courts.

To sign, file, verify and present pleading, applications, appeals, cross-objections or petitions for execution, review, revision, withdrawal, compromise or other petition, replies, objections affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents. To withdraw, or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take out execution proceedings. To deposit, draw and receive moneys, cheques and grant receipts therefor and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner authorising him to exercise the powers and authorities hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on my/our behalf.

And I/we the undersigned do hereby agree to ratify and confirm acts done by the Advocate or his substitute in the matter my/our own acts as if done by me/us to all intents and purposes.

And I/we undertake that I/we or my/our authorised agent would appear in the court on all hearings and will inform the Advocate for appearance when the case is called.

And I/we the undersigned do hereby agree not to hold the Advocate or his substitute responsible for the result of the said case in consequence of his absence from the court when the said case is called up for hearing, or for any negligence of the said Advocate or his substitute.

And I/we the undersigned do hereby agree that in the event of the whole or any part of the fee agreed by me/us to be paid to the Advocate remaining unpaid, he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. If any costs are allowed for an adjournment, the Advocate would be entitled to the same.

IN WITNESS WHERE OF I/we do hereunto set my/our hand to these presents of which have been understood by me/us this 22 day of March, 2023

ACCEPTED: *D/453/92*
(MAHESH AGARWAL- D/453/1992) (*RISHU AGARWAL*)

ARSHIT ANAND
(GEETIKA SHARMA- D/3772/2018)

Shri Minesh Patel



Minesh Patel
CLIENT



adani

Ports and
Logistics

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EXTRACT OF THE MINUTES OF THE BOARD MEETING OF ADANI GANGAVARAM PORT LIMITED HELD ON THURSDAY, THE 2ND FEBRUARY, 2023 AT BOARD ROOM, ADANI CORPORATE HOUSE, SHANTIGRAM, NEAR VAISHNO DEVI CIRCLE, S. G. HIGHWAY, KHODIYAR, AHMEDABAD - 382421.

"RESOLVED THAT in supersession of earlier resolution passed at the Board Meeting held on 21st November, 2022, Mr. Minesh Patel or Mr. Arjun Doshi or Ms. Ayushi Mishra or Mr. Nittala Venkata Bala Prabhakara Bapuji or Mr. Mohammad Abdul Ali, Authorised Representatives of the Company be and are hereby severally authorised to sign, execute, file and institute all applications, affidavits, plaints, statement of claims, petitions, suits, statement of defence, appeal, written statements, rejoinder etc. in the matter of suit/complaint/ arbitration filed/ to be filed by or against the Company before any Court of Law or Authority or Arbitrator or Arbitral Tribunal, Consumer forum or Consumer State Commission or National Consumer Commission and for that purpose they are authorised to engage, appoint or remove any Pleader/s or Advocate/s and sign Vakalatnama, Power of Attorney for such engagement or appointment and to file and defend the interest of the Company and to do everything necessary for the said purposes and any action done or taken by them pursuant to this authority shall be deemed to have been ratified by the Company."

"RESOLVED FURTHER THAT any one of the Directors of the Company be and is hereby authorised to give a certified copy of this resolution wherever required."

**Certified True Copy
For, Adani Gangavaram Port Limited**


Subrat Tripathy
Director
(DIN: 06890393)



Adani Gangavaram Port Limited
(Formerly "Adani Gangavaram Port Private Limited")
Adani Corporate House, Shantigram
Near Vaishno Devi Circle, S. G. Highway,
Khodiyar, Ahmedabad - 382421,
Gujarat, India,
CIN: U61100GJ2021PLC124091

Tel +91 79 2656 5555
Fax +91 79 2555 5500
www.adaniports.com

Registered Office: Adani Corporate House, Shantigram, Near Vaishno Devi Circle, S. G. Highway, Khodiyar, Ahmedabad - 382421, Gujarat, India.